

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI
APPLICATION NO. 55 OF 2021 (SZ)**

BETWEEN:

A. Anthony Raj Williams
S/o. Anthony,
No.7, 8th Cross Street,
Anna Nagar, Chennai – 600 040

... Appellant

AND

The Ministry of Environment, Forest and Climate Change,
Rep. by its Secretary,
Indira Paryavaran Bhavan,
Jorbagh Road, New Delhi – 110 003
& 5 Others

... Respondents

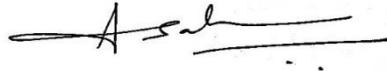
**INDEX TO THE ADDITIONAL TYPED SET FILED BY THE 5TH
RESPONDENT**

S.NO	DATE	DOCUMENT	PAGE NO
1	-	Brief Notes	1
1	18.01.2013	Sale Deed registered as Document No. 93 of 2013 in SRO Marakkanam executed by Mr. Ali Naser and 3 others Represented by POA Mr. Mohamed Taher to and in favour of M/s. DS Propertiei Represented by its Partner, Mr. Harish Kumar.	3
2	04.09.2013	Sale Deed registered as Document No. 2764 of 2013 in SRO Marakkanam executed by Mr. Mohamed Taher & Others, to and in favour of M/s. DS Propertiei Represented by its Partner, Mr. Harish Kumar	32

3	10.01.2019	Online Patta bearing No. 900 downloaded from the website of the Revenue Department, Government of Tamil Nadu, stands the name of M/s. DS Propertiei in respect of survey Nos. 108/2B1 A1,108/2C1J,108/2C2F,109/1A5 C,109/1B & 109/2B1 C.	68
4	10.01.2019	Online Patta bearing No.2338 downloaded from the website of the Revenue Department, Government of Tamil Nadu, stands the name of M/s. DS Propertiei in respect of survey No. 109/4A1A.	69
5	10.01.2019	Online Patta bearing No.2337 downloaded from the website of the Revenue Department, Government of Tamil Nadu, stands the name of M/s. DS Propertiei in respect of survey No. 115/1,2,3 & 4	70
6	10.01.2019	Gift Deed registered as Document No.44 of 2019 in SRO Marakkanam, executed by M/s. DS Propertiei.	71
7	11.01.2019	Patta transfer order issued by Tahsildar, Marakaanam Taluk wherein the Survey.No.108/2B1A1 Subdivided as 108/8.	83
8	11.01.2019	Patta transfer order issued by Tahsildar, Marakaanam Taluk wherein the Survey.No.108/2C1J Subdivided as 108/9.	85
9	11.01.2019	Patta transfer order issued by Tahsildar, Marakaanam Taluk wherein the Survey.No.108/2C2F Subdivided as 108/10.	88
10	11.01.2019	Patta transfer order issued by Tahsildar, Marakaanam Taluk wherein the Survey.No.109/1A5C Subdivided as 109/1A5C4.	90
11	11.01.2019	Patta transfer order issued by Tahsildar where in the Survey No.109/1B Subdivided as 109/1B2.	93
12	11.01.2019	Patta transfer order issued by Tahsildar, Marakaanam Taluk where in the Survey No.109/2B1C Subdivided as 109/2B1C4.	96
13	11.01.2019	Patta transfer order issued by Tahsildar, Marakaanam Taluk where in the Survey No.109/4A1A Subdivided as 109/4A1A4.	99
14	11.01.2019	Patta transfer order issued by Tahsildar, Marakaanam Taluk where in the Survey No.115/1 Subdivided as 115/1B.	102
15	11.01.2019	Patta transfer order issued by Tahsildar, Marakaanam Taluk where in the Survey No. 115/2 Subdivided as 115/2B.	104

16	11.01.2019	Patta transfer order issued by Tahsildar, Marakaanam Taluk where in the Survey.No.115/3 Subdivided as 115/3B.	106
17	11.01.2019	Patta transfer order issued by Tahsildar, Marakaanam Taluk where in the Survey No.115/4 Subdivided as 115/4B.	108
18	06.05.2022	Online Patta bearing No.2569 downloaded from the website of the Revenue Department, Government of Tamil Nadu, stands in the name of Executive officer, Marakaanam Town Panchayath.	110
19	05.05.2022	Online Extract of Village - A Registers downloaded from the website of the Revenue Department, Government of Tamil Nadu, stands the name of Executive officer, Marakaanam Town Panchayath. In Respect of survey Nos.108/8, 108/9, 108/10, 109/1A5C4, 109/1B2, 109/2B1C4, 109/4A1A4, 115/1B, 2B, 3B, & 4B.	112
20	18.01.2019	Certificate issued by The Village Administrative Officer, Marakkanam Taluk Classifying Survey Numbers as Public Road and Graveyard.	123
21	23.02.2019	Proceedings bearing Na.Ka.No. A1/33/2019 of The Executive Officer Marakkanam Panchayath.	124
22	14.05.5022	Certificate issued by Village Administrative Officer, Marakkanam Taluk Regarding Status of Sub divided Survey Numbers and New Survey Numbers and Patta Numbers.	127

Dated at Chennai on this 17th day of May, 2022



ABDUL SALEEM

COUNSEL FOR 5th RESPONDENT

No. 74 & 76, II & III Floors,
Sukh Sagar Buildings, Marshalls Road,
Egmore, Chennai – 600 008, Tamil Nadu
Mobile :- +91 95000 69660
E-mail: saleemperson@gmail.com

NOTE

The 5th respondents purchased the following Survey Nos vide respective sale deed on 18.01.2013 and 04.09.2013

DOCUMENT No (Sale Deed)	Survey Nos.	Patta No
93 of 2013 dated on 18.01.2013	108/2B	46
	108/2C1	1986
	108/2C2	1981
	109/1A	1981
	109/1B	183
	109/2B	1986
	109/4	409
2764 of 2013 dated on 04.09.2013	115/1	794
	115/2	60
	115/3	1998
	115/4	1007

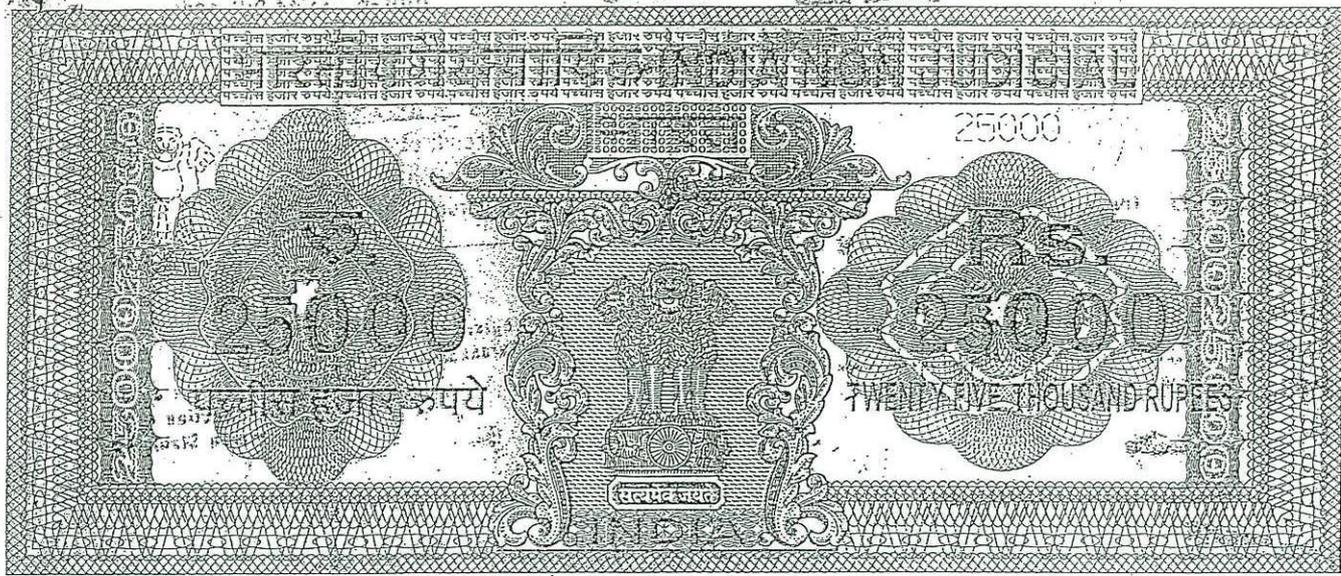
After the sale deed were registered in the name of 5th respondent the aforesaid survey No's were sub divided and new patta issued in the name of 5th respondent.

DOCUMENT No (Sale Deed)	Survey Nos.	Patta No
93 of 2013 dated on 18.01.2013	108/2B1A1	900
	108/2C1J	900
	108/2C2F	900
	109/1A5C	900
	109/1B	900
	109/2B1C	900
	109/4A1A	2338
2764 of 2013 dated on 04.09.2013	115/1	2337
	115/2	2337
	115/3	2337
	115/4	2337

After the above transactions the aforesaid land was gifted on 10.01.2019 vide Document No.44 of 2019 to Executive officer, Marakkanam and the Presently the Survey Nos are subdivided as follows:

DOCUMENT No (Gift Deed)	Survey Nos.	Patta No
44 of 2019 dated on 10.01.2019	108/8	2569
	108/9	2569
	108/10	2569
	109/1A5C4	2569
	109/1B2	2569
	109/2B1C4	2569
	109/4A1A4	2569
	115/1B	2569
	115/2B	2569
	115/3B	2569
	115/4B	2569

43



தமிழ்நாடு TAMILNADU

19

A 538319

10.1.2013

DS Properties
Chennai

S. UMA MAHESWAR
STAMP VENDOR
L. No. A6/10535/78
High Court Campus
CHENNAI-600 004

SALE DEED

THIS SALE DEED executed at Marakkanam on this 18th day of January 2013, as an

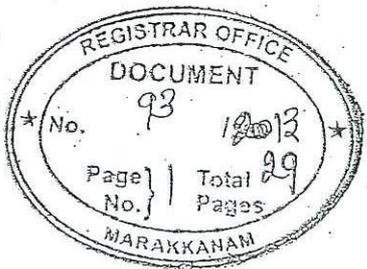
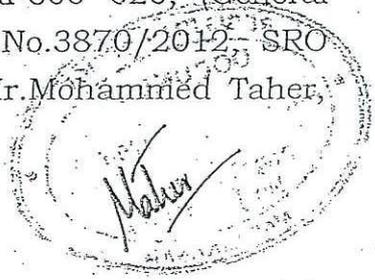
BY

(1) Mr. ALI NASER, Son of Mr. Mohamed Naser, aged about 27 years, residing at 'REHANA MANZIL' No.50/119, 4th Main Road, Gandhi Nagar, Adyar, Chennai-600 020, represented by his power agent Mr. MOHAMMED TAHER, (D.L.No. F/TN/007/000320/2002), Son of Mr. Mahmood Naser, aged about 31 years, residing at 'REHANA MANZIL' No.50/119, 4th Main Road, Gandhi Nagar, Adyar, Chennai-600 020, (General Power of Attorney, dated 26.12.2012, Doc.No.3870/2012, SRO Marakkanam) (2) Mrs. S. ALIFIYA, Wife of Mr. Mohammed Taher,

For DS PROPRTIEI

Taher

Partner



93/2013
47 AY
00005

93
27
1

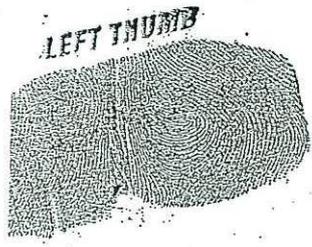
CERTIFICATE UNDER SECTION 42 OF THE INDIAN STAMP ACT 1999.

S.No. 31 of 2013
I hereby certify that a sum of Rs. 2532200
Rupees Twenty Five Lacks thirty two thousand two hundred
On account of Harish Kumar
under section 42 of the stamp act in respect of
this instrument from Harish Kumar
residing at Chennai

PRESENTED IN THE OFFICE OF THE SUB-REGISTRAR MARAKKANAM AND FEE OF Rs. 14700/- PAID BETWEEN THE HOURS OF 11-12 ON THE 18 DAY OF August 2013 BY,

Sub Registrar's Office Marakkanam

Sub Registrar & Collector under section 41 of the Indian Stamp Act



EXECUTION ADMITTED BY



CLAIM ADMITTED BY



For DS PROPERTIES

Dha

Partner Additions as per the recitals of this Document

Incom tax Department Permanent Account Number, ATBPD0939M original is verified

Additions as per the recitals of this Document

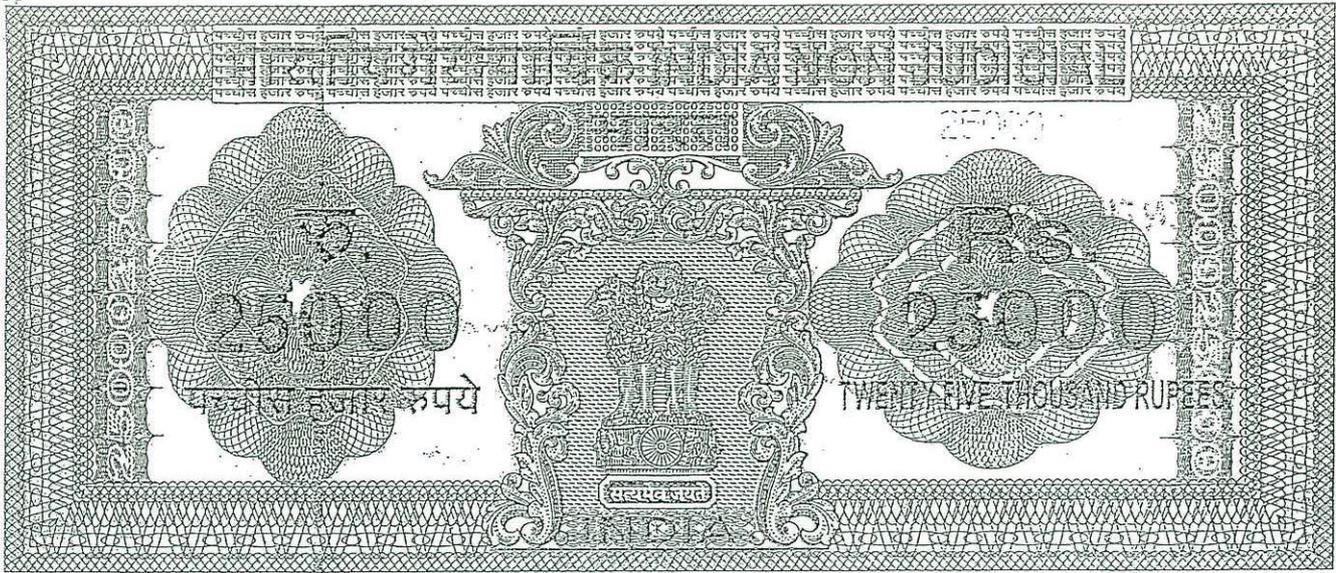
Incom tax Department Permanent Account Number, APBPT3487C original is verified

For DS PROPERTIES

Dha

Partner Additions as per the recitals of this Document





தமிழ்நாடு தமில்நாடு TAMILNADU

538320

A. 538320

Handwritten notes: 564, 10.1.2013

DS Properties Chennai

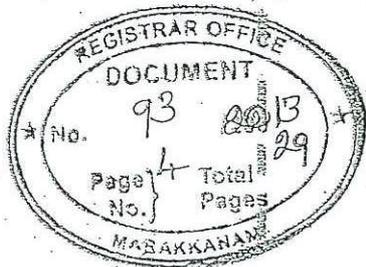
S. UMA MAHESWARA
STAMP VENDOR
L. No. A6/10535/78
High Court Campus
CHENNAI - 600 104.

aged about 26 years, residing at 'REHANA MANZIL' No.50/119, 4th Main Road, Gandhi Nagar, Adyar, Chennai-600 020, represented by her power agent Mr.MOHAMMED TAHER, (D.L.No. F/TN/007/000320/2002), Son of Mr.Mahmood Naser, aged about 31 years, residing at 'REHANA MANZIL' No.50/119, 4th Main Road, Gandhi Nagar, Adyar, Chennai-600 020. (General Power of Attorney, dated 09.01.2013, Doc.No.63/2013, SRO Marakkanam), (3) Mr.D.DOURIRADJE, Son of Mr.M.Dharmasivam, residing at G Block 14, Saiokas, Tansi Nagar, Velacherry, Chennai-600 042; represented by his power agent Mr.MOHAMMED TAHER, (D.L.No. F/TN/007/000320/2002), Son of Mr.Mahmood Naser, aged about 31 years, residing at 'REHANA MANZIL' No.50/119, 4th Main Road, Gandhi Nagar, Adyar, Chennai-600 020, (General Power of Attorney,

For DS PROPRTIEI

Dha Partner

Handwritten signature





IDENTIFIED BY

1) T. Parth (T. RAJENDRAN) S/o. Thirumanneelarasu, No. 3/5, Myravan Street, T. Nagar, Chennai - 600 17.

2) G. SATHISH (G. SATHISH) S/o. Goundaraj 325/5 Kathiravan Colony Chennai-40

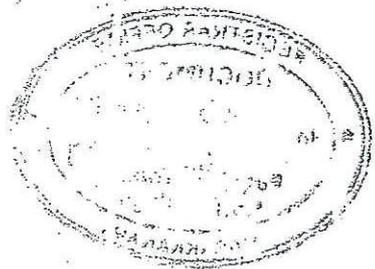
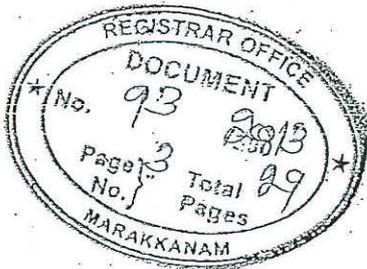
Registered as No. 2013
of Book
Date: 2013

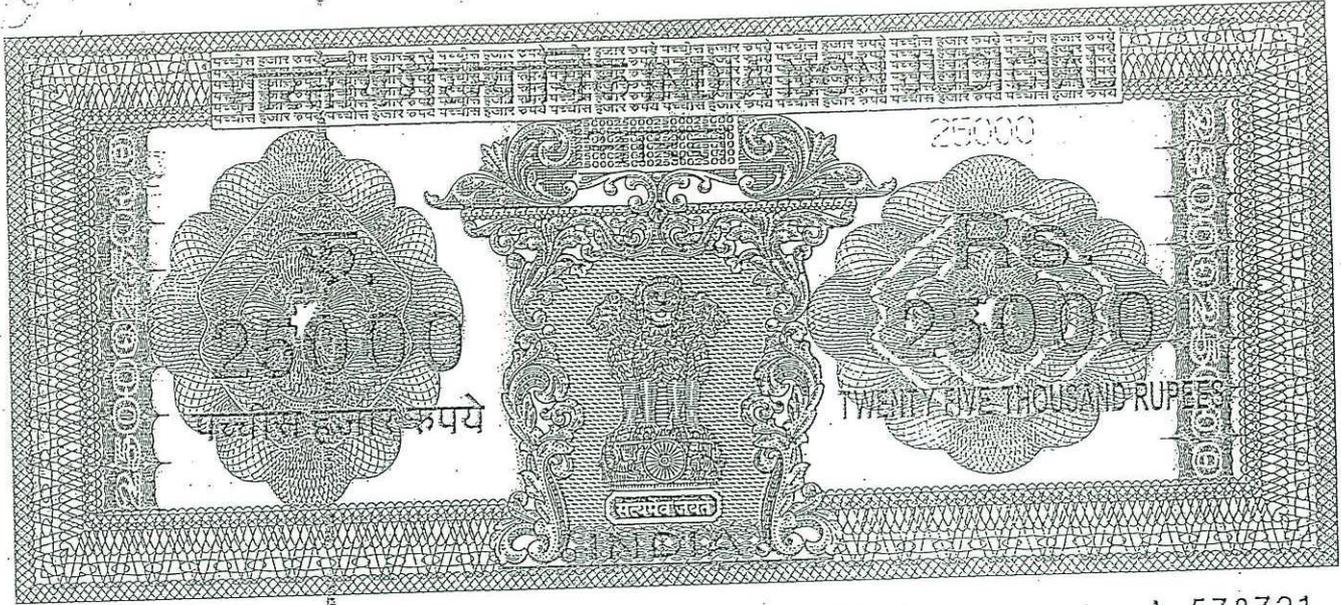
Signature of Registering Officer



18th DAY OF January 2013
SUB REGISTRAR

2013
93
27
2





தமிழ்நாடு தமில்நாடு TAMILNADU

A 538321

65
10.1.2013

DS Propertiei
chennai

S.UMA MAHESWARA
STAMP VENDOR
L.No. A6/10535/72
High Court Campus
CHENNAI - 600 104

3

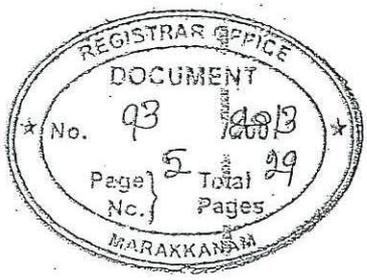
dated 09.01.2013, Doc.No.64/2013, SRO Marakkanam),
(4)Mr.MOHAMMED TAHER, (D.L.No. F/TN/007/000320/2002),
Son of Mr.Mahmood Naser, aged about 31 years, residing at
'REHANA MANZIL' No.50/119, 4th Main Road, Gandhi Nagar,
Adyar, Chennai-600 020, hereinafter called the VENDORS;

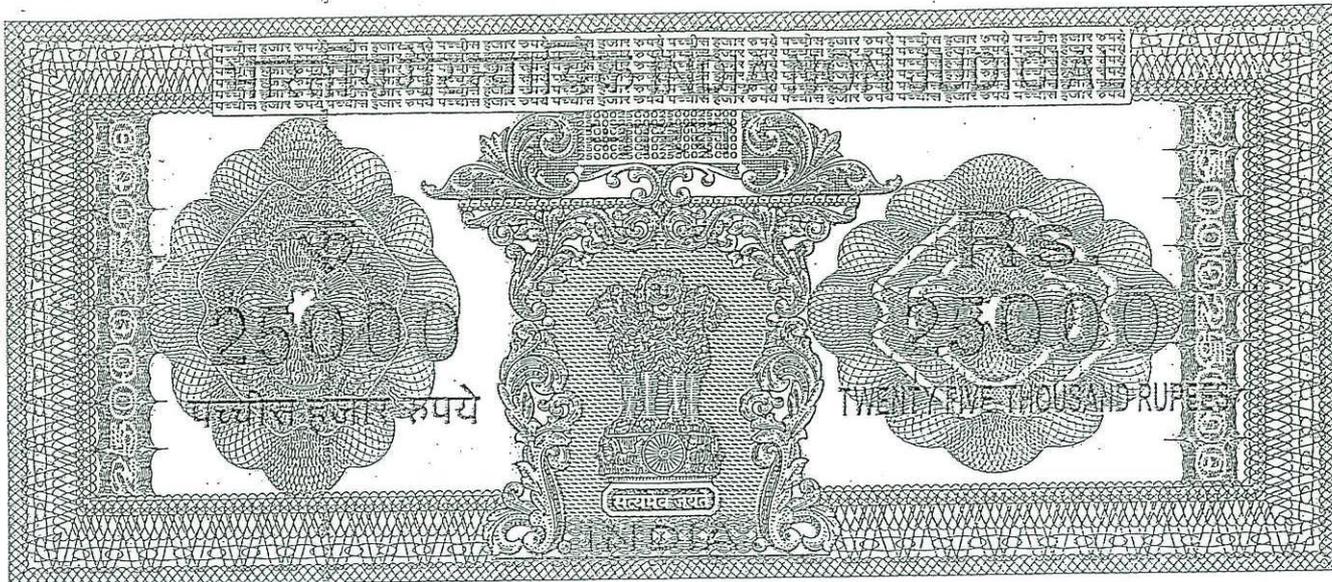
TO AND IN FAVOUR OF

M/s.D.S.PROPERTIEI, a registered Partnership Firm,
registered Office at New No.6, Flat No.14, Sakthi Apartments,
Rameswaram Street, T.Nagar, Chennai-600 017, represented by
its Partner Mr.D.HARISH KUMAR, (D.L.No.
F/TN/002/000713/2005) Son of Mr.N.R.K.Desapanthu, aged

For DS PROPERTIEI

Dha
Partner





சென்னை 600 040 தமில்நாடு TAMILNADU
566
10.1.2012
DS Properties
Chennai

A. 538322
S. UMA MAHESWARAN
STAMP VENDOR
L. No. A6/10535/76
High Court Campus
CHENNAI - 600 104

4

about 25 years, residing at Flat No.2261, H Block, Anna Nagar West, Chennai-600 040, herein after called the **PURCHASER(S)**;

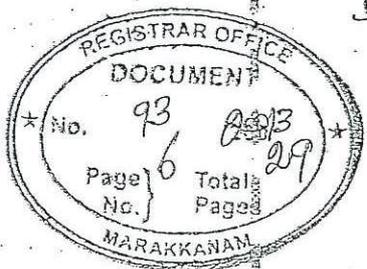
The terms **VENDORS** and the **PURCHASER(S)** wherever it occurs in these presents unless repugnant to the context shall mean and include themselves, their respective heirs, legal representatives, executors, administrators and assigns;

WHEREAS the 1st Vendor acquired 11 Items of property, viz., 4 Acres 11 Cents in S.No.108/2C, 1 Acre 00 Cents in S.No.108/2C, 2 Acres 33 Cents in S.No.109/2, 0 Acre 60 Cents in S.No.108/2C, 1 Acre 20 Cents in S.No.108/2C, 2 Acres 80 Cents in S.No.106/2, 3 Acres 73 Cents in S.No.111/2, 1 Acre 00 Cents in S.No.108/2C, 5 Acres 33 Cents in S.No.109/4, 2 Acres .1983

For DS PROPRTIEI

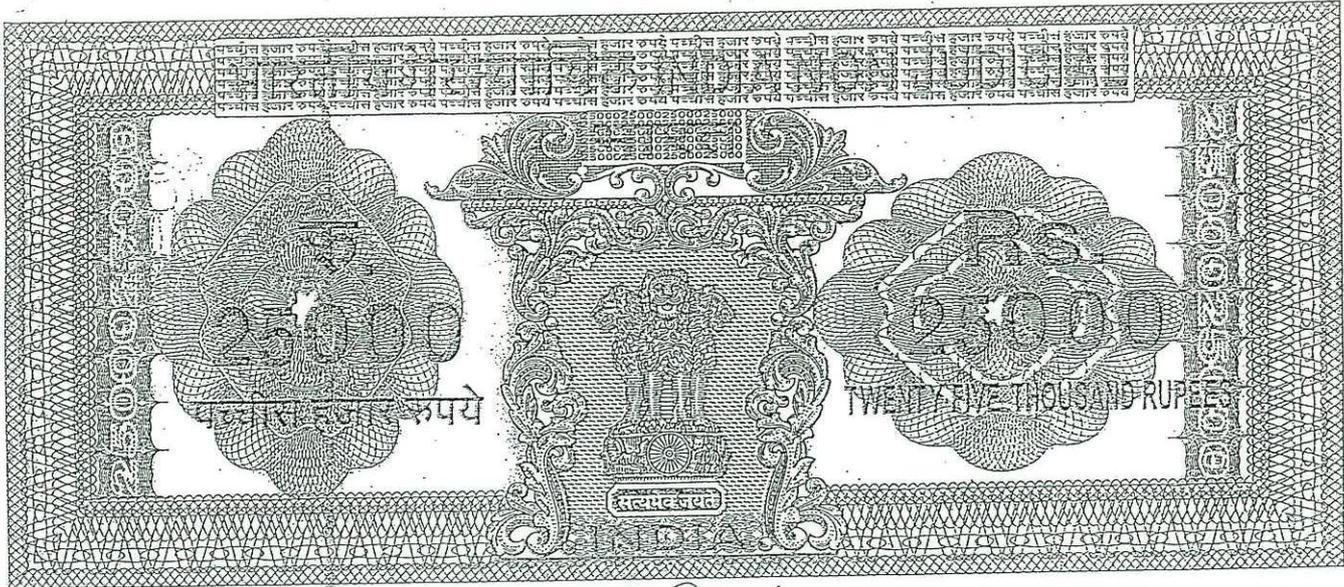
Dha Partner

Maha



For DS PROPRTIEI

Dha



தமிழ்நாடு TAMILNADU
536
9.1.2013

DS Properties
Chennai

A 538317
S. UMA MAHESWARAN
STAMP VENDOR
L. No. A6/10535/76
High Court Campus
CHENNAI - 600 104

5

Cents in S.No.108/1, totaling 27 Acres 0983 Cents of land in No.210, Marakkanam North Madura, Thazhankadu Village, Tindivanam Taluk, Villupuram District under a registered Gift Deed dated 16.03.2007, registered as Document No.1163 of 2007 on the file of SRO Marakkanam gifted by Mr.Mohammed Taher.

WHEREAS the 1st Vendor herein acquired the said land and he is in continuous possession and enjoyment without any let or hindrance eversince the date of gift.

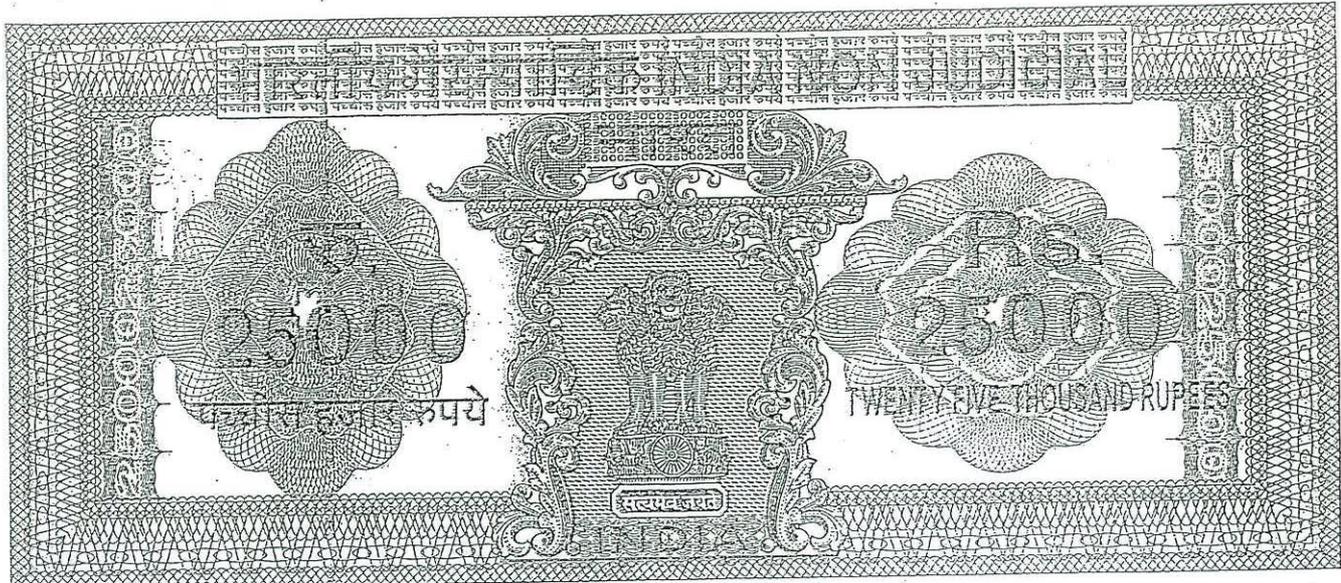
WHEREAS the 1st Vendor executed a General Power of Attorney on 26.12.2012, registered as Document No.3870 of 2012 on the file of SRO Marakkanam, by which he appointed and nominated Mr.Mohammed Taher as his lawful power of attorney

For DS PROPRTIEI

Dha
Partner

Mohammed Taher





05/11/2012
TAMILNADU

52
9.1.2013

DS Properties
Chennai

A 538318

S. UMA MAHESWARI
STAMP VENDOR
L. No. A6/10535/78
High Court Campus
CHENNAI - 600 104

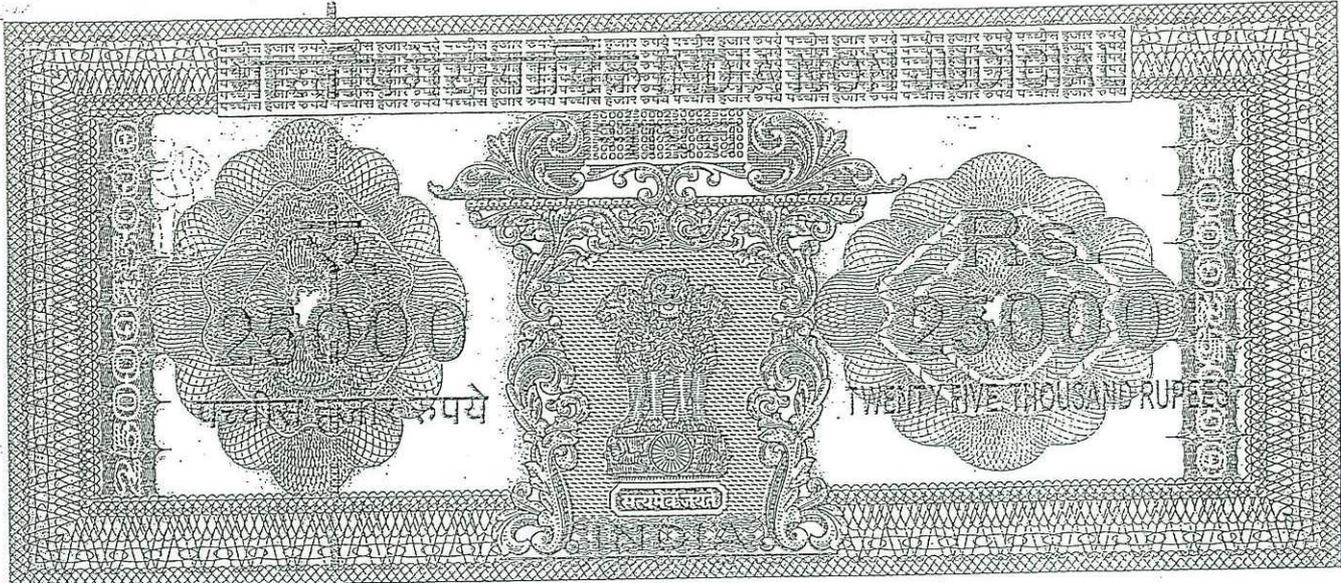
agent and empowered the agent to deal with his properties his 11 items of property including right of alienation etc.

WHEREAS the 2nd Vendor herein acquired 11 Items of property in No.210, Marakkanam North Madura, Thazhankadu Village, Tindivanam Taluk, Villupuram District which includes 1 Acre 48 Cents in S.No.110/4, 1 Acre 50 Cents in S.No.110/1 and 2, 1 Acre 70 Cents in S.No.110/5, 1 Acre 65 Cents in S.No.110/3, 0 Acres 35 Cents in S.No.109/3 and 1 Acre .6302 Cents in S.No.111/4 under a registered Gift Deed dated 16.03.2007, registered as Document No.1164 of 2007, on the file of SRO Marakkanam gifted by Mr.Mohammed Taher.

For DS PROPERTIES

Dhanu
Partner

REGISTRAR OFFICE
DOCUMENT
No. 93
Page 8 Total Pages 29
MARAKKANAM



தமிழ்நாடு TAMILNADU

7583
10/11/12

DS Properties
chennai

A 538005
S. GEETHA MAHESWARI
STAMP VENDOR
L.NO.213/217197
6, Veerasamy Street,
Seven Wells, Chennai - 600 001.

7

WHEREAS the 2nd Vendor herein acquired the said land and she is in continuous possession and enjoyment without any let or hindrance ever since the date of gift.

WHEREAS the 2nd Vendor executed a General Power of Attorney on 09.01.2013, registered as Document No.63 of 2013 on the file of SRO Marakkanam, by which she appointed and nominated Mr.Mohammed Taher as her lawful power of attorney agent and empowered the agent to deal with her above said properties with other properties including right of alienation etc.

WHEREAS the 3rd Vendor herein had purchased 4 Acres 50 Cents or Hectare 1.82.0 Ares in S.No.108/2B, 1 Acre 00 Cents or Hectare 0.405 Ares in S.No.108/2A, 5 Acres 80 Cents or Hectare

For DS PROPRTIEI

Dha
Partner

[Signature]





தமிழ்நாடு TAMILNADU

7584
10/11/13

DS Properties
Chennai

986665
S. GEETHA MAHESWARI
STAMP VENDOR
L.NO.213/017/97
6, Veerasamy Street,
Seven Wells, Chennai - 600 001.

8

2.35.0 Ares in S.No.109/3 and 111/3 having present Survey Numbers 109/3A, 109/3B, 109/3C, 109/3D and 111/3A, 111/3B and 111/3C of No.210, Marakkanam North Madura, Thazhankadu Village, Tindivanam Taluk, Villupuram District from Mr.A.Ethiraj, Mr.A.Ramachandran and Mr.A.Egambaram under a registered Sale Deed dated 30.03.2012, registered as Document No.1019 of 2012 on the file of SRO Marakkanam.

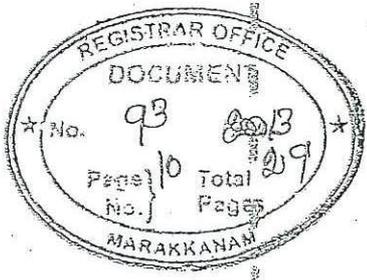
WHEREAS the 3rd Vendor herein acquired the said land and he is in continuous possession and enjoyment without any let or hindrance eversince the date of purchase.

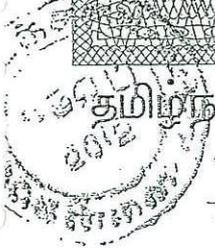
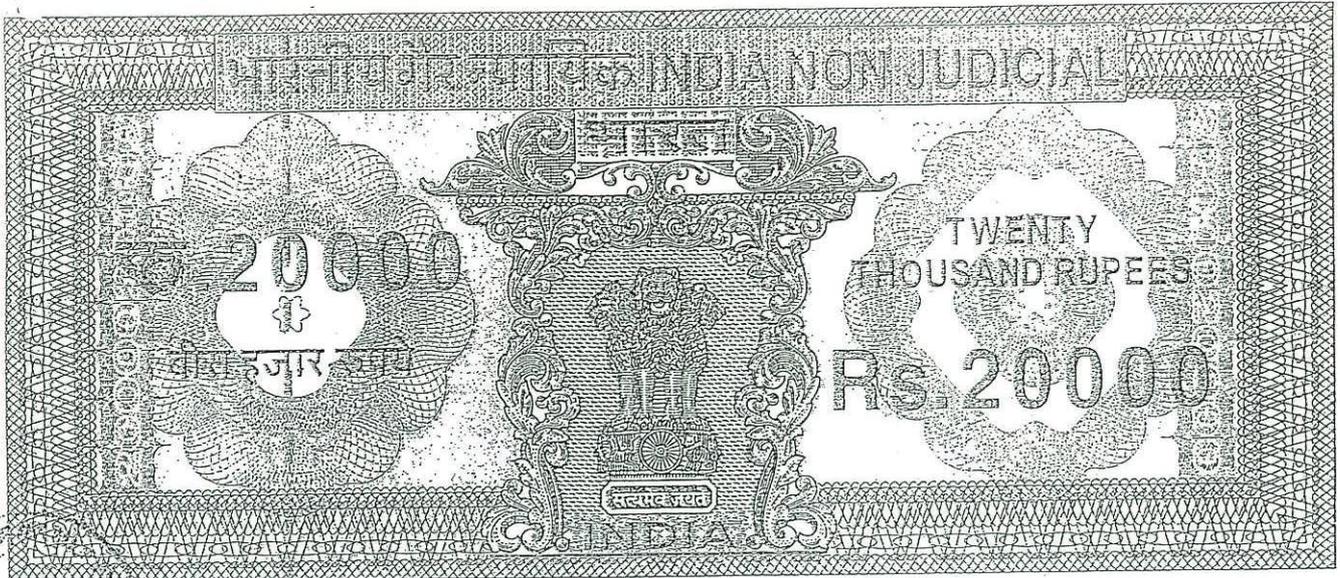
WHEREAS the 3rd Vendor executed a General Power of Attorney on 09.01.2013, registered as Document No.64 of 2013 on

For DS PROPERTIES

Dhanu
Partner

[Handwritten signature]





தமிழ்நாடு தமில்நாடு TAMILNADU

7585
10/11/13

DS Properties
Chennai

986666
S. GEETHA MAHESWARI
STAMP VENDOR
L.NO.213/017/97
6, Veerasamy Street,
Seven Wells, Chennai - 600 001.

9

the file of SRO Marakkanam, by which he appointed and nominated Mr.Mohammed Taher as his lawful power of attorney agent and empowered the agent to deal with his above said properties including right of alienation etc.

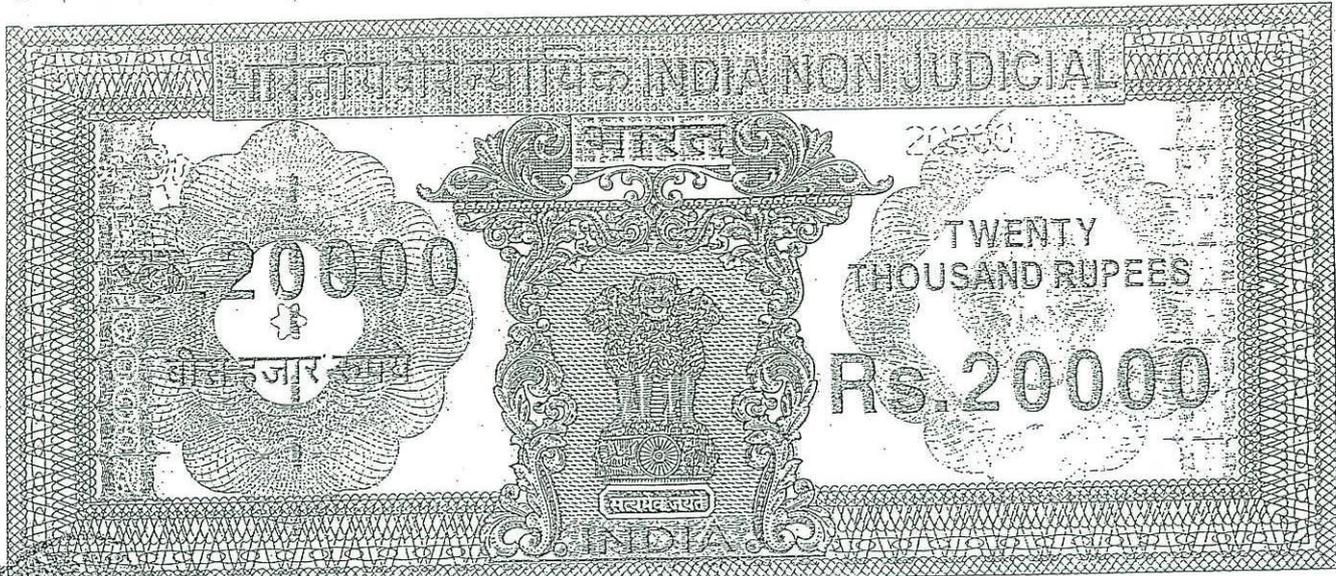
WHEREAS the 4th Vendor herein had purchased the land measuring 2 Acres 62 Cents in Old S.No.54, New S.Nos.108/2C2, 109/1A, 109/2A and 109/4B of No.210, Marakkanam North Madura, Thazhankadu Village, Tindivanam Taluk, Villupuram District from Mr.Chengalvarayan Chettiar represented by his Power Agent Mr.S.Parthiban under a registered Sale Deed dated 08.09.2011, registered as Document No.2766 of 2011 on the file of SRO Marakkanam.

For DS PROPRTIEI

Dhanu
Partner

Taher





தமிழ்நாடு TAMILNADU

7586
wh/113

DS Properties
Chennai

986637
S. GEETHA MAHESWARI
STAMP VENDOR
L.NO.213/217/97
6, Veerasamy Street,
Seven Wells, Chennai - 600 001.

10

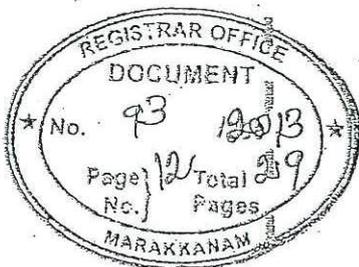
WHEREAS the 4th Vendor herein acquired the said land and he is in continuous possession and enjoyment without any let or hindrance ever since the date of purchase.

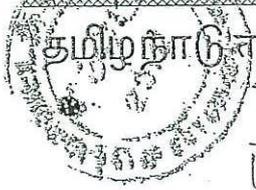
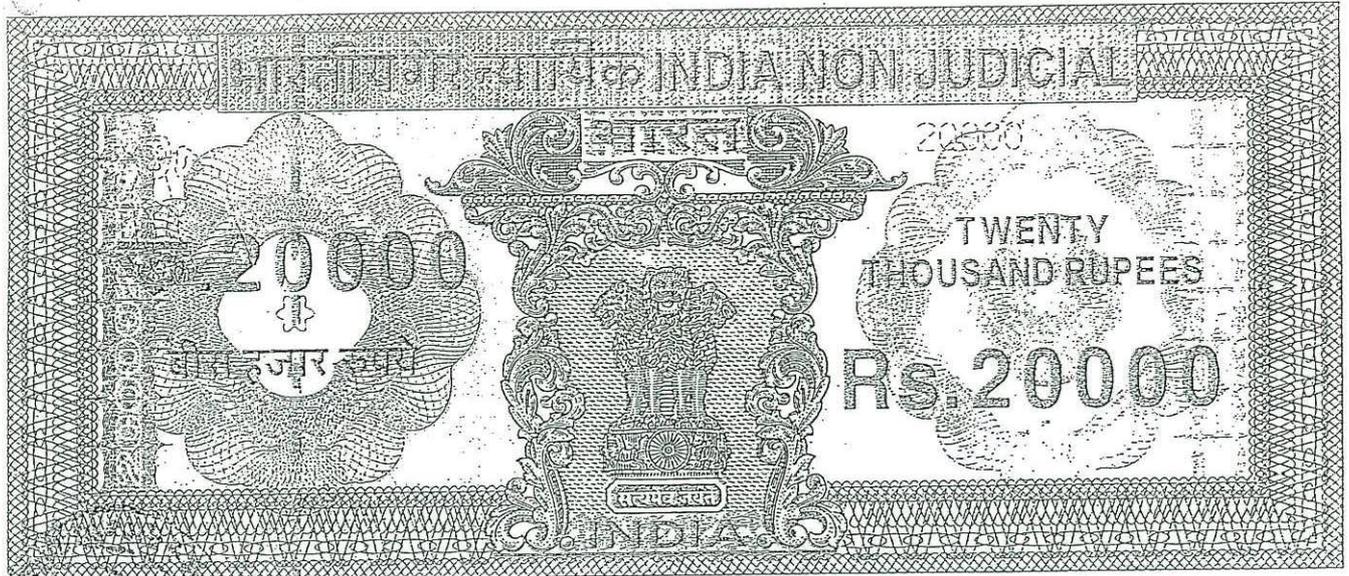
WHEREAS the 4th Vendor for himself and as the owner and power agent of the Vendors 1, 2 and 3 decided to sell the lands described below :

Sl. No.	Survey Number	Extent in Acres
1.	106/2	0.565
2.	106/3 Part	0.350
3.	106/4	0.620
4.	106/5	0.590
5.	106/6	0.670
6.	108/1 Part	1.349
7.	108/2C1 Part	8.997

For DS PROPRTIEI

Dha
Partner





தமிழ்நாடு தமில்நாடு TAMILNADU

2587
Wt/13

DS Properties
Chennai

986034
S. GEETHA MAHESWARI
STAMP VENDOR
L.NO.213/217/97
6, Veerasamy Street,
Seven Wells, Chennai - 600 001.

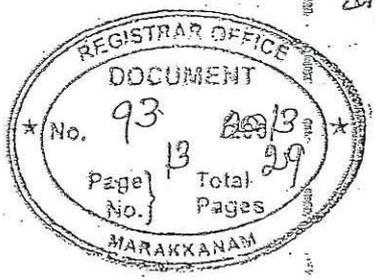
11

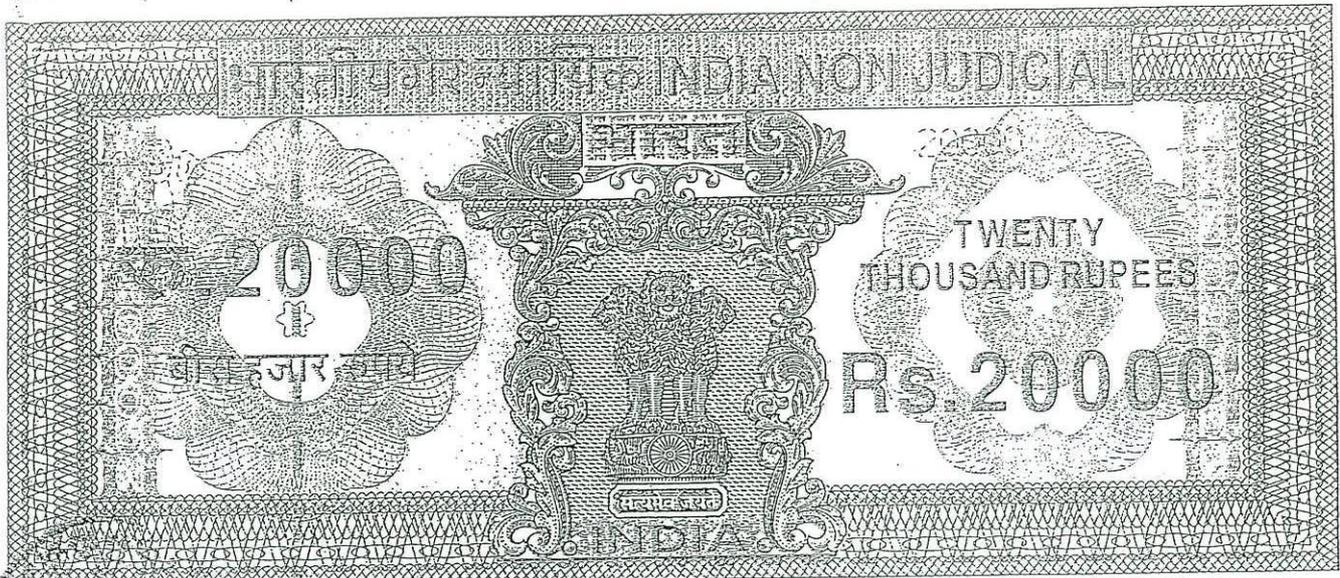
8.	108/2C2 Part	1.193
9.	108/2A Part	0.850
10.	108/2B	4.020
11.	109/1 Part	0.960
12.	109/2 Part	1.120
13.	109/3 Part	3.100
14.	109/4 Part	4.620
15.	110/1	1.010
16.	110/2	1.010
17.	110/3 Part	1.470
18.	110/4 Part	1.420
19.	110/5	1.710
20.	111/1	1.635
21.	111/2	1.370
22.	111/3	1.690
23.	111/4	1.135
	Total	41.454

For DS PROPRTIEI

[Signature]
Partner

[Signature]





7588
10/1/13

DS Properties
Chennai

988635
S. GEETHA MAHESWARI
STAMP VENDOR
L.NO.213/317/97
6, Veerasamy Street,
Seven Wells, Chennai - 600 091.

12

morefully described in the Schedule hereunder and coloured RED in the sketch herewith attached at the rate of Rs.10,000/- (Rupees Ten Thousand Only) per Cent totaling for Acres 41.454, Rs.4,14,60,000/- (Rupees Four Crores Fourteen Lakhs Sixty Thousand Only) and whereas the Purchaser agreed for the same.

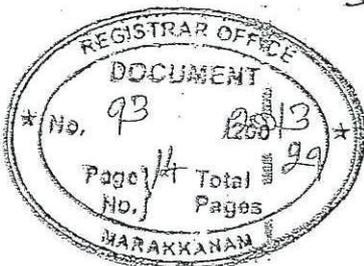
NOW THIS DEED OF SALE WITNESSETH AS FOLLOWS:-

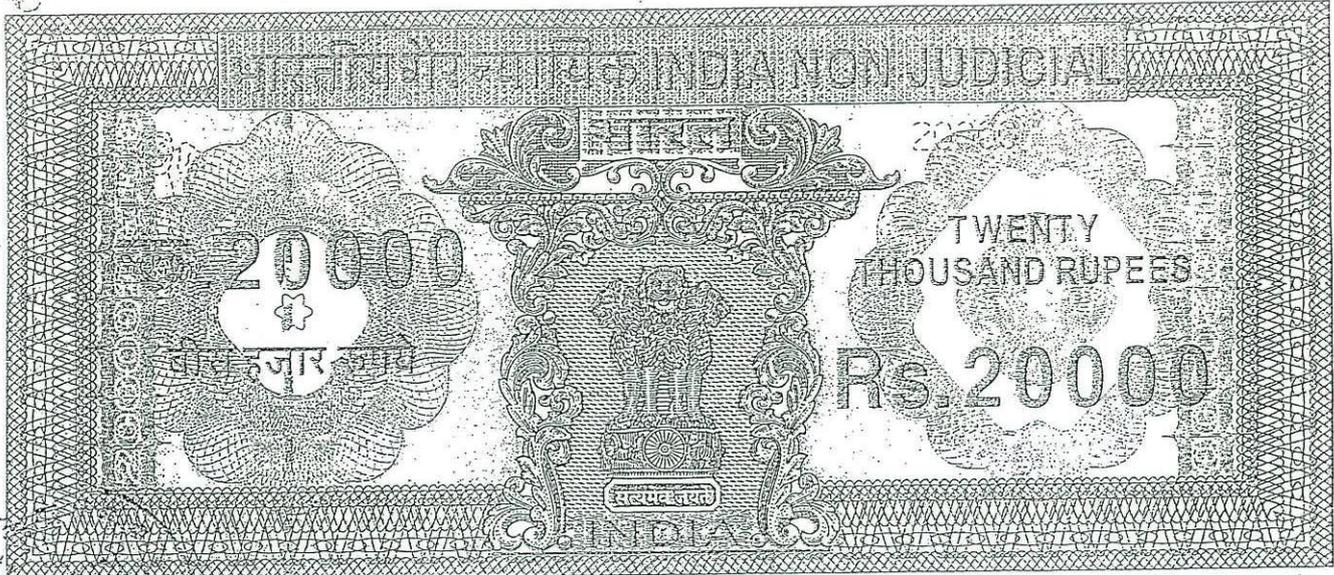
That in pursuance of the above said recitals and in consideration of the payment of the sum of Rs.4,14,60,000/- (Rupees Four Crores Fourteen Lakhs Sixty Thousand Only) paid by the Purchaser(s) to the **Vendors**, the receipt of which sum, the **Vendors** do hereby admit and acknowledge and in consideration of

For DS PROPRTIEI

Dhanu
Partner

[Handwritten Signature]





தமிழ்நாடு TAMILNADU

986671

548
 9.1.2013

DS Properties
 Chennai

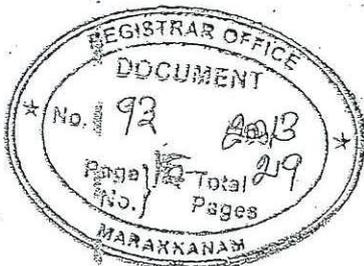
S. UMA MAHESWARI,
 STAMP VENDOR
 L. No. A6/10535/76
 High Court Campus
 Chennai - 600 004.

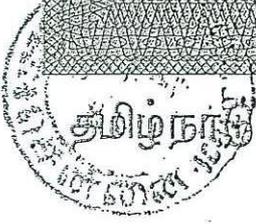
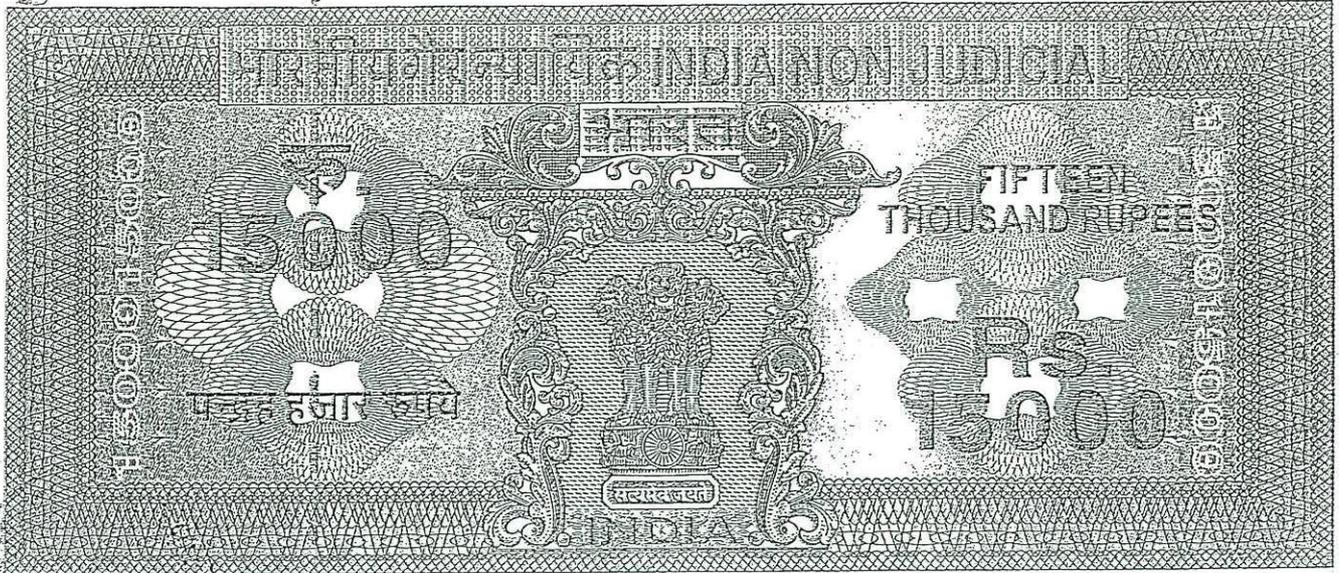
the same, the Vendors do, hereby convey, grant, sell, transfer, assign unto and in favour of the Purchaser(s) the property morefully described in the schedule hereunder together with all the trees, water, water courses, assessments, liberties, advantages, ditches, drains, fences and all such other advantages, appurtenances whatsoever and together with all rights, title, interest, demands, claims, shares, privileges, easement, advantage, light and air or any such other interest whatsoever over the schedule mentioned property to be held possessed and enjoyed as part and parcel thereof and together with all estate, right, title, claims and in favour of the Purchaser(s) TO HAVE AND TO HOLD the same free from all encumbrances absolutely and for ever.

For DS PROPRTIE!

Dina
 Partner

[Handwritten Signature]





தமிழ்நாடு தமில்நாடு TAMILNADU

303238

367
10.11.2013

DS Properties
Chennai

S. DMA MAHESWARAN
STAMP VENDOR
L. No. A6/10535/75
High Court Campus
Chennai - 600 104

THE VENDORS COVENANT WITH THE PURCHASER(S) AS FOLLOWS:

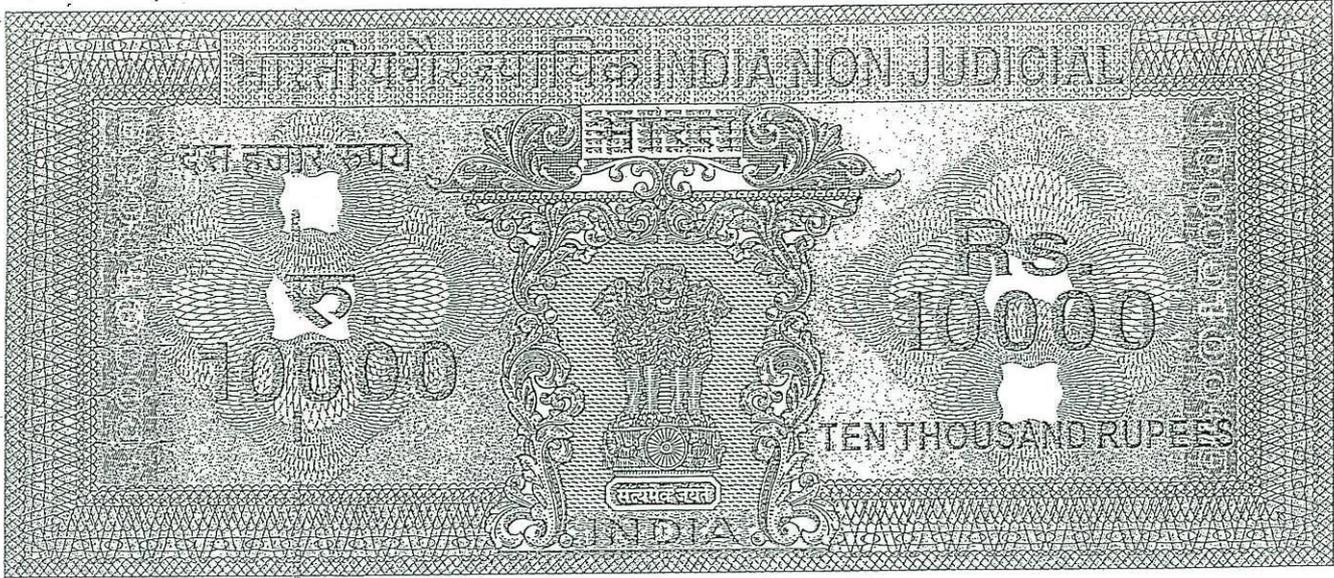
- (1) The Vendors covenant with the Purchaser(s) that they are the absolute owner of the said property, conveyed under this sale deed and the Purchaser(s) shall peaceably and quietly enter upon and enjoy the said property hereby conveyed without any let or hindrance from the Vendors or any person or persons claiming through or under or in trust for the Vendors.

For DS PROPRTIEL

Handwritten signature

Handwritten signature
Partner





தமிழ்நாடு தமில்நாடு TAMILNADU

A 970178

568
10.1.2013

DS Properties
Chennai

S. UMA MAHESWARI,
STAMP VENDOR
L. No. A6/10535/78
High Court Campus
CHENNAI - 600 104

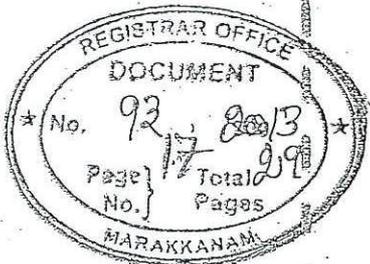
15

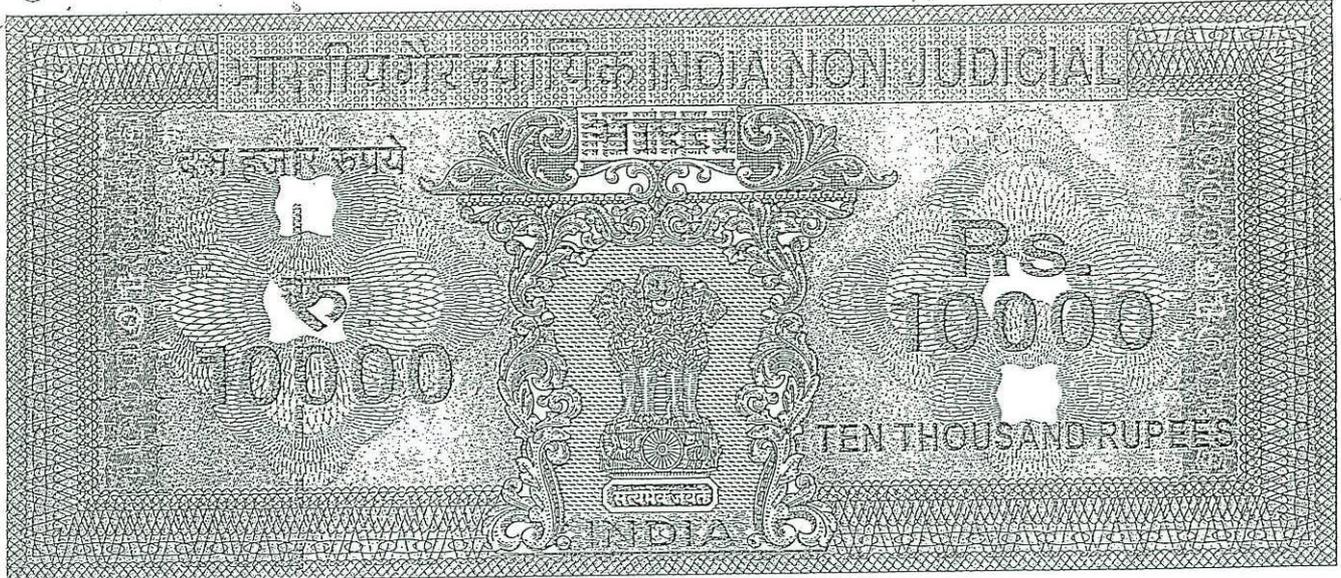
- (2) The Vendors do hereby declare that the property conveyed is not subject to any claim, attachment, lien, charge, mortgage, legal proceedings or any other encumbrance whatsoever.
- (3) The Vendors do hereby covenant with the Purchaser(s) that they will indemnify the Purchaser(s) against any loss damages that they may incur or be put to by reason of any defect in title of the Vendors or their rights to convey the said property described in the Schedule and conveyed hereunder.
- (4) The Vendors do further declare and assure that they, the Vendors, will hereafter at the cost of the Purchaser(s)

For DS PROPRTIEI

[Signature]
Partner

[Signature]





தமிழ்நாடு தமில்நாடு TAMILNADU

539

10.1.2013

DS Properties
Chennai

A 970179

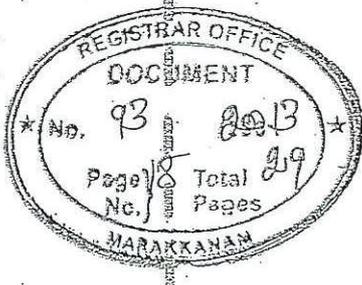
S. UMA MAHESWARAN
STAMP VENDOR
L. No. A6/10535/76
High Court Campus
CHENNAI - 600 104.

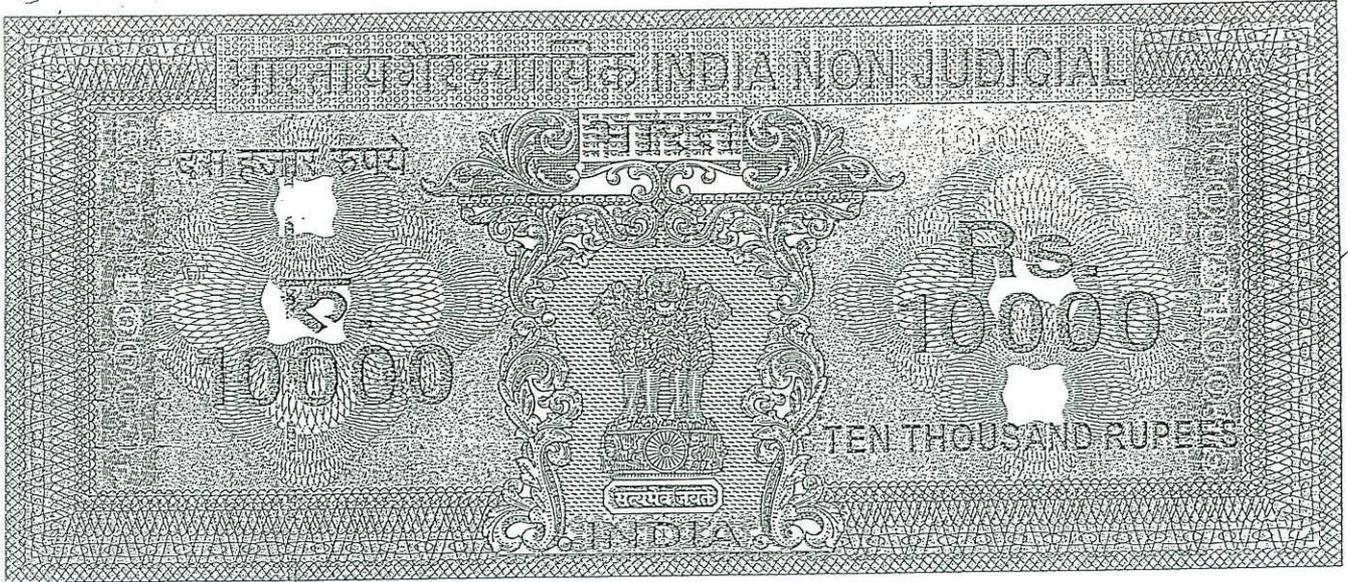
execute and register or cause to be registered and do execute all such acts, deeds and things whatsoever for further and more perfectly assuring the title of the said property morefully described in the Schedule hereunder and every part thereof unto the Purchaser(s) in the manner aforesaid as shall or may reasonably be required by the Purchaser(s).

- (5) The Vendors do hereby covenant with the Purchaser(s) that they are the absolute owners of the property described in the Schedule hereunder and there is no impediment to their right to convey and that no other person or persons has any right, title or claim to the property conveyed hereunder.

For DS PROPERTIES

Dhanu
Partner





தமிழ்நாடு தமில்நாடு TAMILNADU

A 970177

A 970177

Handwritten notes: '49', '9.1.2013', and 'DS Properties Chennai'.

S. UMA MAHESWARI,
STAMP VENDOR
L. No. A6/10535/76
High Court Campus
CHENNAI - 600 104.

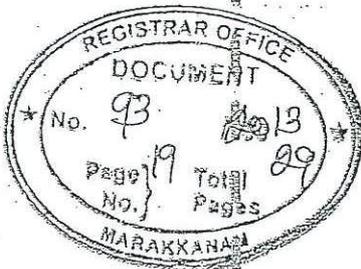
17

(6) The Vendors further covenant with the Purchaser(s) that there is no lien, charge, claim on the said property and that the said property is not the subject matter of any suit, litigation.

(7) The Vendors do hereby covenant with the Purchaser(s) that they have paid all the taxes, i.e. levies, kists other charges payable to the government for the schedule mentioned property till this date and further agrees to pay if called upon to pay any arrears of taxes upto the date of sale to the respective public authorities.

For DS PROPRTIEI

[Signature]
Partner





தமிழ்நாடு TAMILNADU

L 045736

55
9.1.2013

DS Properties
Chennai

S. UMA MAHESWAR
STAMP VENDOR.
L. No. 46/10535/78
City Court Campus
CHENNAI - 600 104.

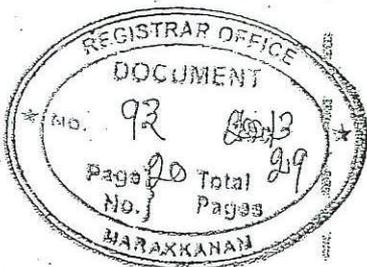
18

- (8) The **Vendors** do hereby covenant with the **Purchaser(s)** that the property sold is free from all encumbrances.
- (9) The **Vendors** further assure the **Purchaser(s)** that the Schedule mentioned property is not hit by any of the provisions of the Urban land ceiling act and that there are no proceedings against them from the Urban Land Ceiling authorities and the Purchaser have the schedule mentioned property believing the representation of the **Vendors** as true and correct.
- (10) The **Vendors** do hereby assure the **Purchaser(s)** that there are no impediments for the **Vendors** under any law for the

For DS PROPRTIEI

Dha
Partner

Wah





தமிழ்நாடு சென்னை TAMILNADU
 551
 9.1.2013

DS Properties
 Chennai

L 045737

S. UMA MAHESWAR
 STAMP VENDOR
 L. No. A6/10535/78
 High Court Campus
 CHENNAI - 600 104

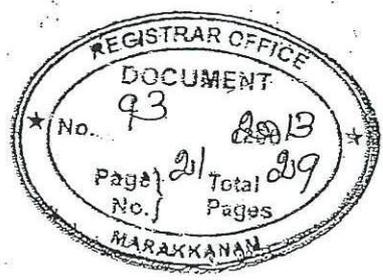
time being in force, for selling and conveying the schedule mentioned property in favour of the Purchaser(s).

- (11) The Vendors do hereby further declare that the vacant possession of the property conveyed hereunder is handed over to the Purchaser(s) today.
- (12) The Vendors do hereby covenant that the Purchaser(s) shall have the right to change the mutation in public records in their name for the property sold hereunder such as Municipal or Panchayat property register, revenue records and other records.

For DS PROPRTIEI

 Partner

Mahes





55-2
 29-1-2013
 DS Properties
 Chennai

L 045738

S.UMA MAHESWAR
 STAMP VENDOR
 L. No. A6/10535/78
 High Court Campus
 CHENNAI - 600 104

20

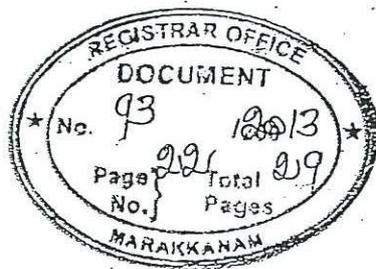
(13) The Vendors do hereby hand over all the documents of title in Original and Copies in respect of the property conveyed hereunder to the Purchaser(s) today.

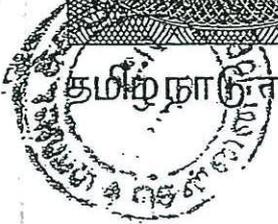
(14) The Vendors hereby declare that the Power of Attorney dated 26.12.2012, registered as Document No.3870 of 2012 and dated 09.01.2013 in Document No.63/2013 and dated 09.01.2013 in Document No.64/2013 on the file of SRO Marakkanam in favour of Mr.Mohammed Taher are still inforce not revoked.

For DS PROPRIETI

[Signature]
 Partner

[Signature]





தமிழ்நாடு TAMILNADU

L 045739

S. UMA MAHESWARI,
STAMP VENDOR
L. No. A6/10535/75
High Court Campus
CHENNAI - 600 102.

SS

9.12.13

DS Properties
Chennai

21

SCHEDULE

All that piece and parcel of Punja Agricultural Land of Acres 41.454 situated at No.210, Marakkanam North Madura, Thazhankadu Village Tindivanam Taluk, Villupuram District, Sub Registration District of Marakkanam. Patta Nos.1986 and 1994 and coloured RED in the sketch herewith attached;

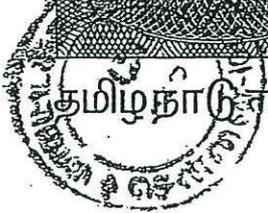
Sl. No.	Survey Number	Extent in Acres
1.	106/2	0.565
2.	106/3 Part	0.350
3.	106/4	0.620
4.	106/5	0.590
5.	106/6	0.670
6.	108/1 Part	1.349
7.	108/2C1 Part	8.997

For DS PROPRTIEI

Dha
Partner

Maha





தமிழ்நாடு TAMILNADU

L 045740

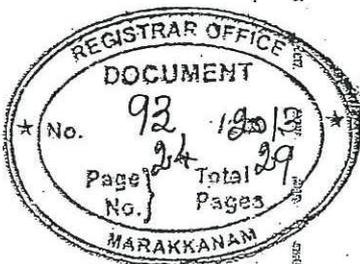
S. UMA MAHESWARI,
STAMP VENDOR
L. No. A6/10535/78
High Court Campus
CHENNAI - 600 104

554
9.1.2013
DS Properties
Chennai

22

8.	108/2C2 Part	1.193
9.	108/2A Part	0.850
10.	108/2B	4.020
11.	109/1 Part	0.960
12.	109/2 Part	1.120
13.	109/3 Part	3.100
14.	109/4 Part	4.620
15.	110/1	1.010
16.	110/2	1.010
17.	110/3 Part	1.470
18.	110/4 Part	1.420
19.	110/5	1.710
20.	111/1	1.635
21.	111/2	1.370
22.	111/3	1.690
23.	111/4	1.135
	Total	41.454

For DS PROPRTIEI



Dha
Partner

(Signature)



L-045741

S. UMA MAHESWAR,
 STAMP VENDOR
 L. No. A6/10535/78
 High Court Campus
 CHENNAI - 600 104

DS Properties
Chennai

23

Market Value of the property is Rs.4,14,60,000/-

IN WITNESS WHEREOF THE VENDORS AND THE PURCHASER(S) HAVE SET AND SUBSCRIBED THEIR RESPECTIVE HAND AND SIGNED ON THE DAY, MONTH AND YEAR FIRST ABOVE WRITTEN.

WITNESSES:-

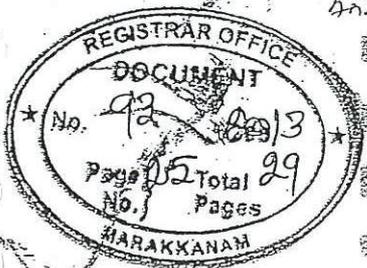
1. T. P. RAO (T. P. RAO) S/o M. Thiruvalluvar, W. 3/5, Mueggar Street, T. Nagar, Chennai - 17.
2. G. SATHISH (G. Sathish) S/o Govindraj, 25/5, Kathiravaram Colony, Annanagar, Chennai - 40

Uma
VENDORS
 For DS. PROPERTIES

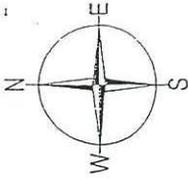
Dhanu
 Partner
PURCHASER(S)

Drafted by:-

K. Veeramani
K. VEERAMANI,
 Advocate,
 R.No.128/80,
 117, Law Chambers,
 High Court Buildings,
 Chennai-600 104.

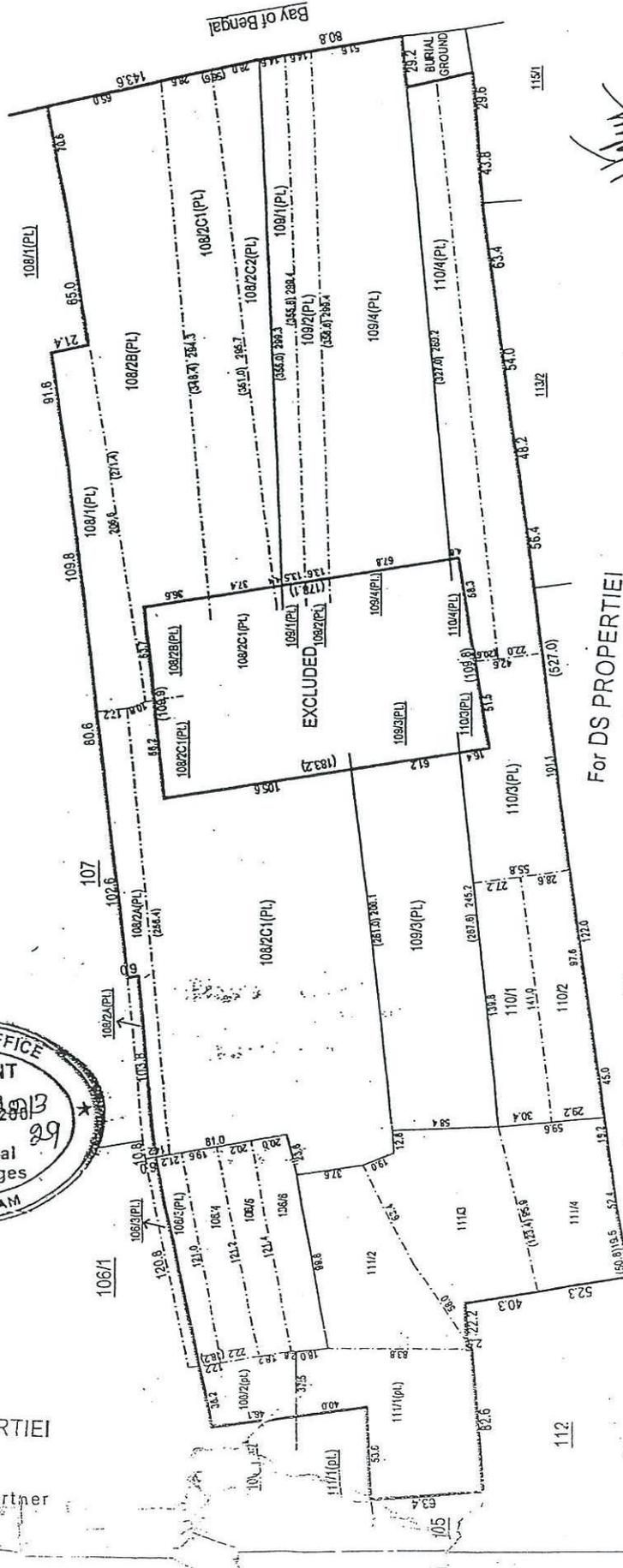


COMBINED SKETCH OF S. NOS. 106/2, 106/3, 106/4, 106/5, 106/6, 108/1(Pt.), 108/2A3(Pt.), 108/2B(Pt.), 108/2C1(Pt.), 108/2C2(Pt.), 109/1(Pt.), 109/2(Pt.), 109/3(Pt.), 109/4(Pt.), 110/1, 110/2, 110/3, 110/4, 110/5, 111/1, 111/2, 111/3, 111/4 OF MARAKKANAM NORTH VILLAGE, TINDIVANAM TALUK, VILLUPURAM DISTRICT



For DS PROPRIETIE

Partner



S.No.	ACRES
106/2	0.562
106/3(Pt.)	0.351
106/4	0.620
106/5	0.590
106/6	0.670
108/1(Pt.)	1.344
108/2C1(Pt.)	8.997
108/2C2(Pt.)	1.181
108/2A(Pt.)	0.850
108/2B	4.020
109/1(Pt.)	0.960
109/2(Pt.)	1.120
109/3(Pt.)	3.100
109/4(Pt.)	4.620
110/1	1.010
110/2	1.010
110/3(Pt.)	1.470
110/4(Pt.)	1.420
110/5	1.710
111/1	1.630
111/2	1.370
111/3	1.690
111/4	1.130
Total	41.450

SCALE 1:3000

For DS PROPRIETIE
 PURCHASER (Iner)
 VENDOR

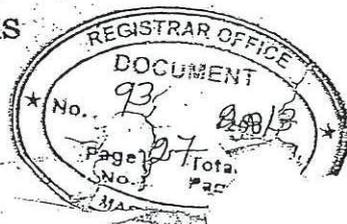
STATEMENT GIVEN UNDER RULE 3(1) OF TAMIL NADU STAMP ACT

All that piece and parcel of Punja Agricultural Land of Acres 41.454 situated at No.210, Marakkanam North Madura, Thazhankadu Village Tindivanam Taluk, Villupuram District, Sub Registration District of Marakkanam;

Sl. No.	Survey Number	Extent in Acres
1.	106/2	0.565
2.	106/3 Part	0.350
3.	106/4	0.620
4.	106/5	0.590
5.	106/6	0.670
6.	108/1 Part	1.349
7.	108/2C1 Part	8.997
8.	108/2C2 Part	1.193
9.	108/2A Part	0.850
10.	108/2B	4.020
11.	109/1 Part	0.960
12.	109/2 Part	1.120
13.	109/3 Part	3.100
14.	109/4 Part	4.620
15.	110/1	1.010
16.	110/2	1.010
17.	110/3 Part	1.470
18.	110/4 Part	1.420
19.	110/5	1.710
20.	111/1	1.635
21.	111/2	1.370
22.	111/3	1.690
23.	111/4	1.135
	Total	41.454

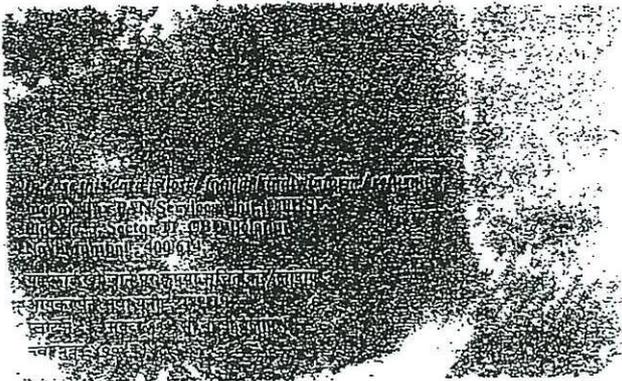
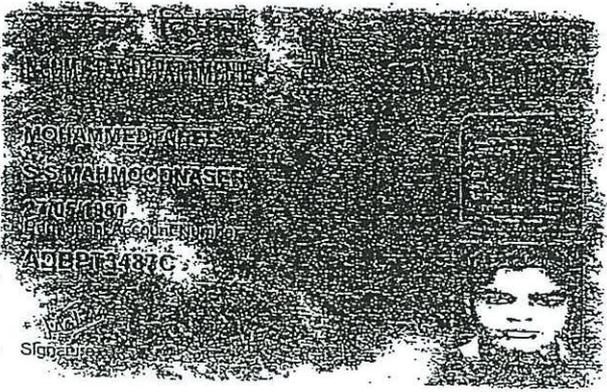
Total sum of Rs.4,14,60,000/-

VENDORS



For DS PROPRTIEI

PURCHASER(S)



For DS PROPRTIEI

Dh

Partner

M



original is verified

SUB REGISTRAR
MARAKKANAM



For DS PROPRTIEI


 Partner

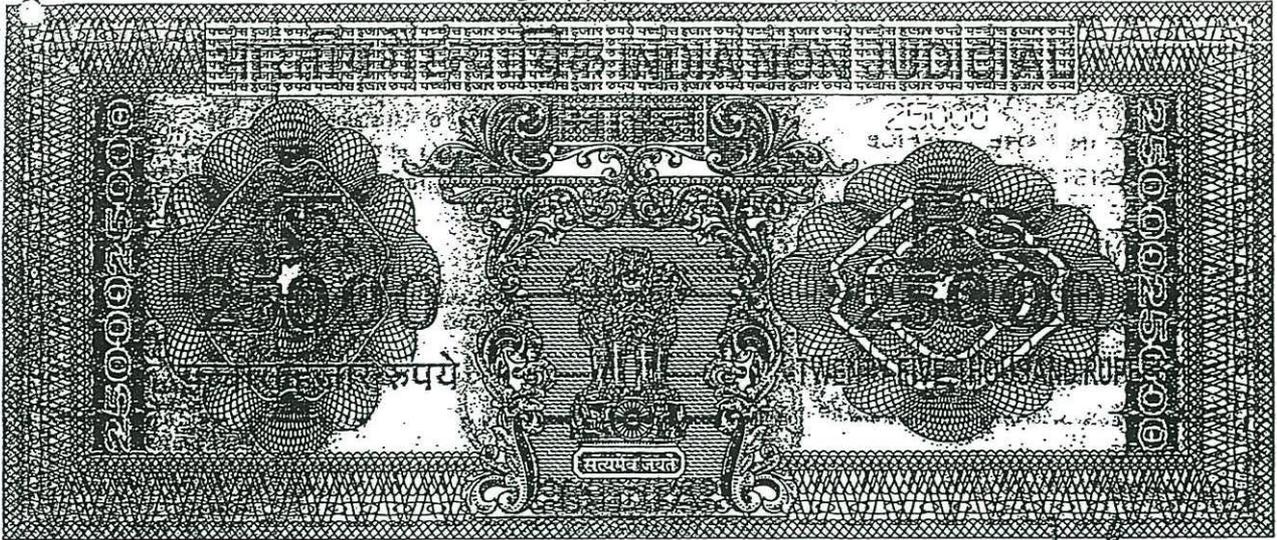
Handwritten signature



original is verified


 SUE REGISTRAR
 MARAKKANAM

2764



8262
3.9.2013

DS Properties
Chennai

770023
D. AKILAN
STAMP VENDOR No.7/B3/92
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010.
Tel: 26441719 Call : 98401 53627

SALE DEED

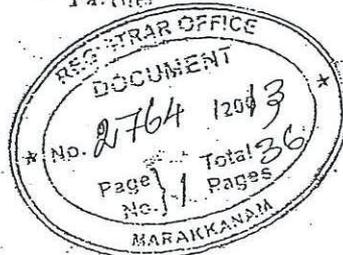
THIS SALE DEED executed at Marakkanam on this
.....4..... day of September, 2013;

BY

(1) Mr.MOHAMMED TAHER, (D:L.No. F/TN/007/
000320/2002), Son of Mr.Mahmood Naser, aged about 31
years, residing at 'REHANA MANZIL' No.50/119, 4th Main
Road; Gandhi Nagar, Adyar, Chennai-600 020, (2)
Mrs.S.ALIFIYA, Wife of Mr.Mohammed Taher, aged about
26 years, residing at 'REHANA MANZIL' No.50/119, 4th
Main Road, Gandhi Nagar, Adyar, Chennai-600 020,

For DS PROPERTIES

[Signature]
Partner



[Signature]
[Signature]
Rashid
2.26

Document No. 2013 of Book
Contains 34
Sheets 1 Sheet

CERTIFICATE UNDER SECTION 42 OF THE
INDIAN STAMP ACT 1999

983/2013
250/1347A

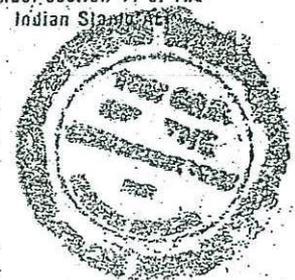
Sub Registrar
Marakkanam

S.No. 1444 of 2013
I hereby certify that a sum of Rs. 250200/-
Rupees Twenty five lakhs and two
On account of ad val stamp duty has been levied
under section 41 of the stamp act in respect of
this instrument from Mr./Mrs. Hareesh Kumar
residing at Chennai

PRESENTED IN THE OFFICE
OF THE SUB REGISTRAR MARAKKANAM
AND FEE OF RS. 451780/- PAID
BETWEEN THE HOURS OF 12-1
IN THE 4th DAY OF September
2013 BY.



Sub Registrar & Collector
under section 41 of The
Indian Stamp Act



For DE P' OPERTIEI
Partner

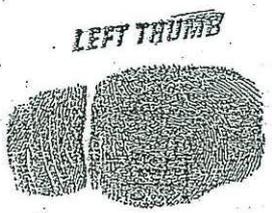
EXECUTION ADMITTED BY

Additions as per the recitals
of this Document
Driving Licence number
F/TN/002/000713/2009
Original is verified.



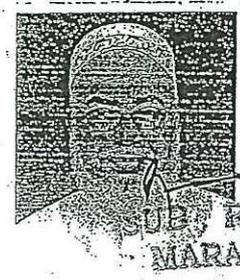
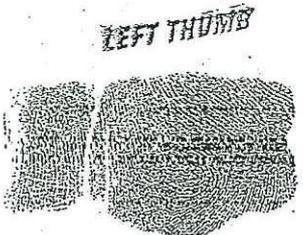
Sub Registrar
Marakkanam

Additions as per the recitals
of this Document
Driving Licence number
F/TN/007/000320/2002
Original is verified.



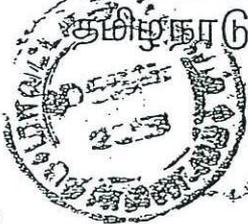
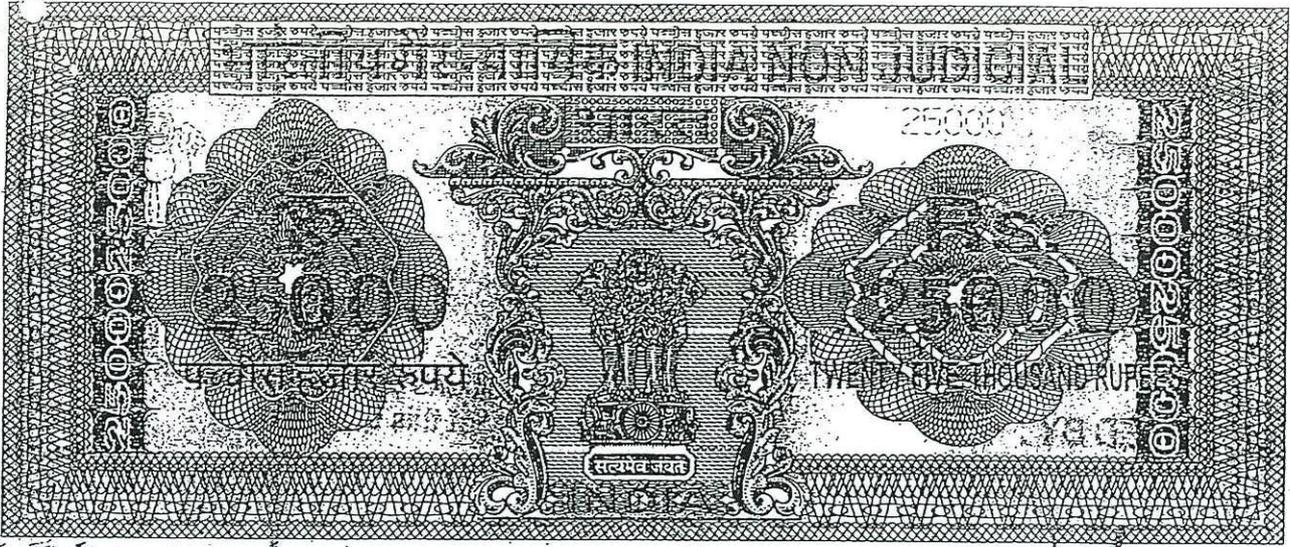
Sub Registrar
Marakkanam

Rashid
Additions as per the recitals
of this Document
Identity card number
LWN 3481520
Original is verified.



Sub Registrar
Marakkanam

Additions as per the recitals
of this Document
Driving Licence
number TN 07/20005000
6206. Original is verified.



Handwritten numbers: 426A, 3-9-2013

Handwritten signature: D. Prospertie Chennai

A 770024
D. AKTIAN
STAMP VENDOR No. 7/B3/97
No. 27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010.
28441719 Cell : 98401 53687

2

represented by her power agent **Mr. MOHAMMED TAHER**,
(D.L.No. F/TN/007/000320/2002), Son of Mr. Mahmood
Naser, aged about 31 years, residing at 'REHANA MANZIL'
No.50/119, 4th Main Road, Gandhi Nagar, Adyar, Chennai-
600020 (General Power of Attorney, dated 09.01.2013,
Doc.No.63/2013, SRO Marakkanam), (3) **Mrs. RASHIDA
MAHMOOD**, (ECID- LWN- 3421520), wife of
Mr. Mahmood Naser, aged about 63 years, (4)
Mr. MAHMOOD NASER, (D.L. NO. F/TN/007/000320/2002), son
of Habib Naser, No.3 & 4 residing at 'REHANA MANZIL'
No.50/119, 4th Main Road, Gandhi Nagar, Adyar, Chennai-
600020, hereinafter called the **VENDORS**;

For D.S. PROSPERTIE

Handwritten signature and the word "Partner" below it.

Handwritten signatures: Mahu, Rabhid, 2-21



CLAM ADMITTED BY

0000PS



For DS PROPERTIES

[Signature]
Partner



Additions as per the recitals
of this Document"

IDENTIFIED BY:

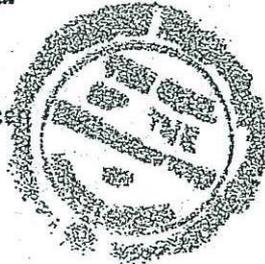
D G. SATHISH (G. SATHISH) 3/6 Gowdharaj 325/5 Kalhiravan colony Annanagar West Chennai - 40
PSOOTT A

[Signature] (S. PARTHIBAN) of M.S. Shanmugam #8A, 8b C in ar Garden Sij mabala chennai

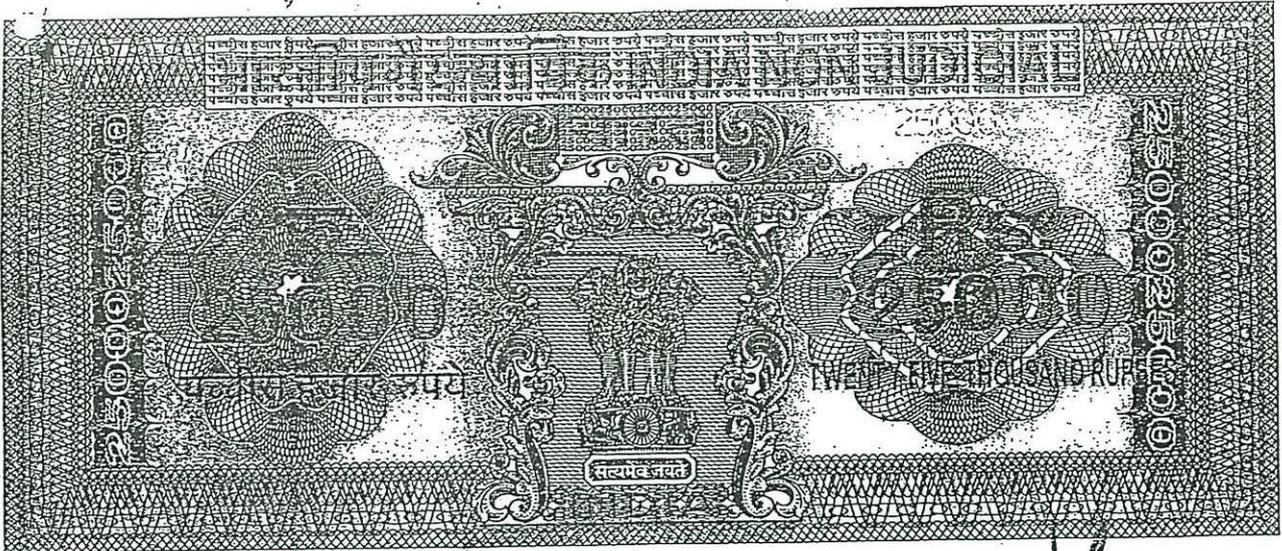
Registered No. 2764 of 1012
of Book
Date 9.2.13

[Signature]
SUB REGISTRAR

Signature of Registering Officer



2764
Document No. of
2013 of Book
Contains
Sheets Sheet
[Signature]
Sub Registrar
Marakkanam



தமிழ்நாடு TAMILNADU
2269
3-7-2013

770025
D. Akilan
Chevra

770025
D. AKILAN
STAMP VENDOR No.7/B3/97
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010.
Ph: 26441719 Cell : 98401 53533

3

TO AND IN FAVOUR OF

M/s.DS PROPRTIEI, a Registered Partnership Firm,
having its Office at No.45, Burkit Road, T.Nagar, Chennai-
600 017, Represented by its Partner **Mr.D.HARISH
KUMAR** (D.L.No.F/TN/002/000713/2005) Son of
Mr.K.Deabandhu, aged about 26 years, residing at Plot
No.2261, H Block, Anna Nagar West, Chennai-600040,
herein after called the **PURCHASERS**;

The terms VENDORS and the PURCHASERS wherever
it occurs in these presents unless repugnant to the context

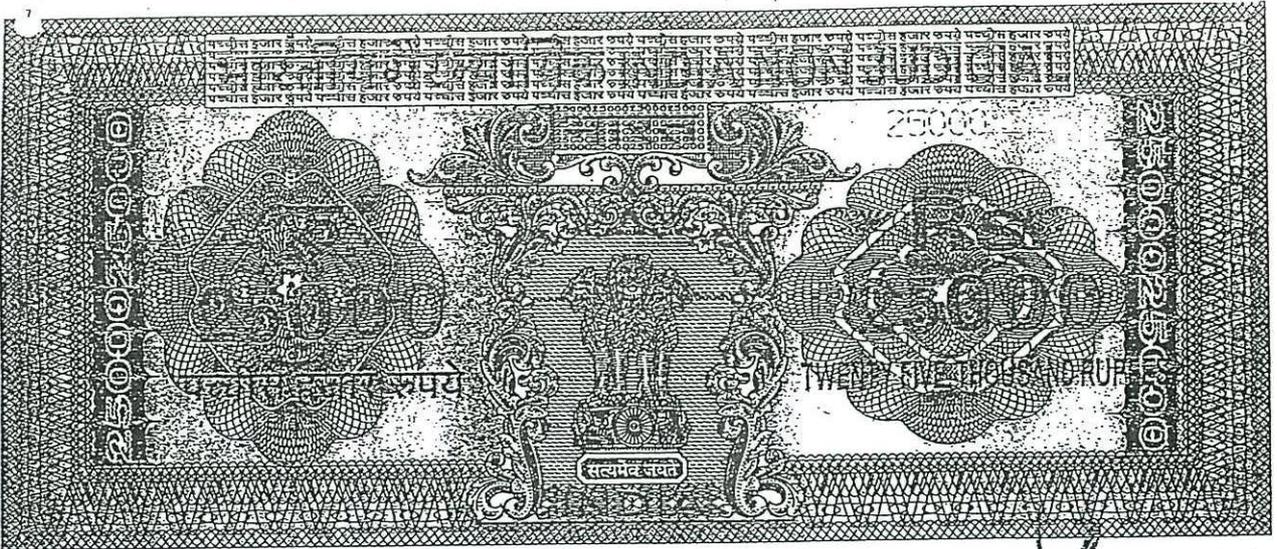
For DS PROPRTIEI

[Signature]
Partners

[Signature]
[Signature]

Rabhid
2.26





8230
3.9.2013
D. Akilan Properties
Chennai

A 770026
D. AKILAN
STAMP VENDOR No.7/B3/93
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010.
Tel: 28441719 Cell : 98401 5368

shall mean and include themselves, their respective heirs, legal representatives, executors, administrators and assigns;

WHEREAS the 1st Vendor herein had purchased larger extent of lands in Marakkanam North Madura Thazhankadu Village, Tindivanam Taluk, Villupuram District, within the Sub Registration District of Marakkanam, in various Survey Numbers from various Vendors as detailed below :-

Sl. No.	Date	Document No.	Vendor's Name	Survey Nos.	Extent in Acres
1.	28.02.2008	699/2008	M.Chitti Babu & another	118/5 120/3	0.79 0.38
2.	13.03.2008	1955/2008	R.Padmanaban & others	120/2 120/3	1.36 0.48

For D. Akilan Properties

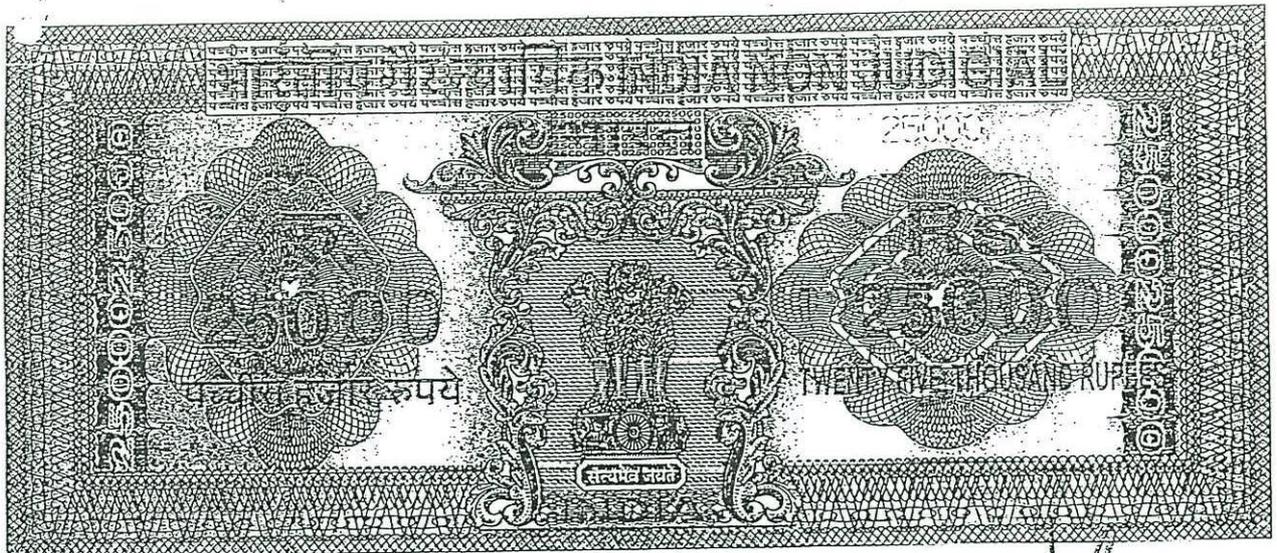
(Signature)

(Signature)
(Signature)

Rabhid

2. 2013





தமிழ்நாடு தமில்நாடு TAMILNADU

Handwritten signature and date: 3.5.2013

Handwritten signature: DS Properties Chennai

770027
D. AKILAN
 STAMP VENDOR No.7/B3/93
 No.27, Ambedkar Nagar,
 Kilpauk, Chennai - 600 010,
 125 26441719 Cell : 98401 53687

5

3.	30.07.2008	2618/2008	Pachaiyappan & others	120/1 120/3	0.21 0.33
4.	18.09.2008	3317/2008	Mrs.Jayakantham & others	117/1A	0.571/2
5.	05.11.2009	3670/2009	C.Panneerselvam	120/1 120/3	0.39 0.19.5
6.	15.03.2010	783/2010	Suloचना & others	115/1	1.43
7.	24.05.2010	1645/2010	Bhoopathi & another	115/4	1.00
8.	15.09.2010	784/2010	C.Ganesa Gounder & others	115/2 118/3	0.51 0.77
9.	22.10.2010	3901/2010	G.Kannan by Agent R.Govindaraj	115/3	0.40
10.	30.03.2012	1028/2012	Mrs.V.Prabavathy	114	6.86
11.	22.11.2012	3499/2012	D.Nagarajan	118/1	0.83.1/4

For DS PROPRIETIE

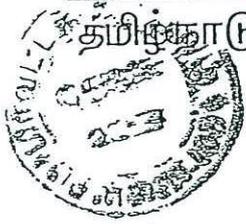
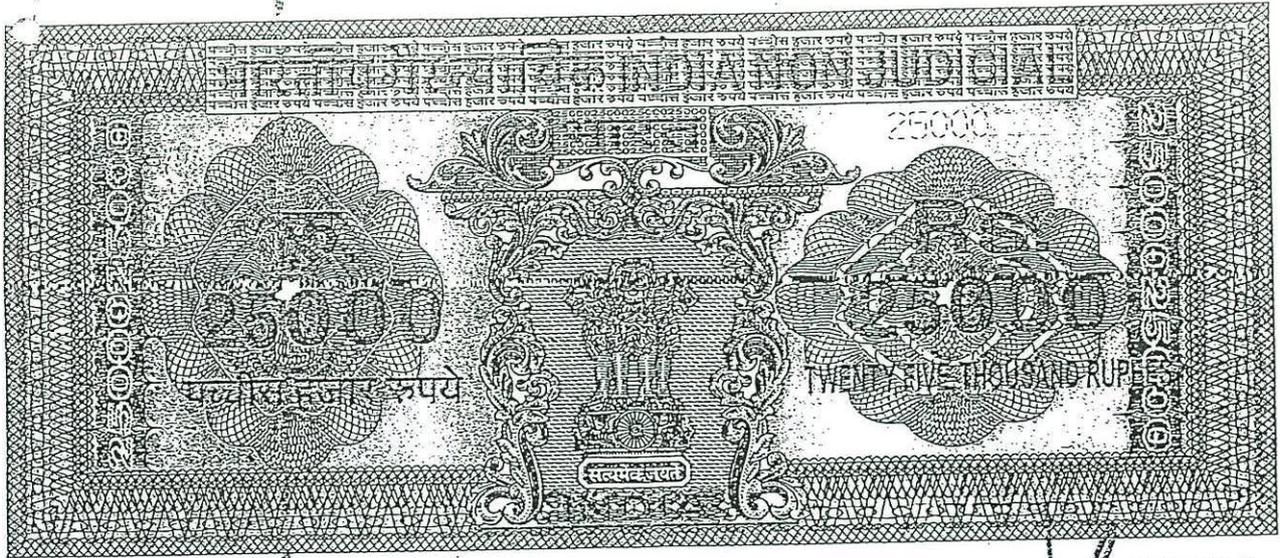
Handwritten signature and initials

Handwritten signature: Mahes

Handwritten signature: Rashid

Handwritten signature: 2.2





தமிழ்நாடு தமில்நாடு TAMILNADU

A272
3.9.2011

DS Properties
Chennai

770028

D. AKILAN
STAMP VENDOR No. 7/B3/2
No. 27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010,
26441719 Cell : 98401 53507

6

WHEREAS the 1st Vendor herein acquired the said land and he is in continuous possession and enjoyment without any let or hindrance eversince the date of Purchase.

WHEREAS the 2nd Vendor herein acquired the land in Marakkanam Thazhankadu Village, Tindivanam Taluk, Villupuram District, described below under registered Gift Settlement Deed dated 16.03.2007 Registered as Document No.1164 of 2007 on the file of S.R.O. Marakkanam.

For DS PROPRTIEI

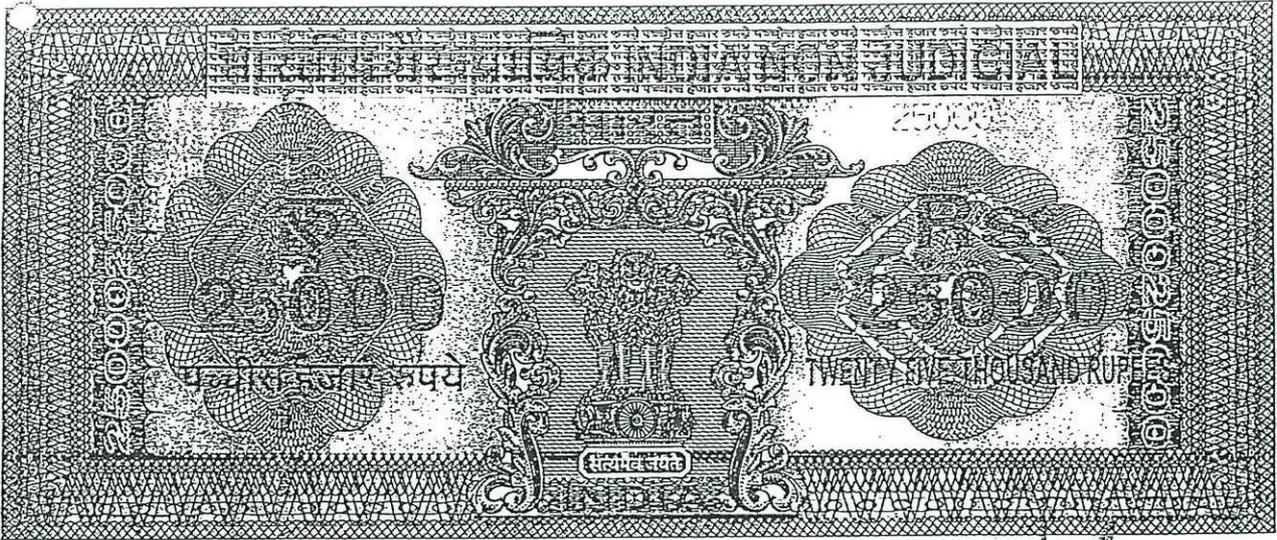
[Signature]
Partner

[Signature]
[Signature]

Rabliid

2. 2nd





தமிழ்நாடு தமில்நாடு TAMILNADU

A222
3.9.2013

D. S. Prabhakar
Chennai

A 770029
D. AKILAN
STAMP VENDOR No. 7/B3/92
No. 27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010,
26441719 Call : 98401 5368

7

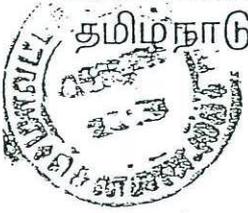
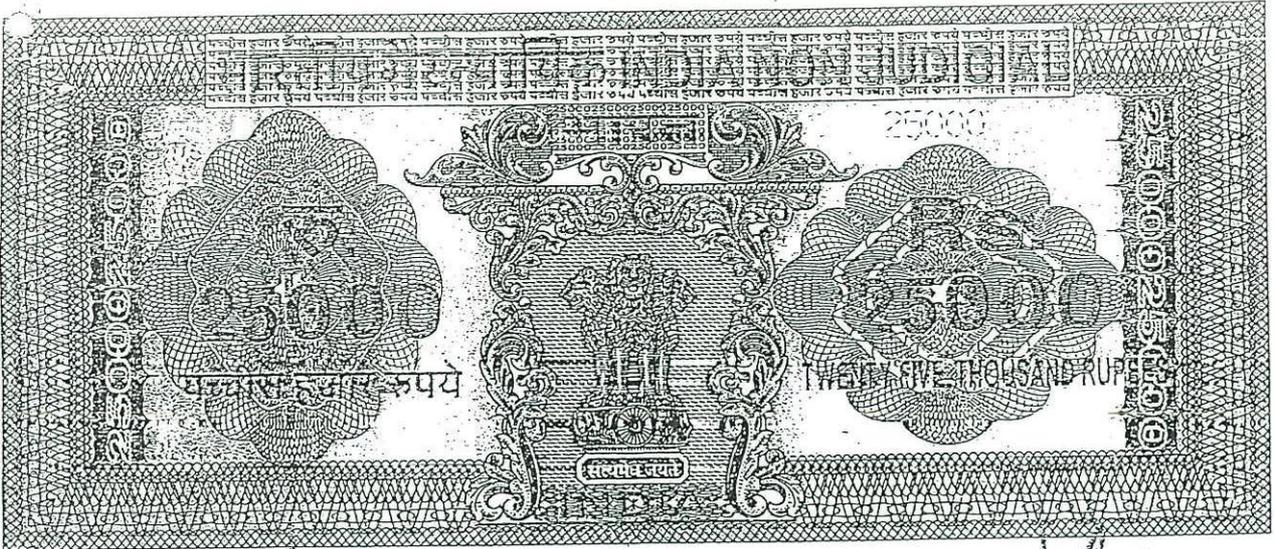
Sl. No.	Survey Nos.	Extent in Acres
1.	115/3 (Part)	0.40
2.	113/1	2.73
3.	118/4	2.25
4.	113/3	4.55
5.	113/2	1.88
6.	117/1A	0.57 1/2

WHEREAS the 2nd Vendor herein acquired the said land along with other items under the above said Gift Settlement Deed and sold some of the items of Properties and retained the above said properties (in Survey No.113/1, sold 30 cents and retained 2.40 cents) and she is in

For DS PROPERTIEL,
[Signature]
Partner

Mahar
Mahar
Rabhid
2.21





தமிழ்நாடு தமில்நாடு TAMILNADU

Handwritten signature and date: 22/11/2013

Handwritten text: DS Properties Chennai

Stamp Vendor No. 7/B3/93, No. 27, Ambedkar Nagar, Kilpauk, Chennai - 600 019. Call: 98401 5367

8

continuous possession and enjoyment without any let or hindrance eversince the date of gift.

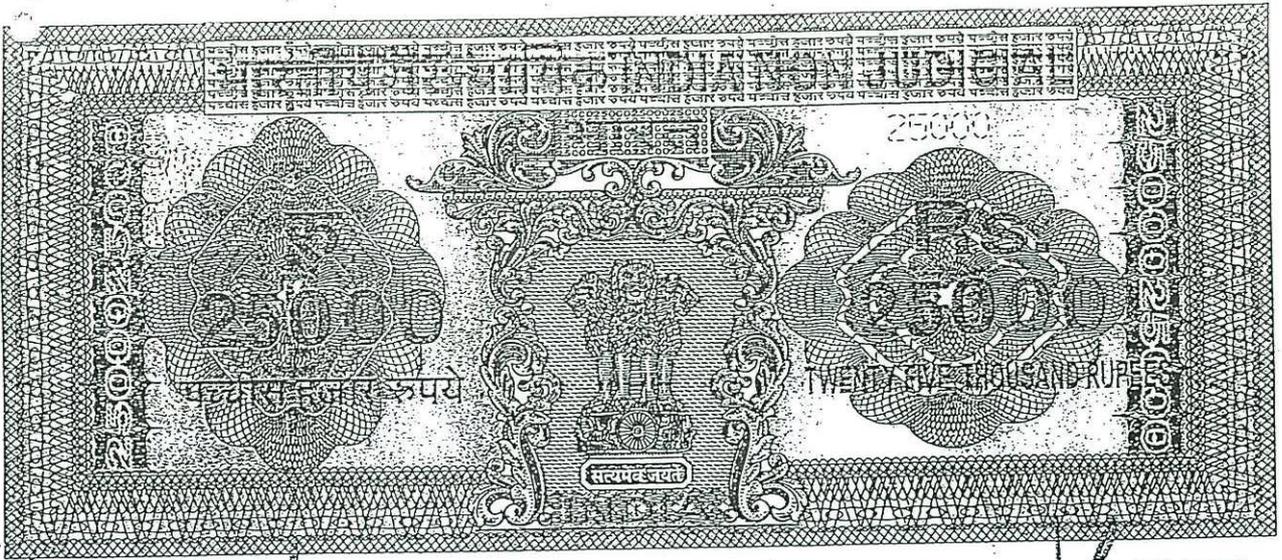
WHEREAS the 2nd Vendor executed a General Power of Attorney on 09.01.2013, registered as Document No.63 of 2013 on the file of SRO Marakkanam, by which she appointed and nominated Mr.Mohammed Taher as her lawful power of attorney agent and empowered the agent to deal with her above said properties with other properties including right of alienation etc.

For DS PROPRTIEI

Handwritten signature

Handwritten signatures: Taher, Taher, Rabhid, 2.2





தமிழ்நாடு தமில்நாடு TAMILNADU

82237
3.9.2013

DS Properties
Chennai

A 770031
D. AKILAN
STAMP VENDOR No.7/B3/93
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010,
98401 25441719 Cell : 98401 53557

WHEREAS the 3rd Vendor herein had purchased a larger extent of land in Marakkanam North Madura Tazhankadu Village, Tindivanam Taluk, Villupuram District, from various Vendors in various Survey Numbers in detailed below :-

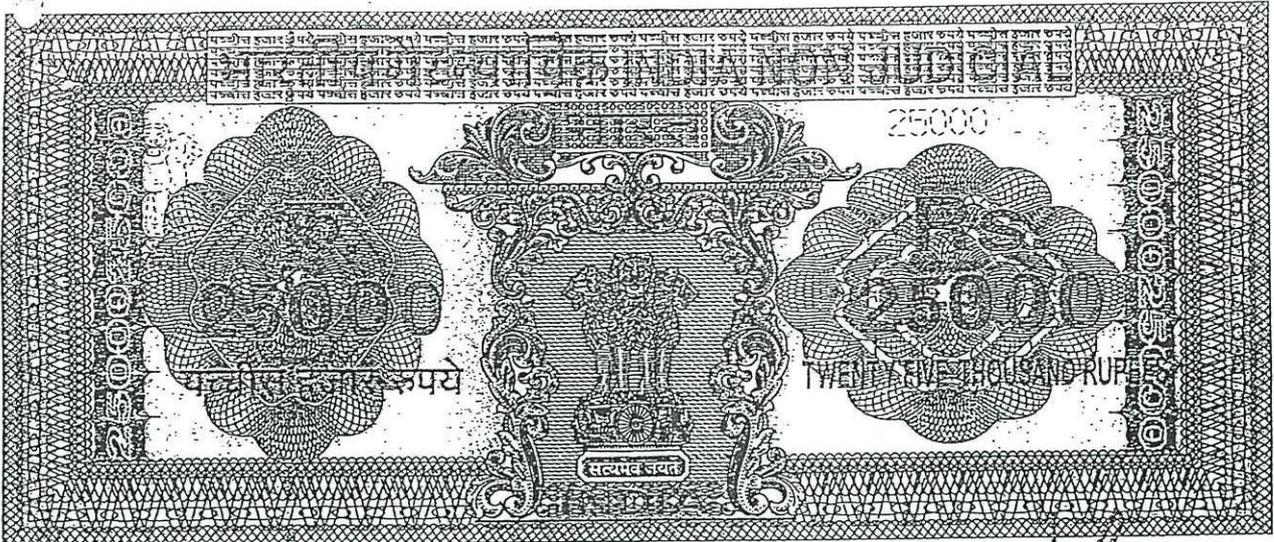
Sl. No.	Date	Document No.	Vendor's Name	Survey Nos.	Extent in Acres
1.	03.08.2004	1567/2004	G.Kannan & others by Agent Mahmood Naser	119	1.91/2
				119	1.91/2
				119	1.91/2
				119	4.38
				119	1.91/2
				118/1 (Part)	2.493/4
2.	03.08.2004	1566/2004	Mrs.Virudhambal & others by Agent Mr.R.Govindaraj	122/4	0.80
				112/8C	1.24

For DS PFOPTIEI

Partne



Mahar
Mahar
Rabhid
2. 2nd



தமிழ்நாடு TAMILNADU

A276
3.9.2013

DS Properties Chennai

770032

D. AKILAN
STAMP VENDOR No.7/B3/97
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010,
Ph: 26441719 Cell: 98401 53657

10

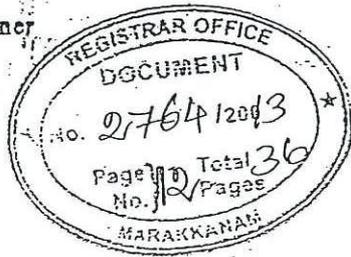
3.	03.04.2006	592/2006	Mrs.S.Maragatha Valli & others by Agent R.Govindaraj	122/3	0.67
----	------------	----------	--	-------	------

WHEREAS the 3rd Vendor had purchased the above said land from out of her own funds and she is in continuous possession and enjoyment ever since the date of the purchase without any let or hindrance.

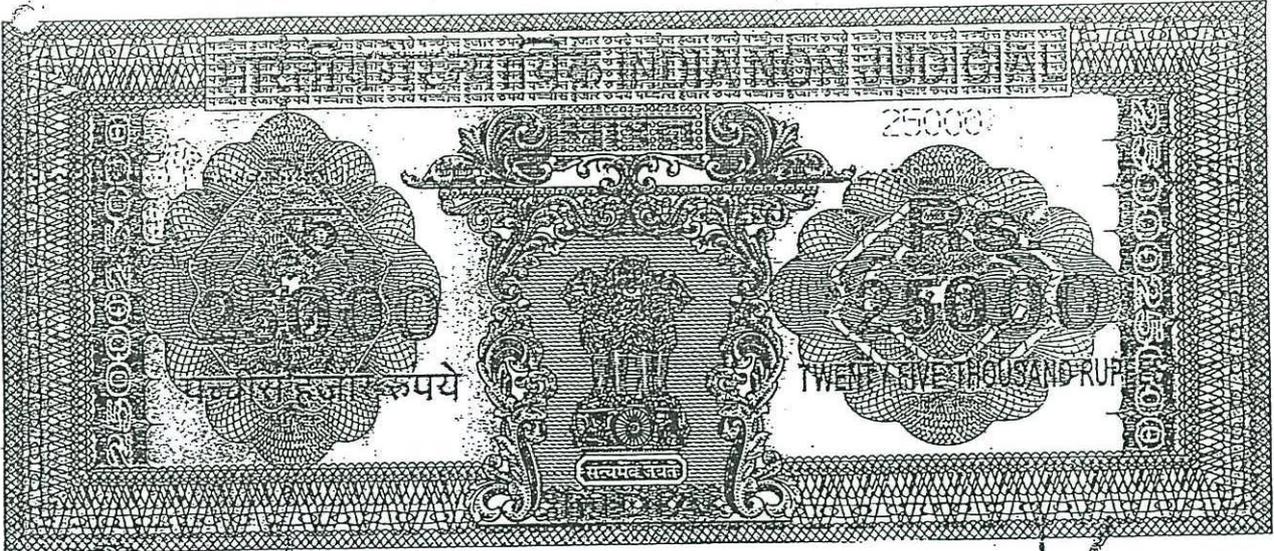
WHEREAS the 4th Vendor herein had purchased a larger extent of lands in Marakkanam North Madura Tazhankadu Village, Tindivanam Taluk, Villupuram District, as detailed below :-

For DS PROPERTIES

D.
Partner



Handwritten signatures and initials
Rabid
2.2



தமிழ்நாடு TAMILNADU

A222
3.9.2013

D. Akilan
D. Akilan

A 770033

D. AKILAN
STAMP VENDOR No.7/B3/93
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010.
26441719 Cell : 98401 5363

11

Sl. No.	Date	Document No.	Vendor's Name	Survey Nos.	Extent in Acres
1.	31.07.2006	1619/2006	Mrs.Kathija Beebi & others by Agent Mr.R.Govindaraj	122/1 (Part) 122/2	0.33 2.00
2.	29.11.2006	2903/2006	Mrs.P.Malika & others by their Power Agent S.Parthiban	118/2	2.24.77

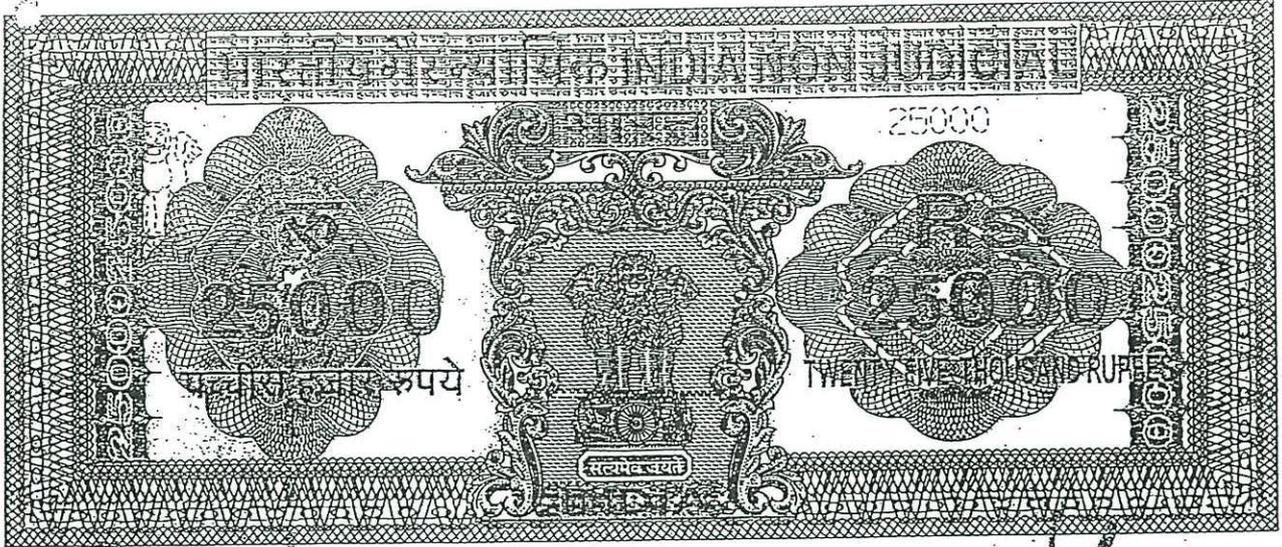
WHEREAS the 4th Vendor herein acquired the said property from out of his own funds he sold the 0.33 acres in Survey No.122/1 (Part) and 0.37 acres out of 2.00 acres in Survey No.122/2 and he retained 1.63 acres in Survey No.122/2 and 2.25 acres in Survey No.118/2 and he is in possession and enjoyment without any let or hindrance.

For DS PROPRIETI

D. Akilan
Partner



Maharaj
Maharaj
Rashid
2.24



தமிழ்நாடு TAMILNADU

Handwritten notes:
 222
 3.9.2013

Handwritten signature:
 D. Akilan
 Chennai

A 770034
 D. AKILAN
 STAMP VENDOR No.7/B3/97
 No.27, Ambedkar Nagar,
 Kilpauk, Chennai - 600 010.
 26441719 Cell : 98401 53877

12

WHEREAS the Vendors herein decided to sell the lands out of the above said larger extent to the Purchasers herein at the rate of a sum of Rs.10,000/- (Rupees Ten thousand only) per cent which is described below as well as described in the schedule hereunder and coloured RED in the sketch herewith attached.

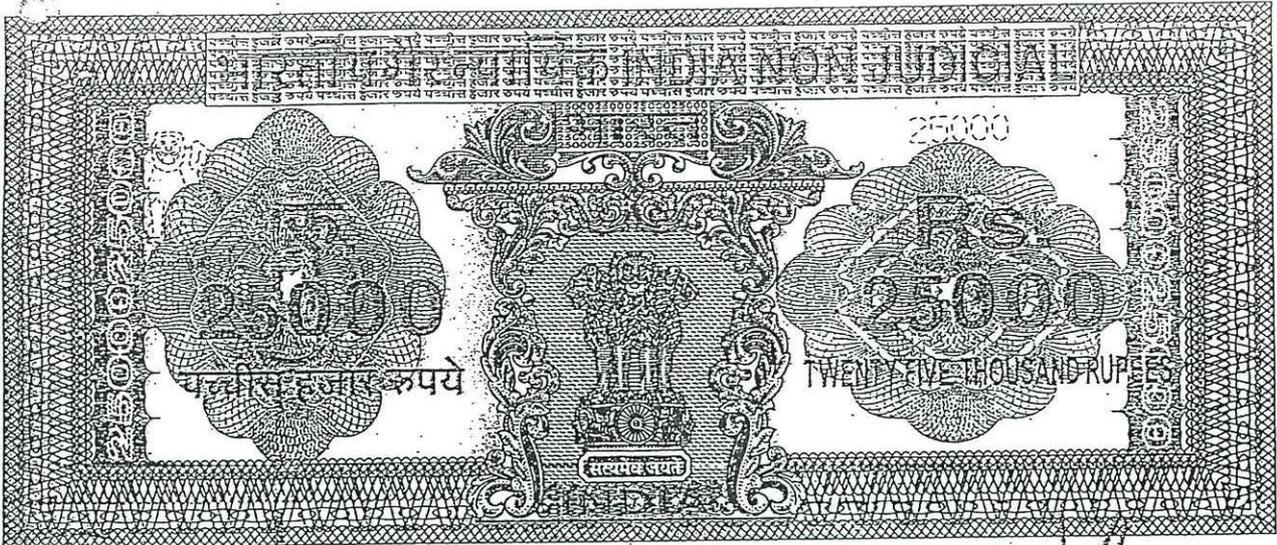
Sl. No.	Survey No.	Extent in Acres	Belongs to
1.	118/5	0.79	1 st Vendor
2.	120/3	1.35	1 st Vendor
3.	120/2	1.31	1 st Vendor
4.	120/1	0.78	1 st Vendor
5.	117/1A	0.571/2	1 st Vendor
6.	115/1	1.43	1 st Vendor
7.	115/4	1.00	1 st Vendor
8.	115/2	0.51	1 st Vendor

For DS PROPETHEI

Partner



Handwritten signatures:
 Mahes
 Mahes
 Rabbid
 2.22



தமிழ்நாடு TAMILNADU

Handwritten notes: 2223 / 3.9.2013

Handwritten signature: DS Properties Chennai

Handwritten number: 770035

D. AKILAN
 STAMP VENDOR No. 7/B3/97
 No. 27, Ambedkar Nagar,
 Kilpauk, Chennai - 600 010.
 25441719 Cell : 98401 53637

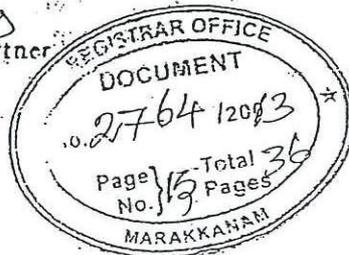
13

9.	118/3	0.77	1st Vendor
10.	115/3	0.40	1st Vendor
11.	114	6.75	1st Vendor
12.	118/1	0.83.1/4	1st Vendor
13.	115/3 (Part)	0.40	2nd Vendor
14.	113/1	2.40	2nd Vendor
15.	118/4	2.25	2nd Vendor
16.	113/3	4.55	2nd Vendor
17.	113/2	1.88	2nd Vendor
18.	117/1A	0.57 1/2	2nd Vendor
19.	122/4	0.80	3rd Vendor
20.	122/3	0.67	3rd Vendor
21.	119	8.76	3rd Vendor
22.	118/1	2.49 3/4	3rd Vendor
23.	122/2	1.63	4th Vendor
24.	118/2	2.25	4th Vendor

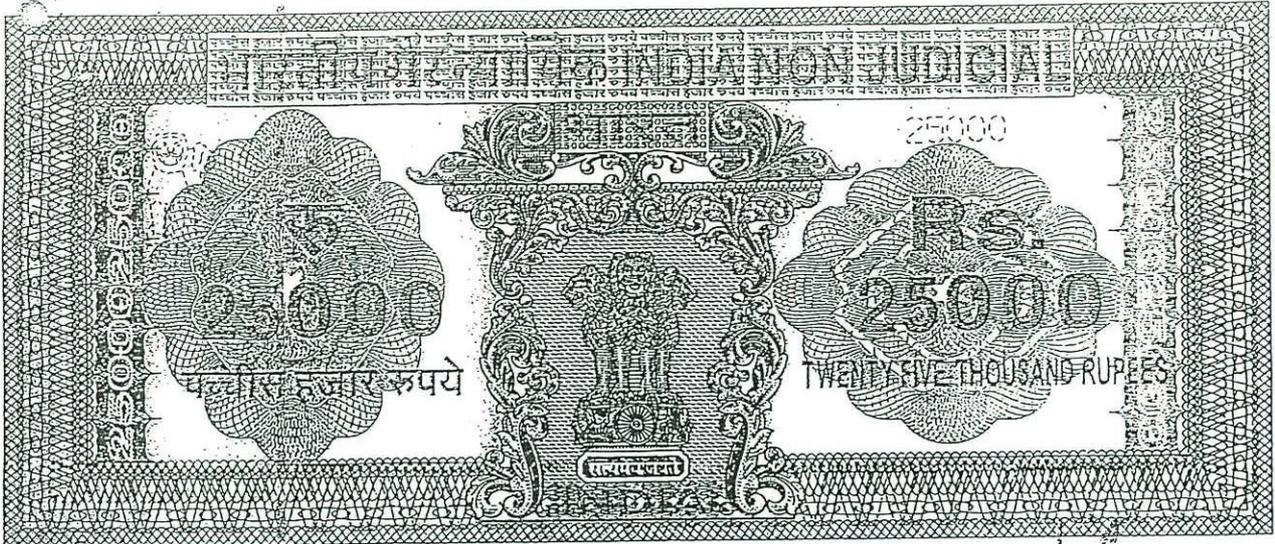
totally measuring 45.16 acres for a total sale consideration of Rs.451,60,000/- (Rupees Four crores fifty one lakhs sixty

For DS PROPRTIEI

Handwritten signature and the word 'Partner'



Handwritten signatures and the name 'Radhik'



தமிழ்நாடு தமில்நாடு TAMILNADU

Handwritten signature and date: 2.9.2013

Handwritten signature: DS Properties Chennai

Stamp Vendor No. 7/B3/2013, No. 27, Ambedkar Nagar, Kilpauk, Chennai - 600 010. Contact: 26441719 Cell: 98401 53677

thousand only) for which the Purchasers herein agreed for the same.

NOW THIS DEED OF SALE WITNESSETH AS FOLLOWS:-

That in pursuance of the above said recitals and in consideration of the payment of the sum of Rs.4,51,60,000/- (Rupees Four crores fifty one lakhs sixty thousand only) paid by the Purchaser(s) to the Vendors, in the following manner :-

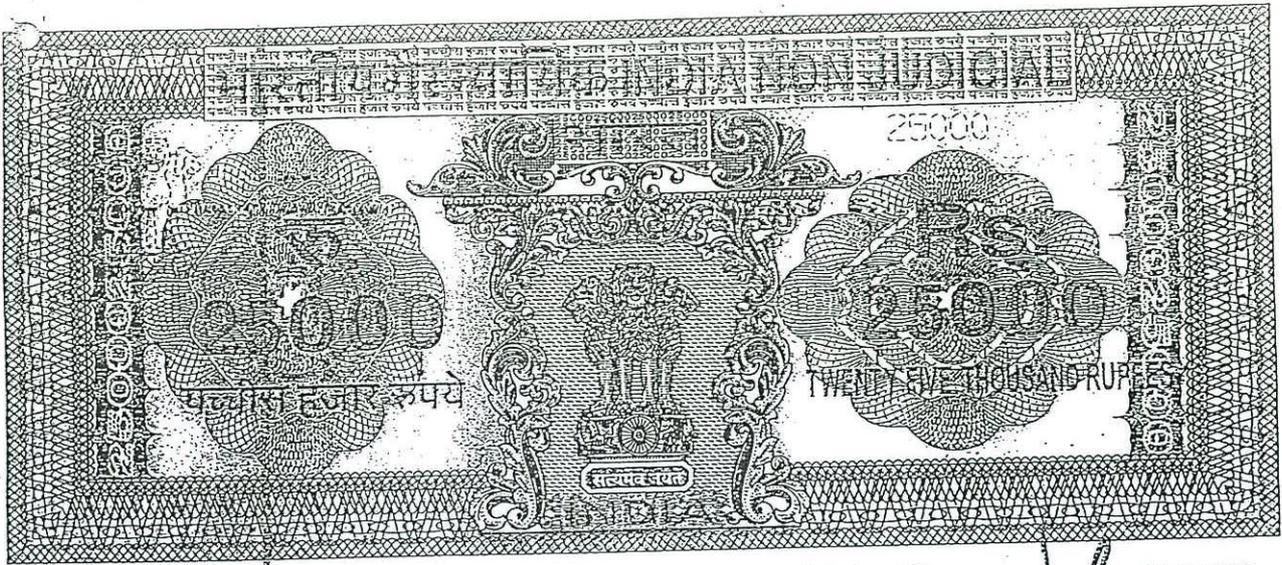
- (a) Rs.1,64,97,500/- (Rupees One crore sixty four lakhs ninety seven thousand and five hundred only) by

For DS PROPERTIES

Handwritten signature and the word 'Partner'



Handwritten signatures and the name 'Rashid' with the number '2.21'



தமிழ்நாடு தமில்நாடு TAMILNADU

A241
3.9.2013

DS Properties
Chennai

A 770037

D. AKILAN
STAMP VENDOR No.7/B3/93
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010.
25 26441719 Cell : 98401 5363

15

Cheque No.000162 dated 04.09.2013 drawn Karur Vysya Bank, T.Nagar Branch, Chennai, in favour of the 1st Vendor.

(b) Rs.1,20,55,000/- (Rupees One crore twenty lakhs fifty five thousand only) by Cheque No.000163 dated 04.09.2013 drawn Karur Vysya Bank, T.Nagar Branch, Chennai, in favour of the 2nd Vendor.

(c) Rs.1,27,27,500/- (Rupees One crore twenty seven lakhs twenty seven thousand and five hundred only) by Cheque No.000164 dated 04.09.2013 drawn Karur

For DS PROPRTIEI

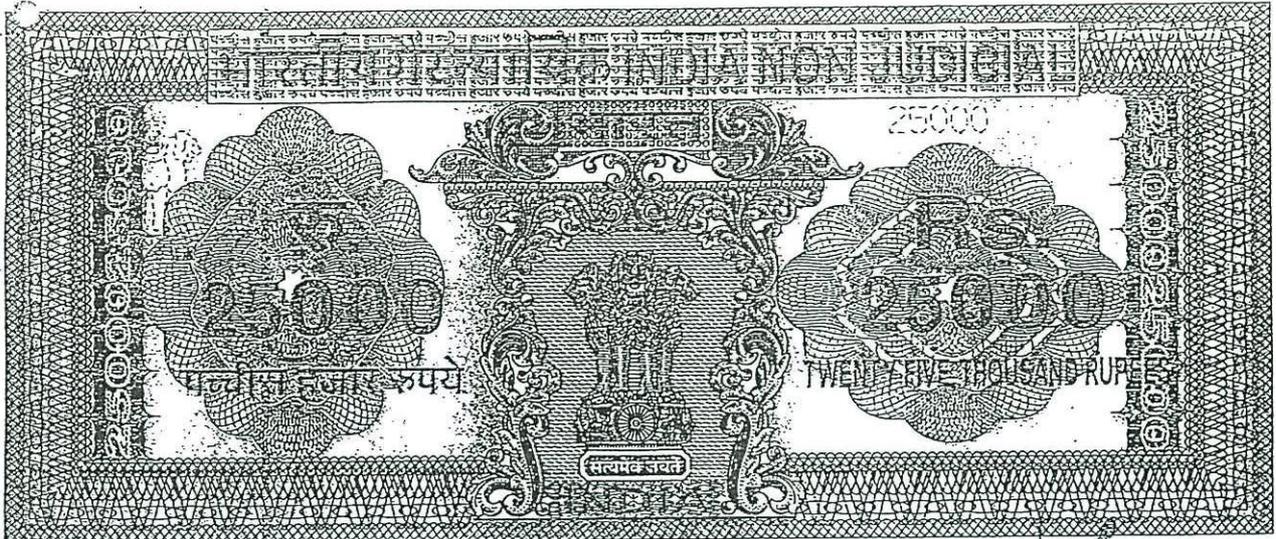
M
Partner

Mahy
Mahy

Rashid

R. R.





தமிழ்நாடு TAMILNADU

A242
3 A. 2013

DS Properties
Chennai

A 770038
[Signature]

D. AKILAN
STAMP VENDOR No.7/B3/93
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010.
26441719 Cell : 98401 53687

16

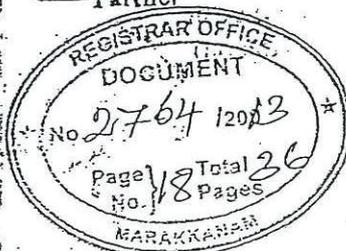
Vysya Bank, T.Nagar Branch, Chennai, in favour of the 3rd Vendor.

(d)Rs.38,80,000/- (Rupees Thirty eight lakhs and eighty thousand only) by Cheque No.000165 dated 04.09.2013 drawn Karur Vysya Bank, T.Nagar Branch, Chennai, in favour of the 4th Vendor.

the receipt of which sum, the **Vendors** do hereby admit and acknowledge and in consideration of the same, the **Vendors** do, hereby convey, grant, sell, transfer, assign unto and in favour of the **Purchasers** the property morefully described

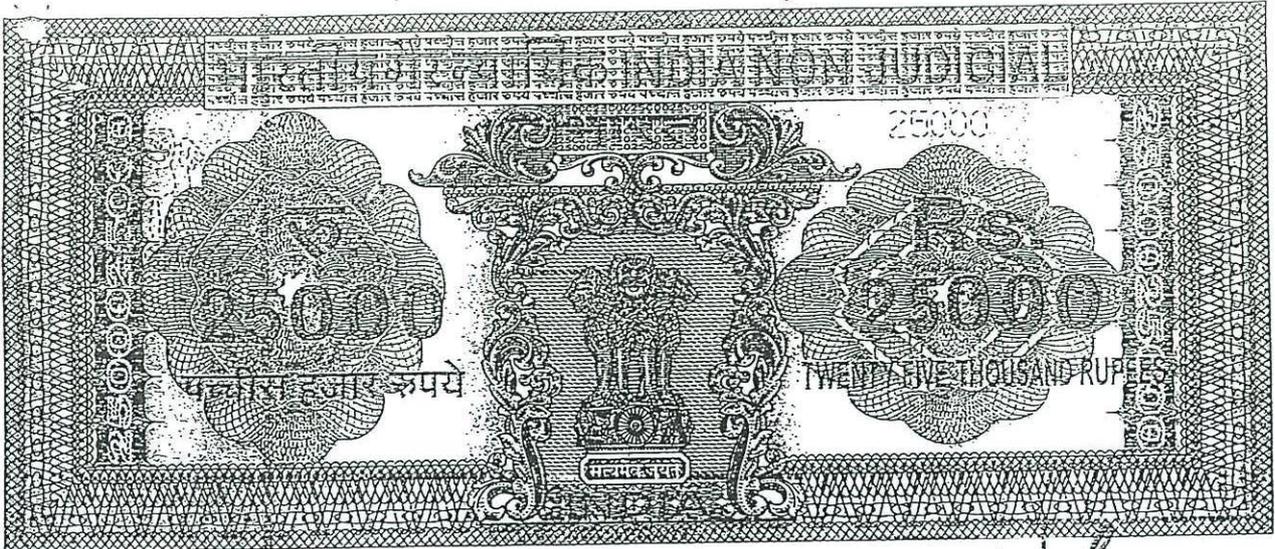
For DS PROPRIETI

[Signature]
Partner



[Signature]
[Signature]

Rashid
2.21.



தமிழ்நாடு 6 தமில்நாடு TAMILNADU

A-253
29.12.13

OS Properties
Chennai

A 770039

D. AKILAN
STAMP VENDOR No.7/B3/92
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010.
26441719 Cell : 98401 53637

17

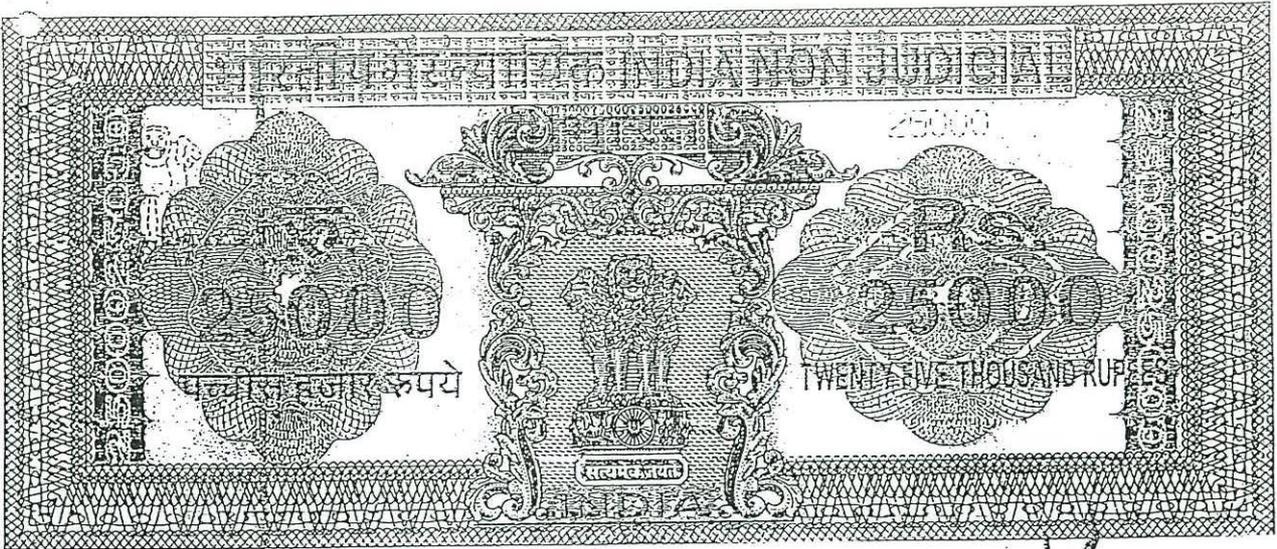
in the schedule hereunder together with all the trees, water, water courses, assessments, liberties, advantages, ditches, drains, fences and all such other advantages, appurtenances whatsoever and together with all rights, title, interest, demands, claims, shares, privileges, easement, advantages, light and air or any such other interest whatsoever over the schedule mentioned property to be held possessed and enjoyed as part and parcel thereof and together with all estate, right, title, claims and in favour of the Purchasers TO HAVE AND TO HOLD the same free from all encumbrances absolutely and for ever.

For OS PROPERTIES

D
Partner

Mahesh
Mahesh
Radhika
2.21





தமிழ்நாடு தமில்நாடு TAMILNADU

Handwritten signature and date: 3.9.2013

Handwritten signature: 08 Prospective Chennai

Handwritten number: 770040

D. AKILAN
STAMP VENDOR No.7/B3/S3
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010.
153 28441719 Cell : 98401 5367

THE VENDORS COVENANT WITH THE PURCHASERS AS FOLLOWS:-

- (1) The Vendors covenant with the Purchasers that they are the absolute owners of the said property, conveyed under this sale deed and the Purchasers shall peaceably and quietly enter upon and enjoy the said property hereby conveyed without any let or hindrance from the Vendors or any person or persons claiming through or under or in trust for the Vendors.
- (2) The Vendors do hereby declare that the property conveyed is not subject to any claim, attachment, lien,

FOR DS PROPRIETIE

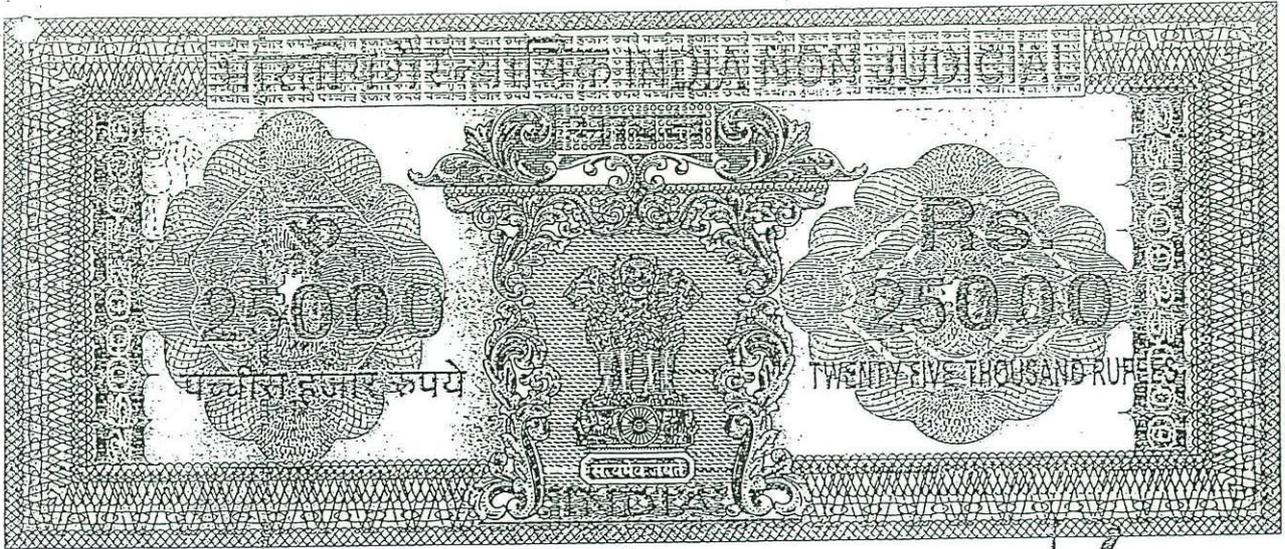
Handwritten signature and the word "Partner"

Handwritten signature

Handwritten signature: Rabbid

Handwritten number: 2.21





தமிழ்நாடு தமில்நாடு TAMILNADU



Handwritten signature and date: 3.9.2013

Handwritten signature: DS Properties Chennai

Handwritten signature and number: A. 770041

D. AKILAN
STAMP VENDOR No. 7/B3/97
No. 27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010.
☎ 28441719 Cell : 98401 53897

19

charge, mortgage, legal proceedings or any other encumbrance whatsoever.

(3) The Vendors do hereby covenant with the Purchasers that they will indemnify the Purchasers against any loss damages that they may incur or be put to by reason of any defect in title of the Vendors or their rights to convey the said property described in the Schedule and conveyed hereunder.

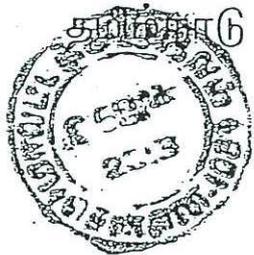
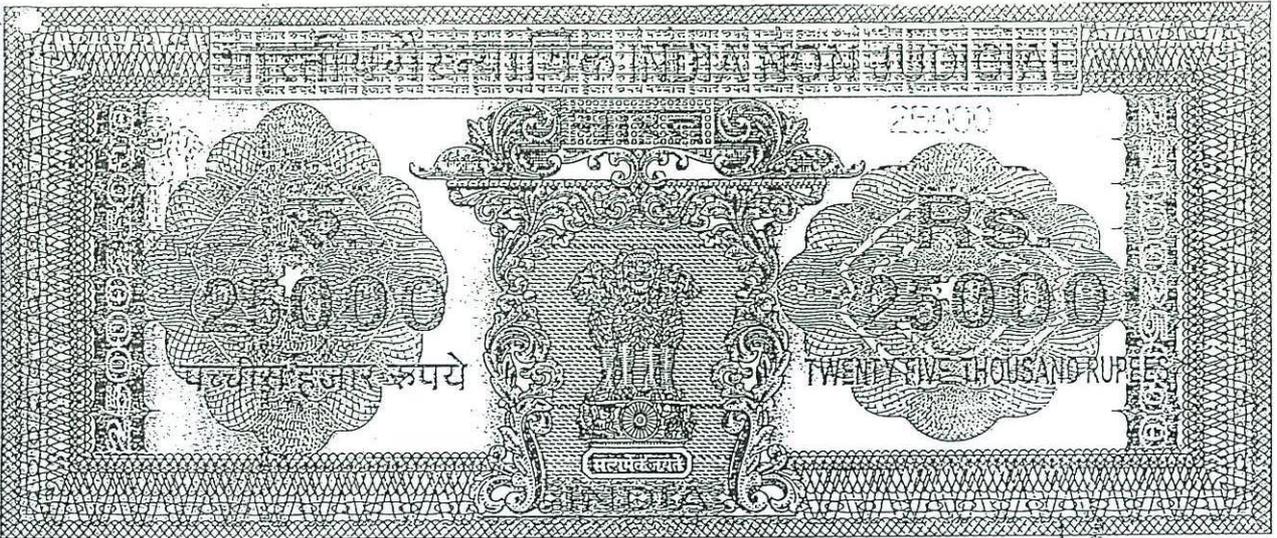
(4) The Vendors do further declare and assure that they, the Vendors, will hereafter at the cost of the Purchasers execute and register or cause to be

DS PROPETIEI

Handwritten signature: Mahes

Handwritten signature: Rabiid
2. 2d





தமிழ்நாடு 6 தமிழ்நாடு TAMILNADU

Handwritten text: 2443 / 2.4.2013

Handwritten signature: DS Properties Chennai

Handwritten number: 770042

D. AKILAN
STAMP VENDOR No.7/B3/92
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010.
Tel: 25441719 Cell: 98401 5369

20

registered and do execute all such acts, deeds and things whatsoever for further and more perfectly assuring the title of the said property morefully described in the Schedule hereunder and every part thereof unto the Purchasers in the manner aforesaid as shall or may reasonably be required by the Purchasers.

(5) The Vendors do hereby covenant with the Purchasers that they are the absolute owners of the property described in the Schedule hereunder and there is no impediment to their right to convey and that no other

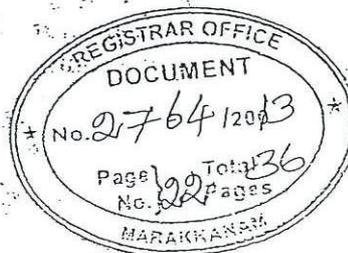
For DS PROPRTIEI

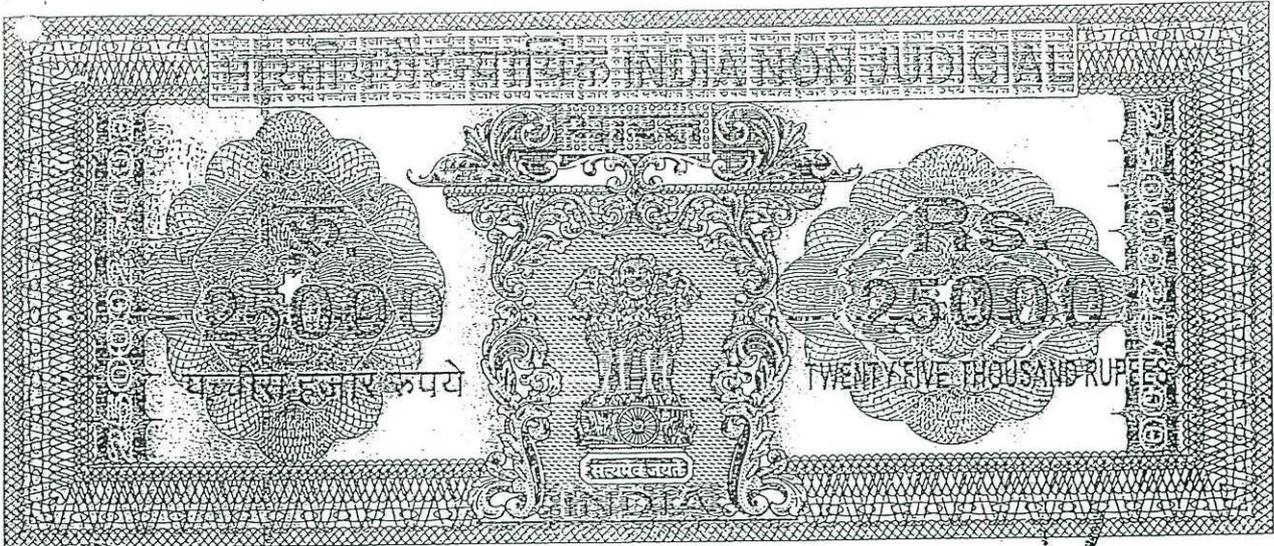
Handwritten signature and the word 'Partner' below it.

Handwritten signature.

Handwritten signature: Rasliid

Handwritten signature: 2. 2s.





6 तमिलनाडु TAMILNADU

DS P Properties
Chennai
3-9-2013

770043
D. AKILAN
STAMP VENDOR No.7/B3/93
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 910.
Tel: 25441719 Cell : 98401 53881

21

person or persons has any right, title or claim to the property conveyed hereunder.

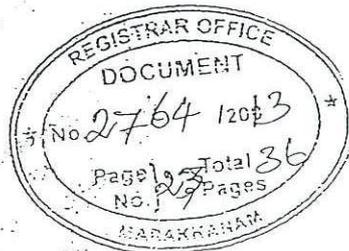
(6) The Vendors further covenant with the Purchasers that there is no lien, charge, claim on the said property and that the said property is not the subject matter of any suit, litigation.

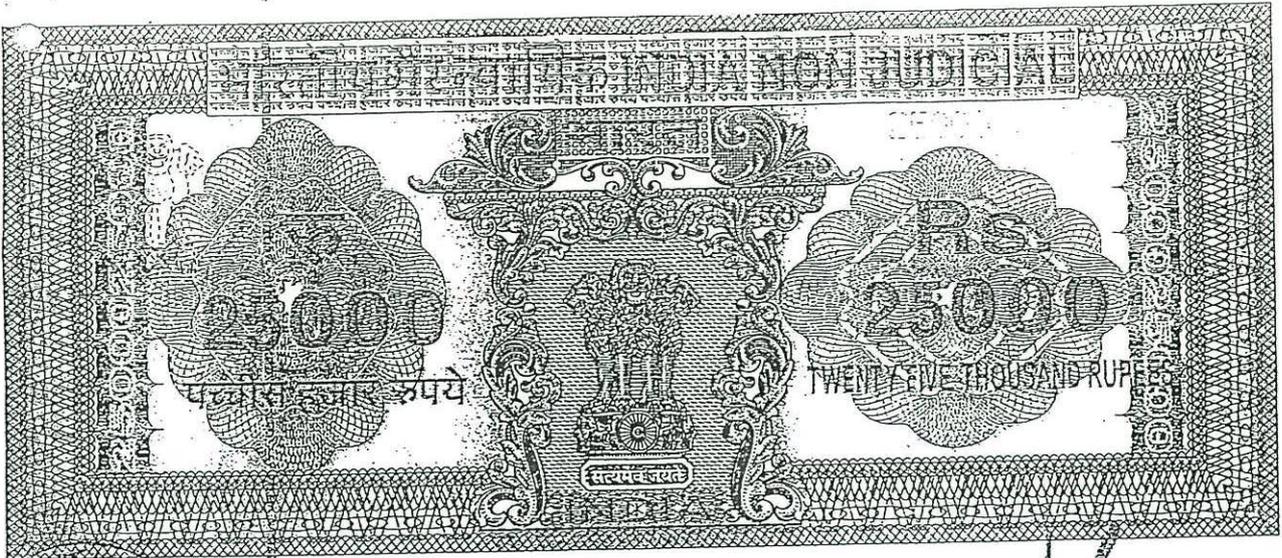
(7) The Vendors do hereby covenant with the Purchasers that they have paid all the taxes, i.e. levies, kists other charges payable to the government for the schedule mentioned property till this date and further agrees to

for DS PFOPTIEI

DS
Partner

Mahesh
Mahesh
Rashid
S. S.





தமிழ்நாடு TAMILNADU

Handwritten signature and date: 3.9.2018

Handwritten signature: DS Properties Chennai

A 770044

D. AKILAN
STAMP VENDOR No.7/B3/97
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010.
Ph: 26441719 Call : 98401 53637

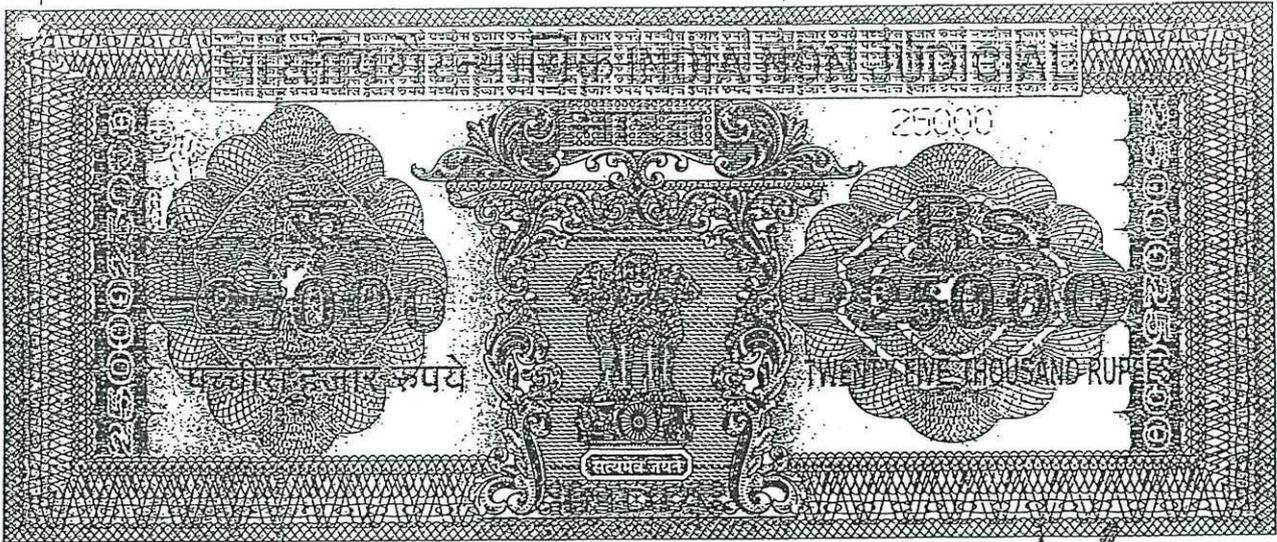
pay if called upon to pay any arrears of taxes upto the date of sale to the respective public authorities.

- (8) The Vendors do hereby covenant with the Purchasers that the property sold is free from all encumbrances.
- (9) The Vendors further assure the Purchasers that the Schedule mentioned property is not hit by any of the provisions of the Urban land ceiling act and that there are no proceedings against them from the Urban Land Ceiling authorities and the Purchaser have the schedule mentioned property believing the representation of the Vendors as true and correct.

For DS PROPERTIES



Handwritten signatures: Rabiid, J. 21



தமிழ்நாடு TAMILNADU



Handwritten signature and date: 2.9.2013

Handwritten signature: DS Properties Chennai

Handwritten signature and number: A 770045

D. AKILAN
STAMP VENDOR No. 7/B3/50
No. 27, Ambedkar Nagar,
Kilpauk, Chennai - 609 010.
26441719 Cell : 98401 53577

23

(10) The Vendors do hereby assure the Purchasers that there are no impediments for the Vendors under any law for the time being in force, for selling and conveying the schedule mentioned property in favour of the Purchasers.

(11) The Vendors do hereby further declare that the vacant possession of the property conveyed hereunder is handed over to the Purchasers today.

(12) The Vendors do hereby covenant that the Purchasers shall have the right to change the mutation in public

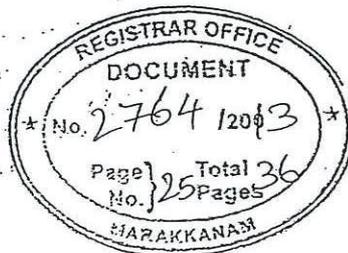
For DS PROPETIEI

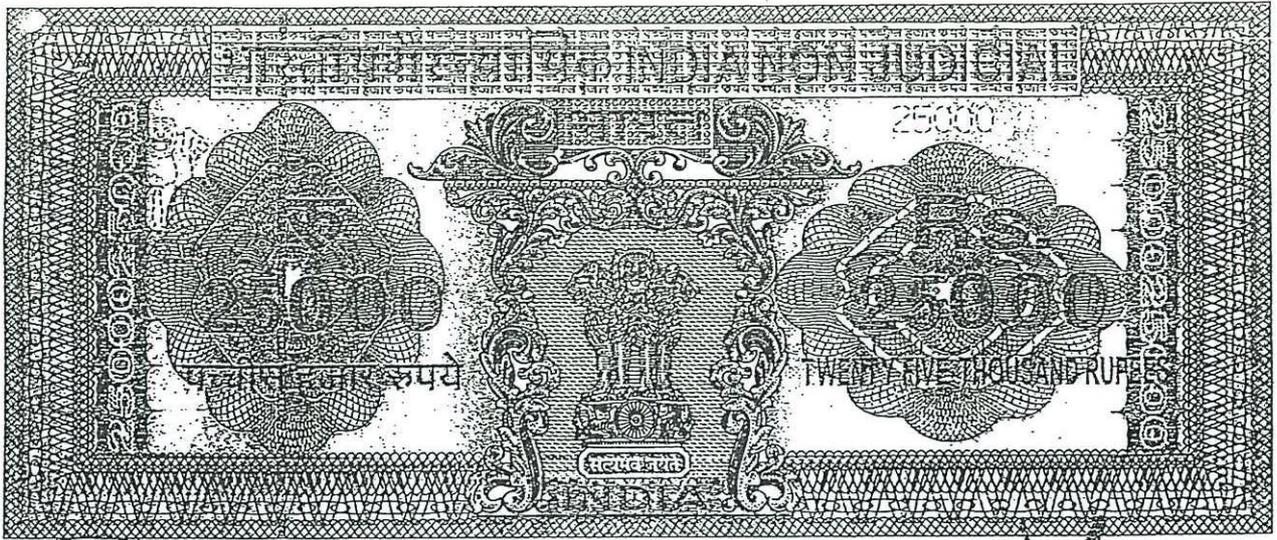
Handwritten signature and the word Partner

Handwritten signatures: Hahs, Hahs

Handwritten signature: Rashid

Handwritten date: 2.26





தமிழ்நாடு தமில்நாடு TAMILNADU

Handwritten notes: 290, 3.9.2013, DS Properties, Chennai

770046
D. AKILAN
STAMP VENDOR No.7/83/92
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010.
es 26441719 Cell : 98401 5359

records in their name for the property sold hereunder such as Municipal or Panchayat property register, revenue records and other records.

(13) The Vendors do hereby hand over all the documents of title in Original and Copies in respect of the property conveyed hereunder to the Purchasers today.

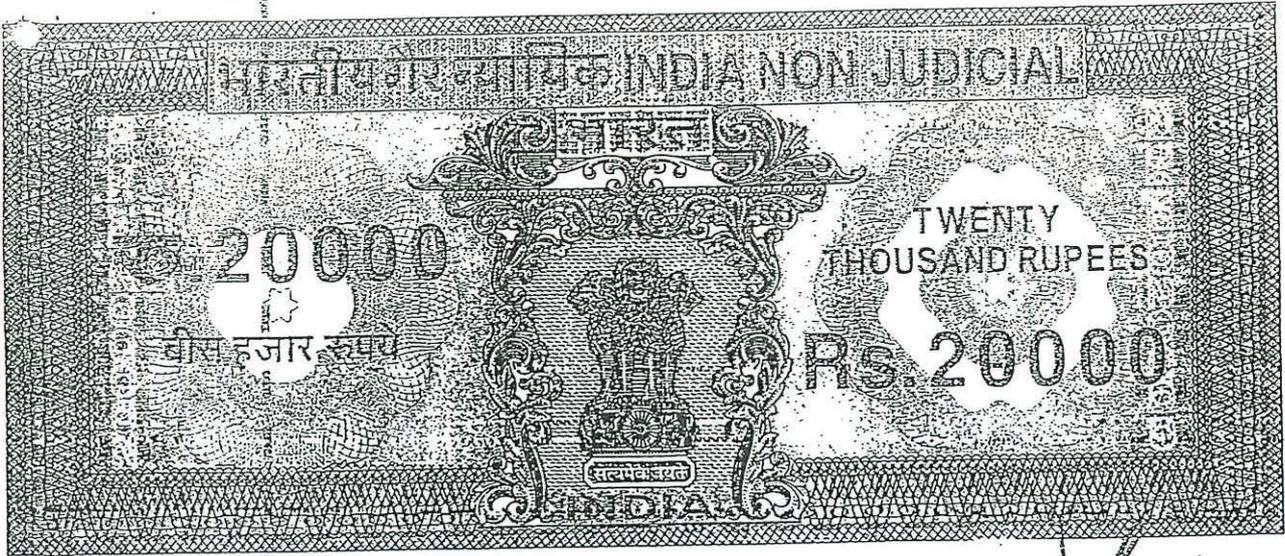
(14) The Vendors hereby declare that the Power of Attorney dated 09.01.2013 in Document No.64/2013 on the file of SRO Marakkanam in favour of Mr.Mohammed Taher are still inforce not revoked.

For DS PROPRTIEI

Handwritten signature and the word "Partner"



Handwritten signatures: Taher, Taher, Rasheed, 2. 2. 2.



தமிழ்நாடு TAMILNADU

8291
3-9-2013

D S Properties
Chennai

869023

D. AKILAN
STAMP VENDOR No.7/B3/97
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010,
26441719 Cell : 98401 5365

25

SCHEDULE

All that piece and parcel of Land of Acres 45.16 situated at No.210, Marakkanam North Madura, Thazhankadu Village Tindivanam Taluk, Villupuram District, Sub Registration District of Marakkanam and coloured RED in the sketch herewith attached;

Sl. No.	Survey No.	Extent in Acres	Belongs to
1.	L 118/5	0.79	1 st Vendor
2.	L 120/3	1.35	1 st Vendor
3.	L 120/2	1.31	1 st Vendor

For DS PROPERTIES

[Signature]
Partner



[Signature]
[Signature]
Rabindra
Z. Z.



தமிழ்நாடு TAMILNADU

A-292
3.9.2013

DS Properties Chennai

869024

D. AKILAN
STAMP VENDOR No. 7/B3/92
No. 27, Ambedkar Nagar,
Kilpauk, Chennai - 600 016.
Tel: 26441719 Cell: 98401 53587

26

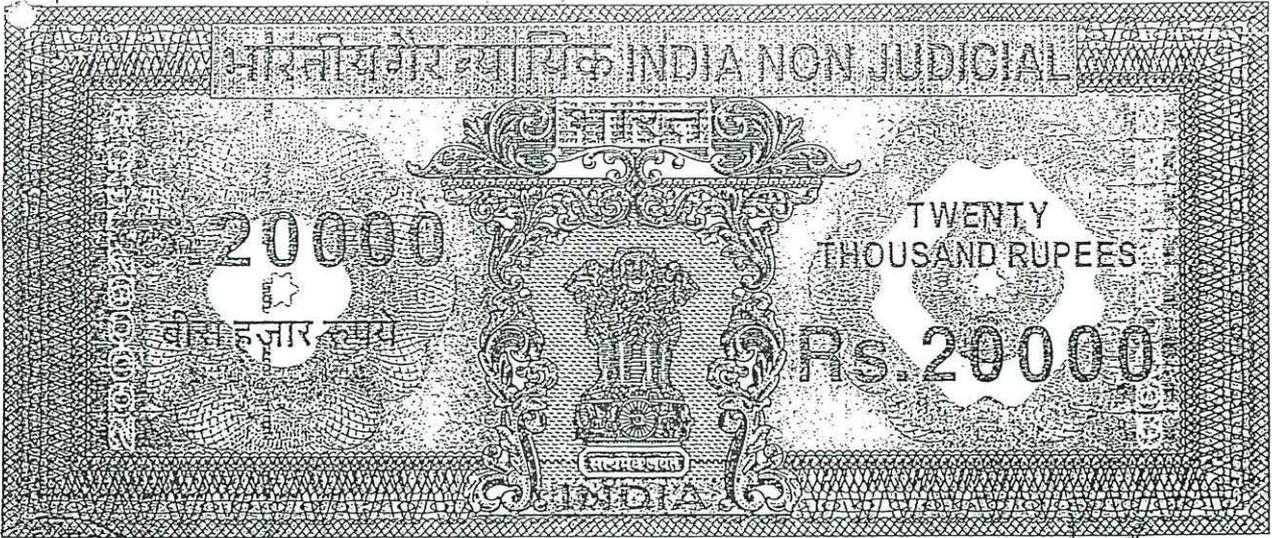
4.	(L)	120/1	0.78	1st Vendor
5.	(M)	117/1A	0.57 1/2	1st Vendor
6.	(L)	115/1	1.43	1st Vendor
7.	(L)	115/4	1.00	1st Vendor
8.	(L)	115/2	0.51	1st Vendor
9.	(L)	118/3	0.77	1st Vendor
10.	(M)	115/3	0.40	1st Vendor
11.	(L)	114	6.86	1st Vendor
12.	(L)	118/1	0.83.1/4	1st Vendor
13.	(L)	115/3 (Part)	0.40	2nd Vendor
14.	(L)	113/1	2.40	2nd Vendor
15.	(L)	118/4	2.25	2nd Vendor
16.	(L)	113/3	4.55	2nd Vendor
17.	(L)	113/2	1.88	2nd Vendor

செய்தல்
பெறப்பட்டது
பெறப்பட்டது

For DS PROPETIEI
DS
Partner

Mahes
Mahes
Rabhid
2.24





தமிழ்நாடு TAMILNADU

8293
3.9.2013

DS Properties
Chennai

27

869025

D. AKILAN
STAMP VENDOR No.7/B3/97
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 010.
Tel. 26441719 Call : 98401 53677

18. (M)	(M) 117/1A	0.57 1/2	2nd Vendor
19. (L)	(L) 122/4	0.80	3rd Vendor
20.	(L) 122/3	0.67	3rd Vendor
21.	(L) 119	8.76	3rd Vendor
22.	(L) 118/1	2.493/4	3rd Vendor
23. L	(L) 122/2	1.63	4th Vendor
24.	(L) 118/2	2.25	4th Vendor

For DS PROPERTIES

[Signature]
Partner

[Signature]
[Signature]

[Signature]
Rabhid

2. 24





தமிழ்நாடு TAMILNADU

529
24-12-13

DS Properties
Chennai

M 640704

D. AKILAN
STAMP VENDOR No.7/B3/57
No.27, Ambedkar Nagar,
Kilpauk, Chennai - 600 019.
☎ 26441719 Cell : 98401 5389

28

Market Value of the property is Rs.4,51,60,000/-

IN WITNESS WHEREOF THE VENDORS AND THE PURCHASERS HAVE SET AND SUBSCRIBED THEIR RESPECTIVE HAND AND SIGNED ON THE DAY, MONTH AND YEAR FIRST ABOVE WRITTEN:-

WITNESSES :-

1. G. SATHISH (G. SATHISH)

1/6 Govindaraj
325/5 Kathiravan Colony
Aranganagar West
Chennai - 40

2. S. RAATHIBAN (S. RAATHIBAN)

3/1 N.S. Shanmugam
8A, Shalimar Garden
Inyambakk.
Ch: 113

Handwritten signatures of the vendors.

VENDORS

For DS Properties

Handwritten signature of the purchaser.

PURCHASERS

Drafted by:-

K. VEERAMANI
Advocate,
R.No. 128/80,
117, Law Chambers,
High Court Buildings,
Chennai-600 104.



STATEMENT GIVEN UNDER RULE 3(1) OF TAMIL NADU STAMP ACT

All that piece and parcel of Land of Acres 41.16 situated at No.210, Marakkanam North Madura, Thazhankadu Village Tindivanam Taluk, Villupuram District, Sub Registration District of Marakkanam.

Sl. No.	Survey No.	Extent in Acres	Value Rs.
1.	118/5	0.79	7,90,000
2.	120/3	1.35	13,50,000
3.	120/2	1.31	13,10,000
4.	120/1	0.78	7,80,000
5.	117/1A	0.57 1/2	5,75,000
6.	115/1	1.43	14,30,000
7.	115/4	1.00	10,00,000
8.	115/2	0.51	5,10,000
9.	118/3	0.77	7,70,000
10.	115/3	0.40	4,00,000
11.	114	6.75	67,50,000
12.	118/1	0.83 1/4	8,32,500
13.	115/3 (Part)	0.40	4,00,000
14.	113/1	2.40	24,00,000
15.	118/4	2.25	22,50,000
16.	113/3	4.55	45,50,000
17.	113/2	1.88	18,80,000
18.	117/1A	0.57 1/2	5,75,000
19.	122/4	0.80	8,00,000
20.	122/3	0.67	6,70,000
21.	119	8.76	87,60,000
22.	118/1	2.49 3/4	24,97,500
23.	122/2	1.63	16,30,000
24.	118/2	2.25	22,50,000
Total			4,51,60,000

Total sum of Rs.4,51,60,000/-

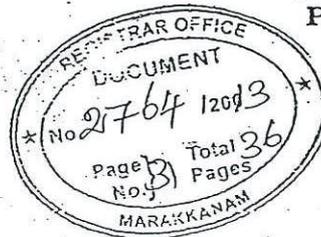
M. S. S.
M. S. S.
R. S. S.
 2. 21
 VENDORS

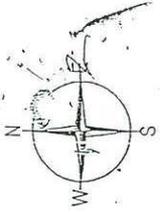
117/1A 600
 115/3 75

For DS PROPERTY

S. S.
 Partner

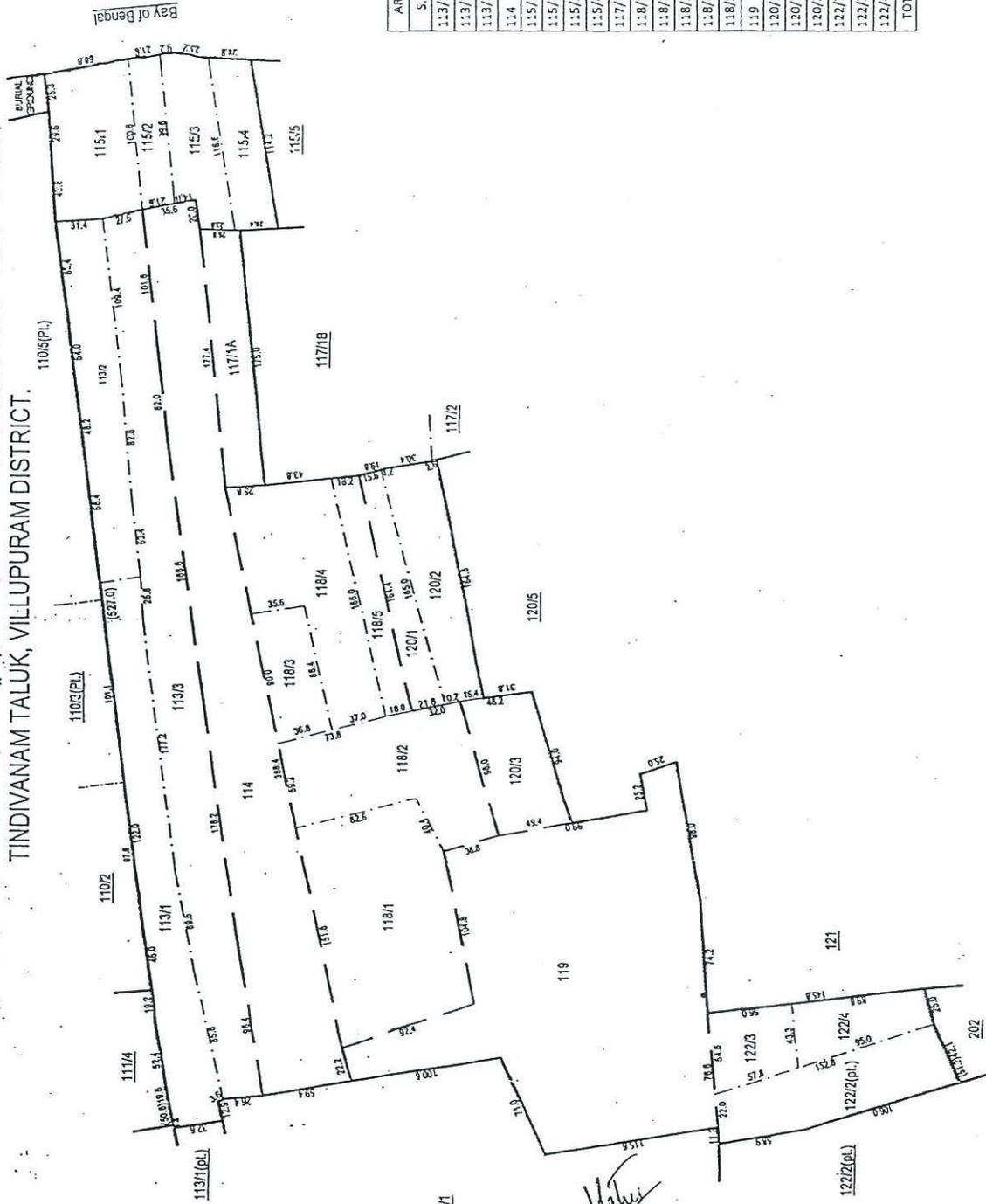
PURCHASERS





SCALE - 1: 3500

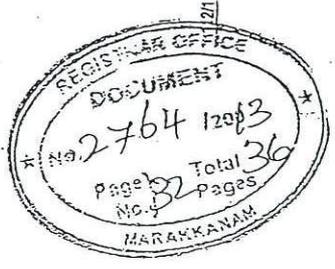
COMBINED SKETCH OF S. NOS. 113/1(pt.), 113/2, 113/3, 114, 115/1, 115/2, 115/3, 115/4, 117/1A, 118/1, 118/2, 118/3, 118/4, 118/5, 119, 120/1, 120/3, 122/2(pt.), 122/3, 122/4 OF MARAKKANAM NORTH VILLAGE, TINDIVANAM TALUK, VILLUPURAM DISTRICT.



AREA STATEMENT	
S.NO	ACRE
113/1(pt.)	2.40
113/2	1.88
113/3	4.55
114	6.75
115/1	1.43
115/2	0.51
115/3	0.80
115/4	1.00
117/1A	1.15
118/1	3.33
118/2	2.25
118/3	0.77
118/4	2.25
118/5	0.79
119	8.76
120/1	0.78
120/2	1.31
120/3	1.35
122/2(pt.)	1.63
122/3	0.67
122/4	0.80
TOTAL	45.16

For DS PROPRIETI

 Partner



Mahy
Mahy
 Rallid
 2 24



F/TN/007/000320/2002

MOHAMMED TAHER

MAHMOOD NASER

ODL 50, NEW NO.119,
4TH MAIN ROAD
GANDHI NAGAR, ADYAR
CHENNAI-600020.

27/03/1981 B.C.B+



Orgi DL No. 320/TN/007/2002
Licensed to drive throughout India, vehicles of the
following description and valid upto

Signature/L.T.I.
of the Holder

Asst. Licensing Authority
Chennai (South)

For LS PROPERTIES

[Signature]
Partner

[Signature]
[Signature]

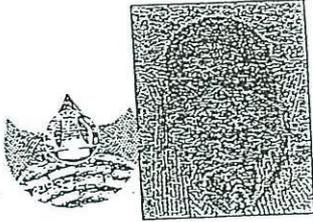
Rashid
[Signature]



original is verified

[Signature]
SUB-REGISTRAR
MARAKKANAM

ELECTION COMMISSION OF INDIA
IDENTITY CARD
இந்திய தேர்தல் ஆணையம்
வாக்காளர் அடையாள அட்டை
LWN3481520



Elector's Name : Rashida

வாக்காளர் பெயர் : ரசிதா

Husband's Name: Mahmood naser

கணவர் பெயர் : மெயமுத்தாசர்

Sex / பாலினம் : Female / பெண்

Age as on 1.1.2006

1.1.2006 அன்று வயது : 56

LWN3481520

Address : 119
Ward no 151 gandhinagar 4th main salai adyar
Adyar
Chennai

முகவரி: 119
வார்டு எண் 151 காந்திநகர் 4வது முதலாளி சாலை
அடையார்
சென்னை

ERO & ZO
MYLAPORE A.C

Facsimile Signature of Electoral Registration Officer
வாக்காளர் பதிவு அதிகாரியின் கையொப்ப முத்திரை
For 013 - 1 Mylapore
Assembly Constituency

013 - மைலாப்பூர்
சட்டமன்ற தொகுதி

Place : CHENNAI - 20
இடம் : சென்னை 20
Date / நாள் : 02/04/2006

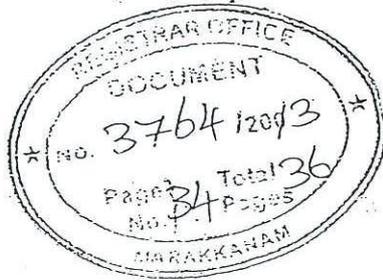
This card may be used as an Identity Card
under different Government Schemes.
இந்த அடையாள அட்டை பல்வேறு சட்டங்களின் கீழ்
அடையாள அட்டை யாக பயன்படுத்தலாம்.

162 / 806

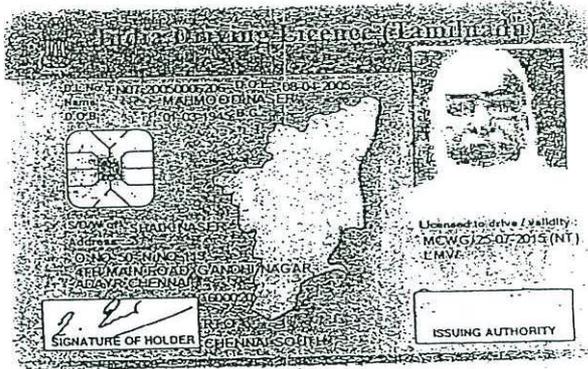
For DS PCPRTIEI

Dh
Partner

Naser
Naser
Rashid
R. R.



original is verified
REGISTRAR
MARRAKKANAM



For DS PROPERTIES

S. B. S.
 S. B. S.

Mahesh
Mahesh

Rabhid
S. S. S.

original & verified





தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

வட்டம் : மரக்காணம்

பட்டா எண் : 900

யாவட்டம் : விழுப்புரம்

வருவாய் கிராமம் : மரக்காணம் வடக்கு

உரிமையாளர்கள் பெயர்

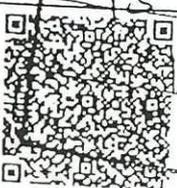
1. தேசபந்து தந்தை டி.எஸ்.பிராப்பரட்டி பார்ட்னர் ஹர்ஷ்குமார்

பல எண்	உட்பிரிவு	நன்செய்		புன்செய்		மற்றவை	
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை
106	4	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை
106	5	--	--	0 - 25.00	0.50	--	--
106	6	--	--	0 - 24.00	0.48	--	--
108	2B1A1 X	--	--	0 - 27.00	0.54	--	--
108	2C1A1A1A	--	--	1 - 67.29	3.35	--	--
108	2C1J X	--	--	3 - 58.11	7.16	--	--
108	2C2A	--	--	0 - 40.50	0.81	--	--
108	2C2F X	--	--	0 - 14.00	0.28	--	--
109	1A1	--	--	0 - 30.50	0.61	--	--
109	1A2	--	--	0 - 15.50	0.31	--	--
109	1A5A	--	--	0 - 2.00	0.04	--	--
109	1A5A X	--	--	0 - 3.50	0.07	--	--
109	1ASC X	--	--	0 - 12.50	0.25	--	--
109	1B X	--	--	0 - 5.50	0.15	--	--
109	2A1	--	--	0 - 10.00	0.20	--	--
109	2A2	--	--	0 - 1.00	0.02	--	--
109	2A5A	--	--	0 - 1.00	0.02	--	--
109	2A5C	--	--	0 - 0.50	0.01	--	--
109	2B1A	--	--	0 - 9.50	0.19	--	--
109	2B1C X	--	--	0 - 25.00	0.50	--	--
109	3A1	--	--	0 - 24.50	0.49	--	--
109	3B1A	--	--	0 - 51.66	1.03	--	--
109	3C1A	--	--	0 - 46.88	0.94	--	--
109	3C6	--	--	0 - 3.50	0.07	--	--
109	3D	--	--	0 - 7.00	0.15	--	--
110	1A	--	--	0 - 17.50	0.35	--	--
110	1G	--	--	0 - 14.00	0.28	--	--
110	2A	--	--	0 - 40.00	0.80	--	--
110	3A	--	--	0 - 48.00	0.96	--	--
110	3B	--	--	0 - 1.00	0.02	--	--
110	4	--	--	0 - 61.00	1.22	--	--
110	5	--	--	0 - 69.00	1.38	--	--

11 - 56.44

23.18

குறிப்பு 2



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eseervices.tn.gov.in> என்ற இணைய தளத்தில் 07/11/210/00900/160019 என்ற குறிப்பு எண்ணை உள்ளே செய்து உறுதி செய்துகொள்ளவும்.

2. இத் தகவல்கள் 10-01-2019 அன்று 12:15:57 PM நேரத்தில் அச்சடிக்கப்பட்டது.

3. கைப்பேசி கேமராவின் 2D Barcode படிப்பான் மூலம் மரக்காணம் வருவாய்த் துறை



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : மரக்காணம்

வருவாய் கிராமம் : மரக்காணம் வடக்கு

பட்டா எண் : 2338

உரிமையாளர்கள் பெயர்

1. தேசபந்து தந்தை டி எஸ்.பிராப்பரட்டி பாட்னர்.ஹரிஷ்குமார்

நன்செய்

புன்செய்

மற்றவை

பரப்பு

தீர்வை

பரப்பு

தீர்வை

பரப்பு

தீர்வை

புல எண்

உட்பிரிவு

ஹெக் - ஏர்

ரூ - பை

ஹெக் - ஏர்

ரூ - பை

ஹெக் - ஏர்

ரூ - பை

106

2C

--

--

0 - 16.80

0.34

--

--

106

3B

--

--

0 - 16.61

0.33

--

--

108

1A

--

--

0 - 39.99

0.80

--

--

108

1C1

--

--

0 - 12.31

0.25

--

--

108

2A1

--

--

0 - 34.07

0.68

--

--

109

4A1A X

--

--

2 - 7.50

4.15

--

--

111

1A3

--

--

0 - 61.56

1.23

--

--

111

3B1B

--

--

0 - 22.32

0.45

--

--

111

3C2

--

--

0 - 21.64

0.43

--

--

111

4A1

--

--

0 - 32.94

0.66

--

--

117

1B1

--

--

1 - 90.08

3.80

--

--

122

2B

--

--

0 - 62.52

1.25

--

--

7 - 18.34

14.37

குறிப்பு :

1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> இணைய தளத்தில் 07/11/210/02338/90096 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

2. இத் தகவல்கள் 10-01-2019 அன்று 12:17:23 PM நேரத்தில் அச்சடிக்கப்பட்டது.

3. கைப்பேசி/கேமராவின 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

14

(Handwritten signature)

44/2019



தமிழ்நாடு தமிழ்நாடு TAMILNADU

V. சிவசுந்தரன்

BT 467620

செயல் அலுவலர்

வ.சிவசுந்தரன், மு.தா.வி.,

மரக்காணம் பேரூராட்சி

Lic.No.2/87/B1, Dt.01 12.08.

மரக்காணம்

தமிழ்நாடு.



தானப் பத்திரம்

2019ஆம் ஆண்டு ஜனவரி மாதம் 10-ந் தேதி தமிழ்நாடு அரசின் மேதகு ஆளுநர் சார்பாக விழுப்புரம் மாவட்டம், மரக்காணம் பேரூராட்சி செயல் அலுவலர் ஆகிய தங்களுக்கு,

சென்னை-600 017, தி.நகர், ராமேஸ்வரம் வீதி, சக்தி அப்பார்ட்மெண்ட்ஸ், பிளாட் எண்.14, புதிய எண்.6 என்ற விலாசத்தில் ஸ்தாபிக்கப்பட்டிருக்கும் M/S.D.S.PROPERTIEI என்ற நிறுவனத்தின் பங்குதாரர்,

சென்னை-600 040, அண்ணா நகர் மேற்கு, AE பிளாக், 3வது தெரு, 3362 N என்ற விலாசத்தில் வசிக்கும் திரு.தேசபந்து அவர்களின் குமாரர் சுமார் 32 வயதுள்ள திரு.D.ஹரிஷ்குமார் (PAN No.AJBPD0939M) (கைபேசி எண்.9500143824) ஆகிய நான் ஏகோபித்தும், சம்மதித்தும் எழுதிக் கொடுத்த தானப் பத்திரம்.

For D/S/PROPERTIEI

(Signature)

Partner

M. Rejn
Executive officer
Marakkanam Town Panchayat



புள்ளி	44	மேலவரை
15		
1		

(Signature)

-3-

மேலும் இந்த தான பத்திரத்தை எக்காரணத்தைக் கொண்டும், எந்த காலத்திலும் ரத்து செய்யும் உரிமை எனக்கு இல்லை. அப்படி செய்தாலும் அது சட்டப்படி செல்லத்தக்கதல்ல. மேலும் இந்த தான ஆவணத்திற்காக எந்தவித பிரதிபலனும் பெற்றுக் கொள்ளவில்லை.

இதன்படி நான் மனப்பூர்வமாய் எழுதிக் கொடுத்த தானப் பத்திரம்.

சொத்து விபரம்

திண்டிவனம் பதிவு மாவட்டம், மரக்காணம் உப-பதிவு மாவட்டம் மற்றும் மரக்காணம் டவுன் பஞ்சாயத்து எல்லையைச் சேர்ந்த மரக்காணம் (வடக்கு) கிராமத்தில்.

புதிய சர்வே எண். 108/2B1A1, 108/2C1A, 108/2C2A, இவைகள் ஒன்றாக உள்ளதில்

கிழக்கில்	—	கடல் அலைவாய்	—	400 அடி
மேற்கில்	—	D.S.Property மிகுதி நிலம்	—	400 அடி
வடக்கில்	—	மயானம்	—	15 அடி
தெற்கில்	—	D.S.Property மிகுதி நிலம்	—	15 அடி

ஆக இதன் விஸ்தீரணம் 6000 சதுர அடி.

புதிய சர்வே எண். 109/1A5C, 109/1B, 109/2B1C, 109/4A1A

இவைகள் ஒன்றாக உள்ளதில்

கிழக்கில்	—	கடல் அலைவாய்	—	265 அடி
மேற்கில்	—	D.S.Property மிகுதி நிலம்	—	265 அடி
வடக்கில்	—	D.S.Property மிகுதி நிலம்	—	15 அடி
தெற்கில்	—	D.S.Property மிகுதி நிலம்	—	15 அடி

ஆக இதன் விஸ்தீரணம் 3975 சதுர அடி ஆகும்.

For DS PROPRTIEI

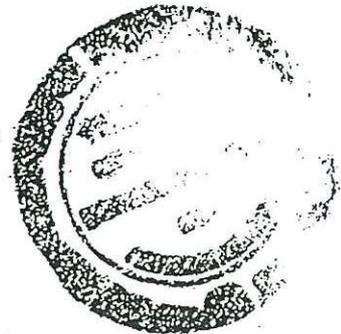
[Signature]

Partner

[Signature]
Excutive officer

Marakkanam Town Panchayat

புத்தகம்	2019	பக்கம்	44	பக்கங்கள்
15				
3				
பதிவு அலுவலர் மரக்காணம்				



-4-

புதிய சர்வே எண். 115/1,2,3,4 இவைகள் ஒன்றாக உள்ளதில்

கிழக்கில்	-	கடல் அலைவாய்	-	457 அடி
மேற்கில்	-	D.S.Property மிகுதி நிலம்	-	457 அடி
வடக்கில்	-	D.S.Property மிகுதி நிலம்	-	15 அடி
தெற்கில்	-	செல்வராஜ் நிலம்	-	15 அடி

ஆக இதன் விஸ்தீரணம் 6855 சதுர அடி.

ஆக மூன்று அயிட்டங்களின் மொத்த விஸ்தீரணம் 16830 சதுர அடி.

For DS PROPERTY



Partner

U. Raju
Executive officer
Marakkanam Town Panchayat

சாட்சிகள்

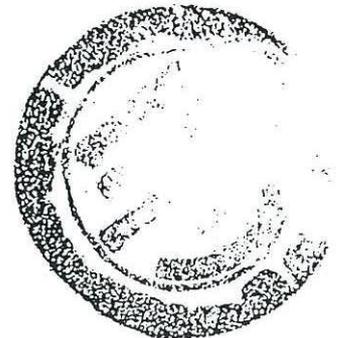
1. *B.R.* ராஜா (PAN No.ASKPR4874M) (கைபேசி
எண்.7373949497) (வயது 38) த/பெ. பாலசுப்பரமணியன்,
எண்.154/68D, அண்ணா நகர், முத்துப்பேட்டை ரோடு,
திருத்துறைப்பூண்டி, திருவாரூர்-614713.

2. *M. Logan* சோழன் (PAN No.BAYPC3010K) (வயது 45)
(கைபேசி எண். 8072622734) த/பெ.மனோகரன், எண்.268/31, உதயம்
காலனி, 18வது மெயின் ரோடு, அண்ணா நகர், சென்னை-600 040.

Drafted by
K. Veeramani
Advocate
No 128/80.

Verified by D19
my the registered

2019	44	மேன்மை
15		
4		
பதிவு அலுவலர் மரக்காணம்		



R/மரக்காணம்/புத்தகம்-1/44/2019

2019 ஆம் ஆண்டு ஜனவரி மாதம் 10ம் தேதி பி.ப. 08:47 மணியளவில் மரக்காணம் சார்பதிவாளர் அலுவலகத்தில் தூக்கல் செய்து கட்டணம் ₹ 310/- செலுத்தியவர்.

உதய பெருவிரல்



[Handwritten signature]

கூடுதல் விவரங்கள் ஆவண வாசகத்தில் உள்ளபடி

வலதுக் கொடுத்ததாக ஒப்புக் கொண்டவர்
உதய பெருவிரல்



[Handwritten signature]

கூடுதல் விவரங்கள் ஆவண வாசகத்தில் உள்ளபடி

இன்னாரென்று நிரூபித்தவர்கள்

[Handwritten signature]

திரு சோழன் தபெ மனோகரன் 26831, உதயகம் காலனி, 18வது மெயின் ரோடு, அண்ணா நகர், சென்னை, சென்னை, தமிழ்நாடு, இந்தியா, 600040

[Handwritten signature]

திரு ராஜா தபெ பாலசுப்பரமணியன் 154/68டி, அண்ணா நகர், முத்துப்பேட்டை ரோடு, திருத்துறைப்பூண்டி, திருவாரூர், தமிழ்நாடு, இந்தியா, 614713

2019 ஆம் ஆண்டு ஜனவரி மாதம் 10ம் நாள்

[Handwritten signature]
சாமுண்டிஸ்வரி மெ ஜெ
சார்பதிவாளர்
மரக்காணம்

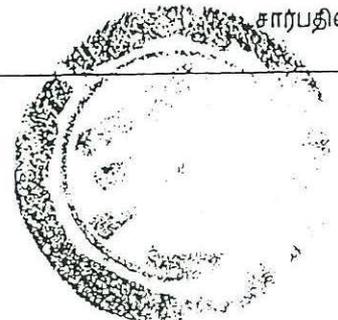
R/மரக்காணம்/புத்தகம்-1/44/2019 எண்ணாகப் பதிவு செய்யப்பட்டது.

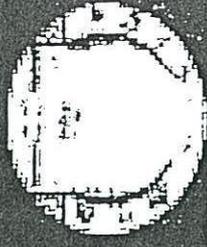
நாள்: 10/01/2019

மரக்காணம்

[Handwritten signature]
சாமுண்டிஸ்வரி மெ ஜெ
சார்பதிவாளர்

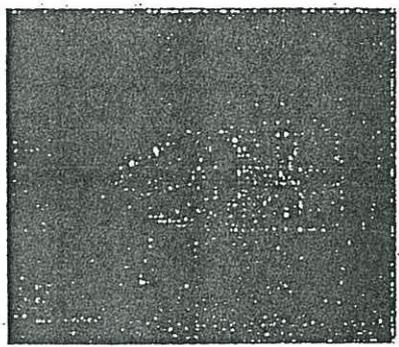
15	19	44
5		
பதிவு அலுவலர் மரக்காணம்		





GOVERNMENT OF TAMIL NADU
DEPARTMENT OF SOCIAL WORKS & WELFARE
TOWN PANCHAYAT MANAGEMENT

IDENTITY CARD



Name
Designation
Office Address

M. RAJU
Executive Officer
O/S Town Panchayat
Muthukumar Post and Health
Municipal District - GURU

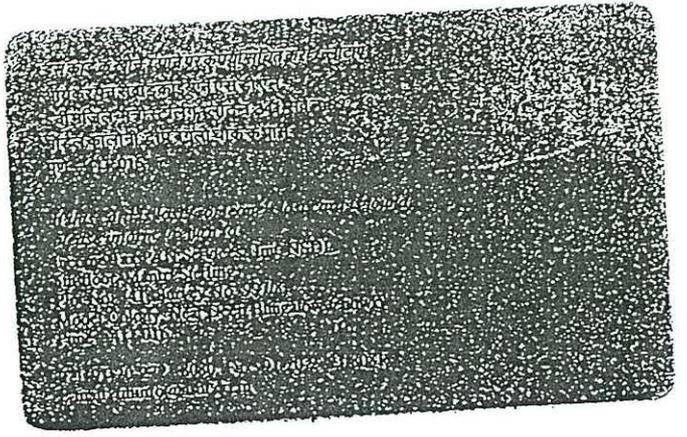
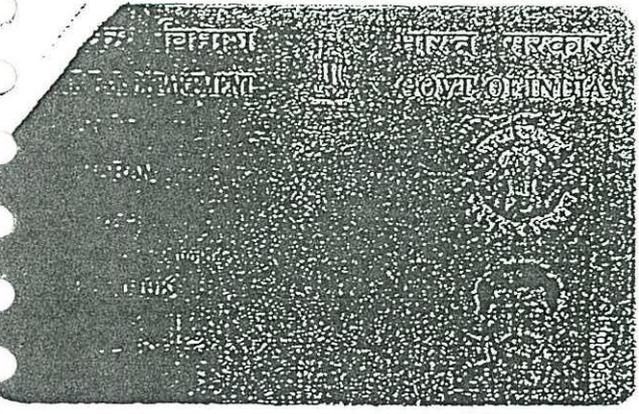
M. RAJU
Executive Officer
Muthukumar Town Panchayat,
Villupuram District.

M. RAJU
Assistant Officer
Town Panchayat
Cuddalore Zone

M. Raju

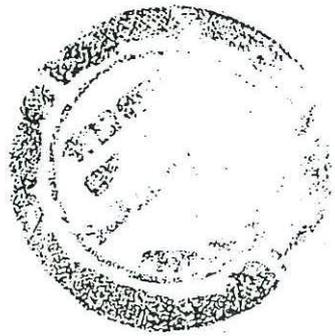
157

பதிவு அலுவலர்
மதுரை



M. Eldan.

புத்தகம் 2019	பக்க எண் 44	ஆவணம்
15		
8		
 பதிவு அலுவலர் மருக்காணம்		





தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : மரக்காணம்

வருவாய் கிராமம் : மரக்காணம் வடக்கு

பட்டா எண் : 2338

உரிமையாளர்கள் பெயர்

1. தேசபந்து தந்தை டி எஸ்.பிராப்பர்ட்டி பாட்னர்.ஹரிஷ்குமார்

நன்செய்

புன்செய்

மற்றவை

புல எண்	உட்பிரிவு	நன்செய்		புன்செய்		மற்றவை	
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை
106	2C	--	--	0 - 16.80	0.34	--	--
106	3B	--	--	0 - 16.61	0.33	--	--
108	1A	--	--	0 - 39.99	0.80	--	--
108	1C1	--	--	0 - 12.31	0.25	--	--
108	2A1	--	--	0 - 34.07	0.68	--	--
109	4A1A X	--	--	2 - 7.50	4.15	--	--
111	1A3	--	--	0 - 61.56	1.23	--	--
111	3B1B	--	--	0 - 22.32	0.45	--	--
111	3C2	--	--	0 - 21.64	0.43	--	--
111	4A1	--	--	0 - 32.94	0.66	--	--
117	1B1	--	--	1 - 90.08	3.80	--	--
122	2B	--	--	0 - 62.52	1.25	--	--
				7 - 18.34	14.37		

குறிப்பு :



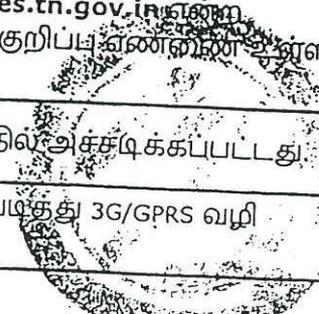
1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 07/11/210/02338/90096 என்ற குறிப்பு எண்ணைக் கொண்டு செய்து உறுதி செய்துகொள்ளவும்.

2. இத் தகவல்கள் 10-01-2019 அன்று 12:17:23 PM நேரத்தில் அச்சடிக்கப்பட்டது.

3. கைப்பேசியைக் கொண்டு 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

14

Handwritten signature





தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

வட்டம் : மரக்காணம்

மாவட்டம் : விழுப்புரம்

வருவாய் கிராமம் : மரக்காணம் வடக்கு

பட்டா எண் : 900

உரிமையாளர்கள் பெயர்

1. தேசபந்து தந்தை டி.எஸ்.பிராப்பரட்டி பார்டனர் ஹர்ஷ்குமார்

புல எண்	உட்பிரிவு	நன்செய்		புன்செய்		மற்றவை	
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை
106	4	--	--	0 - 25.00	0.50	--	--
106	5	--	--	0 - 24.00	0.48	--	--
106	6	--	--	0 - 27.00	0.54	--	--
108	2B1A1 X	--	--	1 - 67.29	3.35	--	--
108	2C1A1A1A	--	--	3 - 58.11	7.16	--	--
108	2C1J X	--	--	0 - 40.50	0.81	--	--
108	2C2A	--	--	0 - 14.00	0.28	--	--
108	2C2F X	--	--	0 - 30.50	0.61	--	--
109	1A1	--	--	0 - 15.50	0.31	--	--
109	1A2	--	--	0 - 2.00	0.04	--	--
109	1A5A	--	--	0 - 3.50	0.07	--	--
109	1A5C X	--	--	0 - 12.50	0.25	--	--
109	1B X	--	--	0 - 5.50	0.15	--	--
109	2A1	--	--	0 - 10.00	0.20	--	--
109	2A2	--	--	0 - 1.00	0.02	--	--
109	2A5A	--	--	0 - 1.00	0.02	--	--
109	2A5C	--	--	0 - 0.50	0.01	--	--
109	2B1A	--	--	0 - 9.50	0.19	--	--
109	2B1C X	--	--	0 - 25.00	0.50	--	--
109	3A1	--	--	0 - 24.50	0.49	--	--
109	3B1A	--	--	0 - 51.66	1.03	--	--
109	3C1A	--	--	0 - 46.88	0.94	--	--
109	3C6	--	--	0 - 3.50	0.07	--	--
109	3D	--	--	0 - 7.00	0.15	--	--
110	1A	--	--	0 - 17.50	0.35	--	--
110	1G	--	--	0 - 14.00	0.28	--	--
110	2A	--	--	0 - 40.00	0.80	--	--
110	3A	--	--	0 - 48.00	0.96	--	--
110	3B	--	--	0 - 1.00	0.02	--	--
110	4	--	--	0 - 61.00	1.22	--	--
110	5	--	--	0 - 62.00	1.38	--	--

11 - 56.44

23.18

குறிப்பு 2



1. மேற்கண்ட தலைவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 07/11/210/00900/160019 என்ற குறிப்பு எண்ணை உள்ளிட்டு செய்து உறுதி செய்துகொள்ளவும்.

2. இத் தகவல்கள் 18-01-2019 அன்று 12:15:57 PM நேரத்தில் அச்சடிக்கப்பட்டது.

3. கைப்பிடிக்கப்பட்டது. கோடாரிவிட 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணைய தளத்தில் உறுதி செய்து கொள்ளவும்.

District : Villupuram

Taluk : Marakkanam

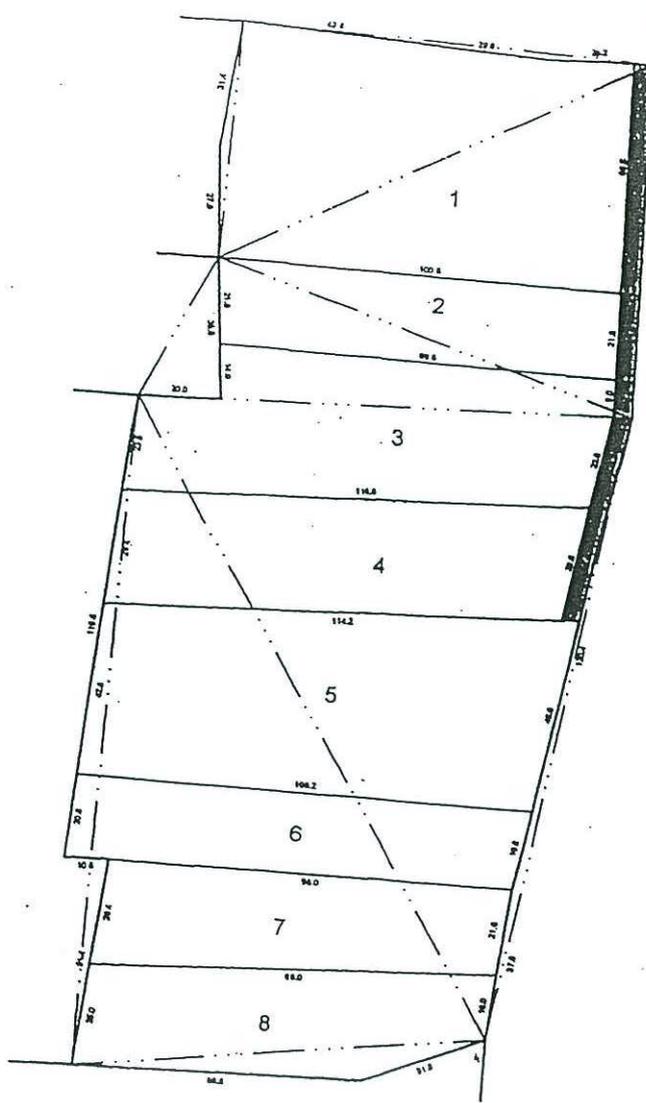
No : 42

Village :

Name : Marakkanam

Area : Hec 2 Ares 73.0

Survey No : 115



- 115 / 1 --- 00281 Sq mtr (or) 0.06 1/2 cents
- 115 / 2 --- 00100 Sq mtr (or) 0.02 1/2 cents
- 115 / 3 --- 00150 Sq mtr (or) 0.03 3/4 cents
- 115 / 4 --- 00132 Sq mtr (or) 0.03 1/4 cents

For LS PROPRIETIEI

Dhu

Partner

15	18

MRJ

Executive officer
Marakkanam Panchayat



தமிழ்நாடு அரசு



வருவாய்த்துறை பட்டா மாறுதல் உத்தரவு

மரக்காணம் (11) வட்டாட்சியர் அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு/திருமதி/செல்வி. DHANALAKSMI

டி. ஆர்.: 2019/07/11/000202SD

நாள்: 11-01-2019

பட்டா மாறுதல் / உட்பிரிவு பட்டா விழுப்புரம்(07) மாவட்டம்
பொருள்: மரக்காணம் (11) வட்டம் மரக்காணம் வடக்கு (210) கிராமம்
108_ புல எண் புதிய உட்பிரிவுகள் 2B1A1A, அங்கீகாரம்
செய்தல் - தொடர்பாக

பார்வை: 1. மனுதாரர்: D HARISH KUMAAR, D HARISH KUMAAR
2. மனுதாரர் மனு நாள் 11-01-2019
3. சா.ஆ.கு.வ. அளவர் திரு/திருமதி/செல்வி. PRABAGARAN M
அறிக்கை நாள் 11-01-2019

விழுப்புரம்(07)மாவட்டம் மரக்காணம் (11) வட்டம்
மரக்காணம் வடக்கு (210) கிராமம் 108_புல எண் ஆர்.எஸ்.எண்
/ டி.எஸ்.எண் 2019/0105/07/160456, 2019/0105/07/160458 ல் புதிய
உத்தரவு:- உட்பிரிவுகள் மேற்கொள்ளப்பட்டு, கீழ்க்கண்டவாறு பட்டா
மாறுதல் செய்து உத்திரவிடப்படுகிறது. வட்டத்துணை
ஆய்வாளரின் தொழில்நுட்ப ஆய்வுக்குட்பட்டு,
கீழ்க்கண்டவாறு உத்தரவிடப்படுகிறது.

உட்பிரிவுக்கு முன்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்
108	2B1A1	புஞ்சை	1	67.29	3.35	900	டி.எஸ்.பிராப்பர்ட்டி தேசபந்து தந்தை பார்ட்னர் ஹரீஷ்குமார்

உட்பிரிவுக்கு பின்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்	ஆர்.எஸ்.எண் / டி.எஸ்.எண்
108	2B1A1A	புஞ்சை	1	64.32	3.29	900	டி.எஸ்.பிராப்பர்ட்டி தேசபந்து தந்தை பார்ட்னர் ஹரீஷ்குமார்	2019/0105/07/160456
108	8	புஞ்சை	0	02.97	0.06	2569	மரக்காணம் பேருராட்சி தந்தை செயல் அலுவலர்	2019/0105/07/160458

பட்டா எண்:900

Chitta Copy

வ.எண் உ.எண் உறவினர் பெயர் உறவு உரிமையாளர் பெயர்							
1	1	தேசபந்து		தந்தை டி.எஸ்.பிராப்பர்ட்டி பார்ட்னர் ஹரீஷ்குமார்			
புல எண்	நன்செய்	புன்செய்		மற்றவை			
வ.எண்	எண்ணும்	பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை
உட்பிரிவு	ஹெ. ஏர்	ரூ	பை	ஹெ. ஏர்	ரூ	பை	குறிப்பு
1	110 -1A	0	17.50	0	35		
2	109 -1A1	0	15.50	0	31		
3	109 -1A2	0	02.00	0	4		
4	109 -1A5A	0	03.50	0	7		
5	109 -1A5C1	0	09.53	0	19		
6	109 -1B1	0	05.02	0	10		

தவறான பத்திரங்கள் மற்றும் ஆவணங்களின் அடிப்படையில் இந்த பட்டா வழங்கப்பட்டுள்ளது என பின்னர் கண்டுபிடிக்கப்பட்டால் வழங்கப்பட்ட இந்த பட்டா ரத்து செய்யப்படும். இது குறித்து ஆட்சேபணை ஏதும் இருப்பின் சம்மந்தப்பட்ட வருவாய் கோட்டாட்சியரிடம் மேல்முறையீடு செய்து கொள்ளலாம்.

தமிழ்நாடு அரசு



வருவாய்த்துறை பட்டா மாறுதல் உத்தரவு

மரக்காணம் (11) வட்டாட்சியர் அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு/திருமதி/செல்வி. DHANALAKSMIS

டி. ஆர்.: 2019/07/11/000203SD

நாள்: 11-01-2019

பட்டா மாறுதல் / உட்பிரிவு பட்டா விழுப்புரம்(07) மாவட்டம்
பொருள்: மரக்காணம் (11) வட்டம் மரக்காணம் வடக்கு (210) கிராமம்
108_ புல எண் புதிய உட்பிரிவுகள் 2C1J1,2, அங்கீகாரம்
செய்தல் - தொடர்பாக

1. மனுதாரர்: D HARISH KUMAAR, D HARISH KUMAAR.
2. மனுதாரர் மனு நாள் 11-01-2019
பார்வை: 3. சா.ஆ.கு.வ.அளவர் திரு/திருமதி/செல்வி. PRABAGARAN M
அறிக்கை நாள் 11-01-2019

விழுப்புரம்(07)மாவட்டம் மரக்காணம் (11) வட்டம்
மரக்காணம் வடக்கு (210) கிராமம் 108_ புல எண் ஆர்.எஸ்.எண்
/ டி.எஸ்.எண் 2019/0105/07/160459, 2019/0105/07/160461 ல் புதிய
உத்தரவு:- உட்பிரிவுகள் மேற்கொள்ளப்பட்டு, கீழ்க்கண்டவாறு பட்டா
மாறுதல் செய்து உத்திரவிடப்படுகிறது. வட்டத்துணை
ஆய்வாளரின் தொழில்நுட்ப ஆய்வுக்குட்பட்டு,
கீழ்க்கண்டவாறு உத்தரவிடப்படுகிறது.

உட்பிரிவுக்கு முன்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்
108	2C1J	புஞ்சை 0	40.50	0.81	900	1	டி.எஸ்.பிராப்பர்ட்டி தேசபந்து தந்தை பார்ட்னர் ஹரீஷ்குமார்

உட்பிரிவுக்கு பின்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்	ஆர்.எஸ்.எண் / டி.எஸ்.எண்
108	2C1J1	புஞ்சை 0	39.19	0.78	900	1	டி.எஸ்.பிராப்பர்ட்டி தேசபந்து தந்தை பார்ட்னர் ஹரீஷ்குமார்	2019/0105/07/160459
108	9	புஞ்சை 0	01.31	0.03	2569	1	மரக்காணம் பேரூராட்சி தந்தை செயல் அலுவலர்	2019/0105/07/160461

பட்டா எண்:900

Chitta Copy

வ.எண் உ.எண் உறவினர் பெயர்		உறவு உரிமையாளர் பெயர்	
1	1	தேசபந்து	தந்தை டி.எஸ்.பிராப்பர்ட்டி பார்ட்னர் ஹரீஷ்குமார்
புல எண்	நன்செய் பரப்பு	புன்செய் தீர்வை	மற்றவை பரப்பு தீர்வை
உட்பிரிவு	ஹெ. ஏர் ரூ பை	ஹெ. ஏர் ரூ பை	ஹெ. ஏர் ரூ பை
1	110 -1A	0	17.50 0 35
2	109 -1A1	0	15.50 0 31
3	109 -1A2	0	02.00 0 4
4	109 -1A5A	0	03.50 0 7
5	109 -1A5C1	0	09.53 0 19
6	109 -1B1	0	05.02 0 10

குறிப்பு.

தவறான பத்திரங்கள் மற்றும் ஆவணங்களின் அடிப்படையில் இந்த பட்டா வழங்கப்பட்டுள்ளது என பின்னர் கண்டுபிடிக்கப்பட்டால் வழங்கப்பட்ட இந்த பட்டா ரத்து செய்யப்படும். இது குறித்து ஆட்சேபணை ஏதும் இருப்பின் சம்மந்தப்பட்ட வருவாய் கோட்டாட்சியரிடம் மேல்முறையீடு செய்து கொள்ளலாம்.

ண் /
ண்

1459.

தமிழ்நாடு அரசு



வருவாய்த்துறை
பட்டா மாறுதல் உத்தரவு

மரக்காணம் (11) வட்டாட்சியர் அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு/திருமதி/செல்வி. DHANALAKSMI

டி.ஆர். : 2019/07/11/00204SD

நாள் : 11-01-2019

பட்டா மாறுதல் / உட்பிரிவு பட்டா விழுப்புரம்(07) மாவட்டம்
பொருள் : மரக்காணம் (11) வட்டம் மரக்காணம் வடக்கு (210) கிராமம்
108_ புல எண் புதிய உட்பிரிவுகள் 2C2F1,10, அங்கீகாரம்
செய்தல் - தொடர்பாக

1. மனுதாரர்: D.HARISH KUMAAR, D.HARISH KUMAAR
2. மனுதாரர் மனு நாள் 11-01-2019
பார்வை :- 3. சா.ஆ.கு.வ.அளவர் திரு/திருமதி/செல்வி. PRABAGABAN M
அறிக்கை நாள் 11-01-2019

விழுப்புரம்(07)மாவட்டம் மரக்காணம் (11) வட்டம்
மரக்காணம் வடக்கு (210) கிராமம் 108_புல எண் ஆர்.எஸ்.எண்
/ டி.எஸ்.எண் 2019/0105/07/160463, 2019/0105/07/160464 ல் புதிய
உத்தரவு :- உட்பிரிவுகள் மேற்கொள்ளப்பட்டு, கீழ்கண்டவாறு பட்டா
மாறுதல் செய்து உத்திரவிடப்படுகிறது. வட்டத்துணை
ஆய்வாளரின் தொழில்நுட்ப ஆய்வுக்குட்பட்டு,
கீழ்கண்டவாறு உத்தரவிடப்படுகிறது.

உட்பிரிவுக்கு முன்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்
108	2C2F	புஞ்சை 0	30.50	0.61	900	1	டி.எஸ்.பிராப்பர்ட்டை தேசபந்து தந்தை பார்ட்டனர் ஹரீஷ்குமார்

உட்பிரிவுக்கு பின்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்	ஆர்.எஸ்.எண் / டி.எஸ்.எண்
108	2C2F1	புஞ்சை 0	29.23	0.58	900	1	டி.எஸ்.பிராப்பர்ட்டை தேசபந்து தந்தை பார்ட்டனர் ஹரீஷ்குமார்	2019/0105/07/160463
108	10	புஞ்சை 0	01.27	0.03	2569	1	மரக்காணம் பேருராட்சி தந்தை செயல் அலுவலர்	2019/0105/07/160464

பட்டா எண்:900

Chitta Copy

வ.எண்		உ.எண் உறவினர் பெயர்		உறவு		உரிமையாளர் பெயர்	
1	1	1	1	1	1	1	1
		தேசபந்து	தந்தை	டி.எஸ்.பிராப்பர்ட்டை	பார்ட்டனர்	ஹரீஷ்குமார்	
புல எண்	நன்செய் பரப்பு	புன்செய் பரப்பு	மற்றவை பரப்பு	தீர்வை	தீர்வை	தீர்வை	குறிப்பு
உட்பிரிவு	ஹெ. ஏர் ரூ பை	ஹெ. ஏர் ரூ பை	ஹெ. ஏர் ரூ பை	ஹெ. ஏர் ரூ பை	ஹெ. ஏர் ரூ பை	ஹெ. ஏர் ரூ பை	
1	110-1A	0	17.50	0	35		
2	109-1A1	0	15.50	0	31		
3	109-1A2	0	02.00	0	14		
4	109-1A5A	0	03.50	0	7		
5	109-1A5C1	0	09.53	0	19		
6	109-1B1	0	05.02	0	10		
7	110-1G	0	14.00	0	28		
8	110-2A	0	40.00	0	80		
9	109-2A1	0	10.00	0	20		
10	109-2A2	0	01.00	0	2		
11	109-2A5A3	0	00.39	0	1		

தமிழ்நாடு அரசு



வருவாய்த்துறை பட்டா மாறுதல் உத்தரவு

மரக்காணம் (11) வட்டாட்சியர் அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு/திருமதி/செல்வி. DHANALAKSMIS

டி. ஆர்.: 2019/07/11/000197SD

நாள்: 11-01-2019

பட்டா மாறுதல் / உட்பிரிவு பட்டா விழுப்புரம்(07) மாவட்டம்
பொருள்: மரக்காணம் (11) வட்டாட்சியர் மரக்காணம் வடக்கு (210) கிராமம்
109, _____ புல எண் புதிய உட்பிரிவுகள்
1A5C1, 1A5C2, 1A5C3, 1A5C4, அங்கீகாரம் செய்தல் - தொடர்பாக

1. மனுதாரர்: D HARISH KUMAAR, D HARISH KUMAAR, D HARISH
KUMAAR, D HARISH KUMAAR

பார்வை: - 2. மனுதாரர் மனு நாள் 11-01-2019

3. சா.ஆ.கு.வ.அளவர் திரு/திருமதி/செல்வி. PRABAGARAN M
அறிக்கை நாள் 11-01-2019

விழுப்புரம்(07)மாவட்டம் மரக்காணம் _____(11) வட்டம்
மரக்காணம் வடக்கு (210) கிராமம் 109, புல எண் ஆர்.எஸ்.எண்
/ டி.எஸ்.எண் 2019/0105/07/160310, _____ 2019/0105/07/160311,
2019/0105/07/160424, 2019/0105/07/160425 ல் புதிய உட்பிரிவுகள்
உத்தரவு: - மேற்கொள்ளப்பட்டு, கீழ்க்கண்டவாறு பட்டா மாறுதல் செய்து
உத்திரவிடப்படுகிறது. வட்டத்துணை ஆய்வாளரின்
தொழில்நுட்ப ஆய்வுக்குட்பட்டு, கீழ்க்கண்டவாறு
உத்தரவிடப்படுகிறது.

உட்பிரிவுக்கு முன்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்
109	1A5C	புஞ்சை	0	12.50	0.25	900	டி.எஸ்.பிராப்பர்ட்டி 1 தேசபந்து தந்தை பார்ட்டினர் ஹரீஷ்குமார்

உட்பிரிவுக்கு பின்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்	ஆர்.எஸ்.எண் / டி.எஸ்.எண்
109	1A5C1	புஞ்சை	0	09.53	0.19	900	டி.எஸ்.பிராப்பர்ட்டி 1 தேசபந்து தந்தை பார்ட்டினர் ஹரீஷ்குமார்	2019/0105/07/160310
109	1A5C2	புஞ்சை	0	01.24	0.02	2621	1 நாராயணன் மனைவி பிரேமா நாராயணன் 2 கிருஷ்ண அய்யர் தந்தை நாராயணன்	2019/0105/07/160311
109	1A5C3	புஞ்சை	0	01.54	0.03	2622	1 விஸ்வநாதன் மனைவி லலிதா	2019/0105/07/160424
109	1A5C4	புஞ்சை	0	00.19	0	2569	1 மரக்காணம் தந்தை செயல் பேருராட்சி அலுவலர்	2019/0105/07/160425

பட்டா எண்: 2622

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்	உறவு	உரிமையாளர் பெயர்	
1	1	விஸ்வநாதன்	மனைவி	லலிதா	
வ.எண்	புல எண்ணும்	நன்செய் பரப்பு	புன்செய் பரப்பு	மற்றவை	குறிப்பு
		தீர்வை	தீர்வை	பரப்பு	தீர்வை

	உட்பிரிவு	ஹெ.	ஏர்	ரூ	பை	ஹெ.	ஏர்	ரூ	பை	ஹெ.	ஏர்	ரூ	பை
1	109 -1A5C3					0	01.54	0	3				
	மொத்தம்	0	0	0	0	01.54	0	3	0	0	0	0	0

பட்டா எண்:2569

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்				உறவு				உரிமையாளர் பெயர்			
1	1	மரக்காணம் பேருராட்சி				தந்தை				செயல் அலுவலர்			
வ.எண்	புல எண்ணு உட்பிரிவு	நன்செய்				புன்செய்				மற்றவை			
		பரப்பு	தீர்வை			பரப்பு	தீர்வை			பரப்பு	தீர்வை		
		ஹெ.	ஏர்	ரூ	பை	ஹெ.	ஏர்	ரூ	பை	ஹெ.	ஏர்	ரூ	பை
1	111 -1A2					0	05.76	0	12				
2	109 -1A5C4					0	00.19	0	0				
3	115 -1B					0	02.61	0	5				
4	108 -1C2					0	32.38	0	65				
5	108 -2A2					0	06.43	0	13				
6	106 -2B					0	05.37	0	11				
7	115 -2B					0	01.00	0	2				
8	106 -3A					0	07.39	0	15				
9	115 -3B					0	01.50	0	3				
10	115 -4B					0	01.32	0	3				
	மொத்தம்	0	0	0	0	63.95	1	29	0	0	0	0	0

பட்டா எண்:900

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்				உறவு				உரிமையாளர் பெயர்			
1	1	தேசபந்து				தந்தை				டி.எஸ்.பிராப்பரட்டை பார்டனர் ஹர்ஷ்குமார்			
வ.எண்	புல எண்ணு உட்பிரிவு	நன்செய்				புன்செய்				மற்றவை			
		பரப்பு	தீர்வை			பரப்பு	தீர்வை			பரப்பு	தீர்வை		
		ஹெ.	ஏர்	ரூ	பை	ஹெ.	ஏர்	ரூ	பை	ஹெ.	ஏர்	ரூ	பை
1	110 -1A					0	17.50	0	35				
2	109 -1A1					0	15.50	0	31				
3	109 -1A2					0	02.00	0	4				
4	109 -1A5A					0	03.50	0	7				
5	109 -1A5C1					0	09.53	0	19				
6	109 -1B					0	05.50	0	15				
7	110 -1G					0	14.00	0	28				
8	110 -2A					0	40.00	0	80				
9	109 -2A1					0	10.00	0	20				
10	109 -2A2					0	01.00	0	2				
11	109 -2A5A					0	01.00	0	2				
12	109 -2A5C					0	00.50	0	1				
13	109 -2B1A					0	09.50	0	19				
14	108 -2B1A1					1	67.29	3	35				
15	109 -2B1C					0	25.00	0	50				
16	108 -2C1A1A1A					3	58.11	7	16				
17	108 -2C1J					0	40.50	0	81				
18	108 -2C2A					0	14.00	0	28				
19	108 -2C2F					0	30.50	0	61				
20	110 -3A					0	48.00	0	96				
21	109 -3A1					0	24.50	0	49				
22	110 -3B					0	01.00	0	2				
23	109 -3B1A					0	51.66	1	3				
24	109 -3C1A					0	46.88	0	94				
25	109 -3C6					0	03.50	0	7				
26	109 -3D					0	07.00	0	15				
27	106 -4					0	25.00	0	50				
28	110 -4					0	61.00	1	22				
29	106 -5					0	24.00	0	48				
30	110 -5					0	69.00	1	38				
31	106 -6					0	27.00	0	54				
	மொத்தம்	0	0	0	11	53.47	23	12	0	0	0	0	0

தமிழ்நாடு அரசு



வருவாய்த்துறை
பட்டா மாறுதல் உத்தரவு

மரக்காணம் (11) வட்டாட்சியர் அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு/திருமதி/செல்வி. DHANALAKSMIS

டி.ஆர்.: 2019/07/11/000198SD

நாள் : 11-01-2019

பட்டா மாறுதல் / உட்பிரிவு பட்டா விழுப்புரம்(07) மாவட்டம்
பொருள்: மரக்காணம் (11) வட்டம் மரக்காணம் வடக்கு (210) கிராமம்
109_ புல எண் புதிய உட்பிரிவுகள் 1B1,1B2, அங்கீகாரம்
செய்தல் - தொடர்பாக

1. மனுதாரர்: D HARISH KUMAAR, D HARISH KUMAAR
2. மனுதாரர் மனு நாள் 11-01-2019
பார்வை :- 3. சா.ஆ.கு.வ.அளவர் திரு/திருமதி/செல்வி. PRABAGARAN M
அறிக்கை நாள் 11-01-2019

விழுப்புரம்(07)மாவட்டம் மரக்காணம் (11) வட்டம்
மரக்காணம் வடக்கு (210) கிராமம் 109_ புல எண் ஆர்.எஸ்.எண்
/ டி.எஸ்.எண் 2019/0105/07/160429, 2019/0105/07/160432 ல் புதிய
உத்தரவு :- உட்பிரிவுகள் மேற்கொள்ளப்பட்டு, கீழ்க்கண்டவாறு பட்டா
மாறுதல் செய்து உத்திரவிடப்படுகிறது. வட்டத்துணை
ஆய்வாளரின் தொழில்நுட்ப ஆய்வுக்குட்பட்டு,
கீழ்க்கண்டவாறு உத்தரவிடப்படுகிறது.

உட்பிரிவுக்கு முன்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்
109	1B	புஞ்சை 0	05.50	0.15	900	1	டி.எஸ்.பிராப்பர்ட்டை பார்ட்னர் ஹரீஷ்குமார்

உட்பிரிவுக்கு பின்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்	ஆர்.எஸ்.எண் / டி.எஸ்.எண்
109	1B1	புஞ்சை 0	05.02	0.1	900	1	டி.எஸ்.பிராப்பர்ட்டை பார்ட்னர் ஹரீஷ்குமார்	2019/0105/07/160429
109	1B2	புஞ்சை 0	00.48	0.01	2569	1	மரக்காணம் பேருராட்சி தந்தை செயல் அலுவலர்	2019/0105/07/160432

பட்டா எண்:900

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்	உறவு	உரிமையாளர் பெயர்
1	1	தேசபந்து	தந்தை	டி.எஸ்.பிராப்பர்ட்டை பார்ட்னர் ஹரீஷ்குமார்
வ.எண்	புல எண்ணம்	நன்செய் பரப்பு	புன்செய் பரப்பு	மற்றவை
	உட்பிரிவும்	ஹெ. ஏர் ரூ.பை	ஹெ. ஏர் ரூ.பை	பரப்பு தீர்வை குறிப்பு
		ஹெ. ஏர் ரூ.பை	ஹெ. ஏர் ரூ.பை	
1	110 -1A		0 17.50 0 35	
2	109 -1A1		0 15.50 0 31	
3	109 -1A2		0 02.00 0 4	
4	109 -1A5A		0 03.50 0 7	
5	109 -1A5C1		0 09.53 0 19	
6	109 -1D1		0 05.02 0 10	

செய்யப்படும். இது குறித்து ஆட்சேபணை ஏதும் இருப்பின் சம்மந்தப்பட்ட வருவாய் கோட்டாட்சியரிடம் மேல்முறையீடு செய்து கொள்ளலாம்.

தமிழ்நாடு அரசு



வருவாய்த்துறை
பட்டா மாறுதல் உத்தரவு

மரக்காணம் (11) வட்டாட்சியர் அவர்களின் நடவடிக்கைகள்
மன்னிலை: திரு/திருமதி/செல்வி. DHANALAKSMI S

டி. ஆர்.: 2019/07/11/000200SD

நாள்: 11-01-2019

பட்டா மாறுதல் / உட்பிரிவு பட்டா விழுப்புரம்(07) மாவட்டம்
பொருள் மரக்காணம் (11) வட்டம் மரக்காணம் வடக்கு (210) கிராமம்
109.____ புல எண் புதிய உட்பிரிவுகள்
2B1C1, 2B1C2, 2B1C3, 2B1C4, அங்கீகாரம் செய்தல் - தொடர்பாக

1. மனுதாரர்: D HARISH KUMAAR, D HARISH KUMAAR, D HARISH
KUMAAR, D HARISH KUMAAR

பார்வை: 2. மனுதாரர் மனு நாள் 11-01-2019

3. சா.ஆ.கு.வ. அளவர் திரு/திருமதி/செல்வி. PRABAGARAN M
அறிக்கை நாள் 11-01-2019

விழுப்புரம்(07)மாவட்டம் மரக்காணம் (11) வட்டம்
மரக்காணம் வடக்கு (210) கிராமம் 109, புல எண் ஆர்.எஸ்.எண்
/ டி.எஸ்.எண் 2019/0105/07/160443, 2019/0105/07/160446,
உத்தரவு: 2019/0105/07/160447, 2019/0105/07/160448 ல் புதிய உட்பிரிவுகள்
மேற்கொள்ளப்பட்டு, கீழ்க்கண்டவாறு பட்டா மாறுதல் செய்து
உத்தரவிடப்படுகிறது. வட்டத்துணை ஆய்வாளரின்
தொழில்நுட்ப ஆய்வுக்குட்பட்டு, கீழ்க்கண்டவாறு
உத்தரவிடப்படுகிறது.

உட்பிரிவுக்கு முன்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்
109	2B1C	புஞ்சை	0	25.00	0.50	900	டி.எஸ்.பிராப்பர்ட்டி 1 தேசபந்து தந்தை பார்ட்டனர் ஹரீஷ்குமார்

உட்பிரிவுக்கு பின்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்	ஆர்.எஸ்.எண் / டி.எஸ்.எண்
109	2B1C1	புஞ்சை	0	20.15	0.4	900	டி.எஸ்.பிராப்பர்ட்டி 1 தேசபந்து தந்தை பார்ட்டனர் ஹரீஷ்குமார்	2019/0105/07/160443
109	2B1C2	புஞ்சை	0	02.06	0.04	2621	1 நாராயணன் மனைவி பிரேமா நாராயணன் 2 கிருஷ்ண அய்யர் தந்தை நாராயணன்	2019/0105/07/160446
109	2B1C3	புஞ்சை	0	02.11	0.04	2622	1 விஸ்வநாதன் மனைவி லலிதா	2019/0105/07/160447
109	2B1C4	புஞ்சை	0	00.68	0.01	2569	1 மரக்காணம் தந்தை செயல் பேருராட்சி அலுவலர்	2019/0105/07/160448

பட்டா எண்: 2622

Chitta Copy

வ.எண்: உ.எண் உறவினர் பெயர்		உறவு		உரிமையாளர் பெயர்	
1		விஸ்வநாதன்		மனைவி லலிதா	
புல எண்	நன்செய் பரப்பு	தீர்வை	புன்செய் பரப்பு	மற்றவை பரப்பு	தீர்வை
உட்பிரிவு	ஹெ. ஏர்	ரூ பை	ஹெ. ஏர்	ரூ பை	ரூ பை
1	109-1A5C3	0	01.54	0	3
2	109-2A5A2	0	00.29	0	1
3	109-2B1C3	0	02.11	0	4
		0	03.94	0	8

மொத்தம்

பட்டா எண்:2569

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்	உறவு	உரிமையாளர் பெயர்						
1	1	மரக்காணம் பேரூராட்சி	தந்தை	செயல் அலுவலர்						
வ.எண்	புல எண்ணம்	நுன்செய்			புன்செய்			மற்றவை		
		பரப்பு	தீர்வை	குப்பை	பரப்பு	தீர்வை	குப்பை	பரப்பு	தீர்வை	குறிப்பு
	உட்பிரிவும்	ஹெ. ஏர்	ரூ.பை	ஹெ. ஏர்	ரூ.பை	ஹெ. ஏர்	ரூ.பை	ஹெ. ஏர்	ரூ.பை	
1	111-1A2				0	05.76	0	12		
2	109-1A5C4				0	00.19	0	0		
3	115-1B				0	02.61	0	5		
4	109-1B2				0	00.48	0	1		
5	108-1C2				0	32.38	0	65		
6	108-2A2				0	06.43	0	13		
7	106-2B				0	05.37	0	11		
8	115-2B				0	01.00	0	2		
9	109-2B1C4				0	00.68	0	11		
10	106-3A				0	07.39	0	15		
11	115-3B				0	01.50	0	3		
12	115-4B				0	01.32	0	3		
	மொத்தம்	0	0	0	0	65.11	1	31	0	0

பட்டா எண்:900

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்	உறவு	உரிமையாளர் பெயர்						
1	1	தேசபந்து	தந்தை	டி.எஸ்.பிராப்பரட்டை பார்ட்னர் ஹரிஷ்குமார்						
வ.எண்	புல எண்ணம்	நுன்செய்			புன்செய்			மற்றவை		
		பரப்பு	தீர்வை	குப்பை	பரப்பு	தீர்வை	குப்பை	பரப்பு	தீர்வை	குறிப்பு
	உட்பிரிவும்	ஹெ. ஏர்	ரூ.பை	ஹெ. ஏர்	ரூ.பை	ஹெ. ஏர்	ரூ.பை	ஹெ. ஏர்	ரூ.பை	
1	110-1A				0	17.50	0	35		
2	109-1A1				0	15.50	0	31		
3	109-1A2				0	02.00	0	4		
4	109-1A5A				0	03.50	0	7		
5	109-1A5C1				0	09.53	0	19		
6	109-1B1				0	05.02	0	10		
7	110-1G				0	14.00	0	28		
8	110-2A				0	40.00	0	80		
9	109-2A1				0	10.00	0	20		
10	109-2A2				0	01.00	0	2		
11	109-2A5A3				0	00.39	0	1		
12	109-2A5C				0	00.50	0	1		
13	109-2B1A				0	09.50	0	19		
14	108-2B1A1				1	67.29	3	35		
15	109-2B1C1				0	20.15	0	40		
16	108-2C1A1A1A				3	58.11	7	16		
17	108-2C1J				0	40.50	0	81		
18	108-2C2A				0	14.00	0	28		
19	108-2C2F				0	30.50	0	61		
20	110-3A				0	48.00	0	96		
21	109-3A1				0	24.50	0	49		
22	110-3B				0	01.00	0	2		
23	109-3B1A				0	51.66	1	3		
24	109-3C1A				0	46.88	0	94		
25	109-3C6				0	03.50	0	7		
26	109-3D				0	07.00	0	15		
27	106-4				0	25.00	0	50		
28	110-4				0	61.00	1	22		
29	106-5				0	24.00	0	48		
30	110-5				0	69.00	1	38		
31	106-6				0	27.00	0	54		
	மொத்தம்	0	0	0	11	47.53	22	96	0	0

பட்டா எண்:2621

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்	உறவு	உரிமையாளர் பெயர்
-------	-------	---------------	------	------------------

1	நபர்ப்பாலை	மனைவி	பிரேமா நாராயணன்						
2	நபர்ப்பாலை அலுவலர்	தற்கை	நாராயணன்						
புல		மற்றவை		மற்றவை					
வ.எண்	எண்ணம்	பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	குறிப்பு	
உட்பிரிவு		ஏர்	ரூ	பை	ஹெ.	ஏர்	ரூ	பை	
1	109-1A5C2		0	01.24	0	2			
2	109-2A5A1		0	00.32	0	1			
3	109-2B1C2		0	02.06	0	4			
மொத்தம்		0	0	0	03.62	0	7	0	0

புறநர் : திரு.திருமதி:

சுலவி.D HARISH KUMAAR

D HARISH KUMAAR ,D

HARISH KUMAAR ,D HARISH

MAAR

மின்கையெப்பம்/Digital Signature : 11-01-2019 அன்று 08:04:28:PM

நேரத்தில் இடப்பட்டது

பெயர்/Name : DHANALAKSMI S

பதவி/ Designation: Tahsildar

தல் : கிராம நிர்வாக

அலுவலர், மரக்காணம்

வடக்கு (210) (கிராம

ணக்கில் உரிய மாநகல்

சய்ய

அறிவுறுத்தப்படுகிறது)

இடம்/Place : Marakkanani(11) வட்டம், Vituppuram(07) மாவட்டம்

இதில் ஏதேனும் குறைபாடுகள் இருப்பின் சம்மந்தப்பட்ட வட்ட
அலுவலர்களை அணுகவும்...!

குறிப்பு:

தவறான பத்திரங்கள் மற்றும் ஆவணங்களின் அடிப்படையில் இந்த பட்டா
வழங்கப்பட்டுள்ளது என பின்னர் கண்டுபிடிக்கப்பட்டால் வழங்கப்பட்ட இந்த பட்டா ரத்து
செய்யப்படும். இது குறித்து ஆட்சேபணை ஏதும் இருப்பின் சம்மந்தப்பட்ட வருவாய்
கோட்டாட்சியரிடம் மேல்முறையீடு செய்து கொள்ளலாம்.

தமிழ்நாடு அரசு



வருவாய்த்துறை
பட்டா மாறுதல் உத்தரவு

மரக்காணம் (11) வட்டாட்சியர் அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு/திருமதி/செல்வி. DHANALAKSHMI

ஆர்.: 2019/07/11/000201SD

நாள்: 11-01-2019

பட்டா மாறுதல் / உட்பிரிவு பட்டா விழுப்புரம்(07) மாவட்டம்
பொருள்: மரக்காணம் (11) வட்டம் மரக்காணம் வடக்கு (210) கிராமம்
102. புல எண் புதிய உட்பிரிவுகள்
4A1A1, 4A1A2, 4A1A3, 4A1A4, அங்கீகாரம் செய்தல் - தொடர்பாக

1. மனுதாரர்: D.HARISH KUMAAR, D.HARISH KUMAAR, D.HARISH
KUMAAR, D.HARISH KUMAAR

பார்வை: - 2. மனுதாரர் மனு நாள் 11-01-2019

3. சா.ஆ.கு.வ. அளவர திரு/திருமதி/செல்வி. PRABAGARANM
அறிக்கை நாள் 11-01-2019

விழுப்புரம்(07)மாவட்டம் மரக்காணம் (11) வட்டம்
மரக்காணம் வடக்கு (210) கிராமம் 102. புல எண் ஆர்.எஸ்.எண்
/ டி.எஸ்.எண் 2019/0105/07/160450, 2019/0105/07/160451,
2019/0105/07/160452, 2019/0105/07/160454 ல் புதிய உட்பிரிவுகள்
உத்தரவிடப்படுகிறது. வட்டத்துணை ஆய்வாளரின்
தொழில்நுட்ப ஆய்வுக்குட்பட்டு, கீழ்க்கண்டவாறு
உத்தரவிடப்படுகிறது.

உட்பிரிவுக்கு முன்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்
109	4A1A	புஞ்சை 2	07.50	4.15	2338	1 தேசபந்து தந்தை டி.எஸ்.பிராப்பர்ட்டை பாடனர்.ஹரிஷ்குமார்	

உட்பிரிவுக்கு பின்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்	ஆர்.எஸ்.எண் / டி.எஸ்.எண்
109	4A1A1	புஞ்சை 2	03.58	4.07	2338	1 தேசபந்து தந்தை டி.எஸ்.பிராப்பர்ட்டை பாடனர்.ஹரிஷ்குமார்		2019/0105/07/160450
109	4A1A2	புஞ்சை 0	00.92	0.02	2621	1 நாராயணன் மனைவி பிரேமா 2 கிருஷ்ண நாராயணன் அய்யர் தந்தை நாராயணன்		2019/0105/07/160451
109	4A1A3	புஞ்சை 0	00.60	0.01	2622	1 விஸ்வநாதன் மனைவி லலிதா		2019/0105/07/160452
109	4A1A4	புஞ்சை 0	02.40	0.05	2569	1 மரக்காணம் தந்தை செயல் பேருராட்சி அலுவலர்		2019/0105/07/160454

பட்டா எண்: 2338

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்	உறவு	உரிமையாளர் பெயர்
1	1	தேசபந்து	தந்தை	டி.எஸ்.பிராப்பர்ட்டை பாடனர்.ஹரிஷ்குமார்
		புல எண்ணம்	நன்செய் பரப்பு	புன்செய் பரப்பு
		உட்பிரிவு	தீர்வை	தீர்வை
		ஹெ. ஏர்	ரூ. பை	ஹெ. ஏர் ரூ. பை
		மற்றவை	குறிப்பு	
		புல எண்	பரப்பு	தீர்வை
		ஹெ. ஏர்	ரூ. பை	ஹெ. ஏர் ரூ. பை
1	108 -1A		0	39.99 0 80
2	111 -1A3		0	61.56 1 23
3	117 -1B1		1	90.08 3 80
4	108 -1C1		0	12.31 0 25
5	108 -2A1		0	34.07 0 68
6	122 -2B		0	62.52 1 25

7	106-2C	0	16.80	0	34
8	106-3B	0	16.61	0	33
9	111-3B1B	0	22.32	0	45
10	111-3C2	0	21.64	0	43
11	111-4A1	0	32.94	0	66
12	109-4A1A1	2	03.58	4	7
மொத்தம்		0	14.42	14	29

பட்டா எண்:2622

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்	உறவு	உரிமையாளர் பெயர்
1	1	விஸ்வநாதன்	மனைவி	லலிதா
வ.எண்	புல	நன்செய்	புன்செய்	மற்றவை
	எண்ணும்	பரப்பு	பரப்பு	பரப்பு
	உட்பிரிவும்	ஹெ. ஏர் ரூ	ஹெ. ஏர் ரூ	ஹெ. ஏர் ரூ
		பை	பை	பை
1	109-1A5C3	0	01.54	0
2	109-2A5A2	0	00.29	0
3	109-2B1C3	0	02.11	0
4	109-4A1A3	0	00.60	0
மொத்தம்		0	04.54	0

பட்டா எண்:2569

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்	உறவு	உரிமையாளர் பெயர்
1	1	மரக்காணம் பேருராட்சி	தந்தை	செயல் அலுவலர்
வ.எண்	புல	நன்செய்	புன்செய்	மற்றவை
	எண்ணும்	பரப்பு	பரப்பு	பரப்பு
	உட்பிரிவும்	ஹெ. ஏர் ரூ	ஹெ. ஏர் ரூ	ஹெ. ஏர் ரூ
		பை	பை	பை
1	111-1A2	0	05.76	0
2	109-1A5C4	0	00.19	0
3	115-1B	0	02.61	0
4	109-1B2	0	00.48	0
5	108-1C2	0	32.38	0
6	108-2A2	0	06.43	0
7	115-2B	0	01.00	0
8	106-2B	0	05.37	0
9	109-2B1C4	0	00.68	0
10	106-3A	0	07.39	0
11	115-3B	0	01.50	0
12	109-4A1A4	0	02.40	0
13	115-4B	0	01.32	0
மொத்தம்		0	67.51	1

பட்டா எண்:2621

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்	உறவு	உரிமையாளர் பெயர்
1	1	நாராயணன்	மனைவி	பிரேமா நாராயணன்
2	2	கிருஷ்ண அய்யர்	தந்தை	நாராயணன்
வ.எண்	புல	நன்செய்	புன்செய்	மற்றவை
	எண்ணும்	பரப்பு	பரப்பு	பரப்பு
	உட்பிரிவும்	ஹெ. ஏர் ரூ	ஹெ. ஏர் ரூ	ஹெ. ஏர் ரூ
		பை	பை	பை
1	109-1A5C2	0	01.24	0
2	109-2A5A1	0	00.32	0
3	109-2B1C2	0	02.06	0
4	109-4A1A2	0	00.92	0
மொத்தம்		0	04.54	0

பெறுநர் : கிரு/கிருமதி/
செல்வி.D HARISH KUMAAR
,D HARISH KUMAAR ,D
HARISH KUMAAR ,D HARISH
KUMAAR

மின்கையெப்பம்/Digital Signature : 11-01-2019 அன்று 08:09:55:PM

நேரத்தில் இடப்பட்டது

பெயர்/Name : DHANALAKSMI S

பதவி/ Designation: Tahsildar

இடம்/Place : Marakkanam(11) வட்டம், Viluppuram(07) மாவட்டம்

நகல் : கிராம நிர்வாக
அலுவலர், மரக்காணம்
வடக்கு (210) கிராம
கணக்கில் உரிய மாறுதல்

(றுத்தப்படுகிறது)

தினீ ஏதேனும் குறைபாடுகள் இருப்பின் சம்மந்தப்பட்ட வட்ட அலுவலர்களை அணுகவும்...!

குறிப்பு:

தவறான பத்திரங்கள் மற்றும் ஆவணங்களின் அடிப்படையில் இந்த பட்டா வழங்கப்பட்டுள்ளது என பின்னர் கண்டுபிடிக்கப்பட்டால் வழங்கப்பட்ட இந்த பட்டா ரத்து செய்யப்படும். இது குறித்து ஆட்சேபணை ஏதும் இருப்பின் சம்மந்தப்பட்ட வருவாய் கோட்டாட்சியரிடம் மேல்முறையீடு செய்து கொள்ளலாம்.

தமிழ்நாடு அரசு



வருவாய்த்துறை
பட்டா மாறுதல் உத்தரவு

மரக்காணம் (11) வட்டாட்சியர் அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு/திருமதி/செல்வி. DHANALAKSMI

டி.ஆர்.: 2019/07/11/000193SD

நாள்: 11-01-2019

பட்டா மாறுதல் / உட்பிரிவு பட்டா விழுப்புரம்(07) மாவட்டம்
பொருள்: மரக்காணம் (11) வட்டம் மரக்காணம் வடக்கு (210) கிராமம்
115 புல எண் புதிய உட்பிரிவுகள் 1A,1B அங்கீகாரம் செய்தல்
-தொடர்பாக

1. மனுதாரர்: DHARISH KUMAAR, DHARISH KUMAAR
பார்வை: 2. மனுதாரர் மனு நாள் 11-01-2019
3. சா.ஆ.கு.வ.அளவர் திரு/திருமதி/செல்வி. PRABAGARAN M
அறிக்கை நாள் 11-01-2019

விழுப்புரம்(07)மாவட்டம் மரக்காணம் (11) வட்டம்
மரக்காணம் வடக்கு (210) கிராமம் 115 புல எண் ஆர்.எஸ்.எண்
/ டி.எஸ்.எண் 2019/0105/07/160300, 2019/0105/07/160301 ல் புதிய
உத்தரவு: உட்பிரிவுகள் மேற்கொள்ளப்பட்டு, கீழ்க்கண்டவாறு பட்டா
மாறுதல் செய்து உத்தரவிடப்படுகிறது. வட்டத்துணை
ஆய்வாளரின் தொழில்நுட்ப ஆய்வுக்குட்பட்டு,
கீழ்க்கண்டவாறு உத்தரவிடப்படுகிறது.

உட்பிரிவுக்கு முன்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்
115	1	புஞ்சை 0	58.00	1.16	2337	1 தேசபந்து தந்தை	டி எஸ் பிராப்பர்ட்டி பார்ட்னர் ஹரிஷ்குமார்

உட்பிரிவுக்கு பின்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்	ஆர்.எஸ்.எண் / டி.எஸ்.எண்
115	1A	புஞ்சை 0	55.39	1.11	2337	1 தேசபந்து தந்தை	டி எஸ் பிராப்பர்ட்டி பார்ட்னர் ஹரிஷ்குமார்	2019/0105/07/160300
115	1B	புஞ்சை 0	02.61	0.05	2569	1 மரக்காணம் பேரூராட்சி	தந்தை செயல் அலுவலர்	2019/0105/07/160301

பட்டா எண்:2337

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்	உறவு	உரிமையாளர் பெயர்
1	1	தேசபந்து	தந்தை	டி எஸ் பிராப்பர்ட்டி பார்ட்னர் ஹரிஷ்குமார்
வ.எண்	புல எண்	நன்செய் பரப்பு	புன்செய் பரப்பு	மற்றவை
உட்பிரிவுமற்ற ஹெ. ஏர் ரூ பை ஹெ. ஏர் ரூ பை ஹெ. ஏர் ரூ பை				
1	115-1A	0	55.39	1 11
2	118-1	1	35.00	2 70
3	120-1	0	31.50	0 63
4	115-2	0	21.00	0 42
5	120-2	0	53.00	1 6
6	111-2	0	55.50	1 11
7	113-2	0	76.00	1 52
8	118-2	0	91.00	1 82

தமிழ்நாடு அரசு



வருவாய்த்துறை
பட்டா மாறுதல் உத்தரவு

மரக்காணம் (11) வட்டாட்சியர் அவர்களின் நடவடிக்கைகள்
(முன்னிலை: திரு:திருமதி/செல்வி. DHANALAKSMI S

டி.ஆர்.: 2019/07/11/000194SD

நாள்: 11-01-2019

பட்டா மாறுதல் / உட்பிரிவு பட்டா விழுப்புரம்(07) மாவட்டம்
பொருள்: மரக்காணம் (11) வட்டம் மரக்காணம் வடக்கு (210) கிராமம்
115. புல எண் புதிய உட்பிரிவுகள் 2A, 2B, அங்கீகாரம் செய்தல்
-தொடர்பாக

1. மனுதாரர்: D.HARISH KUMAAR, D.HARISH KUMAAR
2. மனுதாரர் மனு நாள் 11-01-2019
3. சா.ஆ.கு.வ. அளவர் திரு:திருமதி/செல்வி. PRABAGARANM
அறிக்கை நாள் 11-01-2019

விழுப்புரம்(07)மாவட்டம் மரக்காணம் (11) வட்டம்
மரக்காணம் வடக்கு (210) கிராமம் 115. புல எண் ஆர்.எஸ்.எண்
டி.எஸ்.எண் 2019/0105/07/160303, 2019/0105/07/160305 ல் புதிய
உத்தரவு: உட்பிரிவுகள் மேற்கொள்ளப்பட்டு, கீழ்க்கண்டவாறு பட்டா
மாறுதல் செய்து உத்திரவிடப்படுகிறது. வட்டத்துணை
ஆய்வாளரின் தொழில்நுட்ப ஆய்வுக்குட்பட்டு,
கீழ்க்கண்டவாறு உத்தரவிடப்படுகிறது.

உட்பிரிவுக்கு முன்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்
115	2A	புஞ்சை 0	0	21.00	0.42	2337	டி எஸ் பிராப்பர்ட்டி பார்ட்னர் ஹரிஷ்குமார்

உட்பிரிவுக்கு பின்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்	ஆர்.எஸ்.எண் / டி.எஸ்.எண்
115	2A	புஞ்சை 0	0	20.00	0.4	2337	டி எஸ் பிராப்பர்ட்டி பார்ட்னர் ஹரிஷ்குமார்	2019/0105/07/160303
115	2B	புஞ்சை 0	0	01.00	0.02	2569	மரக்காணம் பேருராட்சி தந்தை செயல் அலுவலர்	2019/0105/07/160305

பட்டா எண்:2337

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்	உறவு	உரிமையாளர் பெயர்
1	1	தேசபந்து	தந்தை	டி எஸ் பிராப்பர்ட்டி பார்ட்னர் ஹரிஷ்குமார்
வ.எண்	புல எண்ணும்	நன்செய் பரப்பு	புன்செய் பரப்பு	மற்றவை
	உட்பிரிவும்	ஹெ. ஏர் ரூ பை	ஹெ. ஏர் ரூ பை	குறிப்பு
1	115 -1A	0	55.39 1	11
2	118 -1	1	35.00 2	70
3	120 -1	0	31.50 0	63
4	115 -2A	0	20.00 0	40
5	111 -2	0	55.50 1	11
6	118 -2	0	91.00 1	82
7	113 -2	0	76.00 1	52
8	120 -2	0	53.00 1	6

9	118 -3	0	31.00	0	62				
10	120 -3	0	47.00	0	94				
11	113 -3	1	88.00	3	76				
12	115 -3	0	42.00	0	84				
13	122 -3	0	27.00	0	54				
14	109 -4B	0	00.50	0	10				
15	115 -4	0	32.00	0	64				
16	118 -4	0	90.00	1	80				
17	122 -4	0	32.00	0	64				
18	120 -5	1	78.50	3	57				
19	118 -5	0	32.00	0	64				
20	114 -114	2	73.00	5	46				
21	119 -119	3	52.00	7	4				
	மொத்தம்	0	0	0	18	42.39	36	94	0 0 0

பட்டா எண்:2569

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்				உறவு	உரிமையாளர் பெயர்					
1	1	மரக்காணம் பேரூராட்சி				தந்தை	செயல் அலுவலர்					
வ.எண்	புல எண்ணம் உட்பிரிவு	நன்செய்				புன்செய்				மற்றவை		குறிப்பு
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை			
		ஹெ. ஏர்	ரூ	பை	ஹெ. ஏர்	ரூ	பை	ஹெ. ஏர்	ரூ	பை		
1	111 -1A2				0	05.76	0	12				
2	115 -1B				0	02.61	0	5				
3	108 -1C2				0	32.38	0	65				
4	108 -2A2				0	06.43	0	13				
5	106 -2B				0	05.37	0	11				
6	115 -2B				0	01.00	0	12				
7	106 -3A				0	07.39	0	15				
	மொத்தம்	0	0	0	0	60.94	1	23	0	0	0	

பெறுநர் : திரு/திருமதி/
செல்வி.D HARISH KUMAAR
D HARISH KUMAAR

மின்கையெப்பம்/Digital Signature : 11-01-2019 அன்று 07:32:17:PM

நகல் : கிராம நிர்வாக
அலுவலர், மரக்காணம்
வடக்கு (210) (கிராம
கணக்கில் உரிய மாறுதல்
செய்ய
அறிவுறுத்தப்படுகிறது)

நேரத்தில் இடப்பட்டது
பெயர்/Name : DHANALAKSMI S
பதவி/ Designation: Tahsildar

இடம்/Place : Marakkanam(11) வட்டம், Viluppuram(07) மாவட்டம்

இதில் ஏதேனும் குறைபாடுகள் இருப்பின் சம்மந்தப்பட்ட வட்ட
அலுவலர்களை அனுகவும்...!

குறிப்பு:

தவறான பத்திரங்கள் மற்றும் ஆவணங்களின் அடிப்படையில் இந்த பட்டா
வழங்கப்பட்டுள்ளது என பின்னர் கண்டுபிடிக்கப்பட்டால் வழங்கப்பட்ட இந்த பட்டா ரத்து
செய்யப்படும். இது குறித்து ஆட்சேபணை ஏதும் இருப்பின் சம்மந்தப்பட்ட வருவாய்
கோட்டாட்சியரிடம் மேல்முறையீடு செய்து கொள்ளலாம்.

தமிழ்நாடு அரசு



வருவாய்த்துறை
பட்டா மாறுதல் உத்தரவு

மரக்காணம் (11) வட்டாட்சியர் அவர்களின் நடவடிக்கைகள்
முன்னிலை. திரு/திருமதி/செல்வி. DHANALAKSMI

ஆர். : 2019/07/11/000195SD

நாள் : 11-01-2019

பட்டா மாறுதல் / உட்பிரிவு பட்டா விழுப்புரம்(07) மாவட்டம்
பொருள் : மரக்காணம் (11) வட்டம் மரக்காணம் வடக்கு (210) கிராமம்
115. புல எண் புதிய உட்பிரிவுகள் 3A,3B. அங்கீகாரம் செய்தல்
-தொடர்பாக

1. மனுதாரர்: D.HARISH KUMAAR, D.HARISH KUMAAR
2. மனுதாரர் மனு நாள் 11-01-2019
பார்வை : 3. சா.ஆ.கு.வ.அளவர் திரு/திருமதி/செல்வி. PRABAGARAN M
அறிக்கை நாள் 11-01-2019

விழுப்புரம்(07)மாவட்டம் மரக்காணம் (11) வட்டம்
மரக்காணம் வடக்கு (210) கிராமம் 115. புல எண் ஆர்.எஸ்.எண்
'டி.எஸ்.எண் 2019/0105/07/160306, 2019/0105/07/160307' ல் புதிய
உத்தரவு : உட்பிரிவுகள் மேற்கொள்ளப்பட்டு, கீழ்க்கண்டவாறு பட்டா
மாறுதல் செய்து உத்தரவிடப்படுகிறது. வட்டத்துணை
ஆய்வாளரின் தொழில்நுட்ப ஆய்வுக்குட்பட்டு,
கீழ்க்கண்டவாறு உத்தரவிடப்படுகிறது.

உட்பிரிவுக்கு முன்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு (Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்
115	3A	புஞ்சை 0	42.00	0.84	2337	1	டி.எஸ் பிராப்பர்ட்டை பார்ட்னர் ஹரிஷ்குமார்

உட்பிரிவுக்கு பின்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு (Ares)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்	ஆர்.எஸ்.எண் / டி.எஸ்.எண்
115	3A	புஞ்சை 0	40.50	0.81	2337	1	டி.எஸ் பிராப்பர்ட்டை பார்ட்னர் ஹரிஷ்குமார்	2019/0105/07/160306
115	3B	புஞ்சை 0	01.50	0.03	2569	1	மரக்காணம் பேருராட்சி தந்தை செயல் அலுவலர்	2019/0105/07/160307

பட்டா எண்:2337

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்	உறவு	உரிமையாளர் பெயர்	
1		தேசபந்து	தந்தை	டி.எஸ் பிராப்பர்ட்டை பார்ட்னர் ஹரிஷ்குமார்	
புல எண்	நன்செய்	புன்செய்	மற்றவை		
வ.எண்	எண்ணும்	பரப்பு	தீர்வை	பரப்பு	
உட்பிரிவும்	ஹெ. ஏர்	ஹெ. ஏர்	ஹெ. ஏர்	ஹெ. ஏர்	
புல எண்	நன்செய்	புன்செய்	மற்றவை	குறிப்பு	
வ.எண்	எண்ணும்	பரப்பு	தீர்வை	பரப்பு	
உட்பிரிவும்	ஹெ. ஏர்	ஹெ. ஏர்	ஹெ. ஏர்	ஹெ. ஏர்	
1	115-1A	0	55.39	1	11
2	118-1	1	35.00	2	70
3	120-1	0	31.50	0	63
4	115-2A	0	20.00	0	40
5	111-2	0	55.50	1	11
6	118-2	0	91.00	1	82
7	120-2	0	53.00	1	6
8	113-2	0	76.00	1	52

தமிழ்நாடு அரசு



வருவாய்த்துறை
பட்டா மாறுதல் உத்தரவு

மரக்காணம் (11) வட்டாட்சியர் அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு.திருமதி/செல்வி. DHANALAKSMI

டி.ஆர்.: 2019/07/11/000196SD

நாள்: 11-01-2019

பட்டா மாறுதல் / உட்பிரிவு பட்டா விழுப்புரம்(07) மாவட்டம்
பொருள்: மரக்காணம் (11) வட்டம் மரக்காணம் வடக்கு (210) கிராமம்
115 புல எண் புதிய உட்பிரிவுகள் 4A,4B, அங்கீகாரம் செய்தல்
-தொடர்பாக

1. மனுதாரர்: D HARISH KUMAAR, D HARISH KUMAAR
2. மனுதாரர் மனு நாள் 11-01-2019
பார்வை: 3. சா.ஆ.கு.வ. அளவர் திரு.திருமதி/செல்வி. PRABAGARAN M
அறிக்கை நாள் 11-01-2019

விழுப்புரம்(07)மாவட்டம் மரக்காணம் (11) வட்டம்
மரக்காணம் வடக்கு (210) கிராமம் 115 புல எண் ஆர்.எஸ்.எண்
/ டி.எஸ்.எண் 2019/05/07/160308, 2019/05/07/160309 ல் புதிய
உத்தரவு: உட்பிரிவுகள் மேற்கொள்ளப்பட்டு, கீழ்க்கண்டவாறு பட்டா
மாறுதல் செய்து உத்தரவிடப்படுகிறது. வட்டத்துணை
ஆய்வாளரின் தொழில்நுட்ப ஆய்வுக்குட்பட்டு,
கீழ்க்கண்டவாறு உத்தரவிடப்படுகிறது.

உட்பிரிவுக்கு முன்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Area)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்
115	4	புஞ்சை 0	0	32.00	0.64	2337	1 தேசபந்து தந்தை டி.எஸ். பிராப்பர்ட்டை பார்ட்னர் ஹரிஷ்குமார்

உட்பிரிவுக்கு பின்

புல எண்	உட்பிரிவு	நஞ்சை / புஞ்சை	பரப்பு (Hec)	பரப்பு(Area)	தீர்வை	பட்டா எண்	பட்டதாரரின் விபரம்	ஆர்.எஸ்.எண் / டி.எஸ்.எண்
115	4A	புஞ்சை 0	0	30.68	0.61	2337	1 தேசபந்து தந்தை டி.எஸ். பிராப்பர்ட்டை பார்ட்னர் ஹரிஷ்குமார்	2019/0105/07/160308
115	4B	புஞ்சை 0	0	01.32	0.03	2569	1 மரக்காணம் தந்தை செயல் பேருராட்சி அலுவலர்	2019/0105/07/160309

பட்டா எண்: 2337

Chitta Copy

வ.எண்	உ.எண்	உறவினர் பெயர்	உறவு	உரிமையாளர் பெயர்				
1	1	தேசபந்து	தந்தை	டி.எஸ். பிராப்பர்ட்டை பார்ட்னர் ஹரிஷ்குமார்				
வ.எண்	புல எண்	பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	குறிப்பு
	உட்பிரிவும்	ஹெ. ஏர்	ரூ. பை	ஹெ. ஏர்	ரூ. பை	ஹெ. ஏர்	ரூ. பை	
1	115-1A	0	35.39	1	11			
2	118-1	1	35.00	2	70			
3	120-1	0	31.50	0	63			
4	115-2A	0	20.00	0	40			
5	120-2	0	53.00	1	6			
6	111-2	0	55.50	1	11			
7	113-2	0	76.00	1	52			
8	118-2	0	91.00	1	82			



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : விழுப்புரம்

வட்டம் : மரக்காணம்

வருவாய் கிராமம் : மரக்காணம் (வடக்கு)

பட்டா எண் : 2569

உரிமையாளர்கள் பெயர்

1. மரக்காணம் பேரூராட்சி

தந்தை

செயல் அலுவலர்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
106	2B	0 - 5.37	0.11	--	--	--	--	2018/0105 /07/088255--2018 /07/11/000168SD -- 28-04-2018
106	3A	0 - 7.39	0.15	--	--	--	--	2018/0105 /07/088258--2018 /07/11/000169SD -- 28-04-2018
108	10	0 - 1.27	0.03	--	--	--	--	2019/0105 /07/160463--2019 /07/11/000204SD -- 11-01-2019
108	1C2	0 - 32.38	0.65	--	--	--	--	2018/0105 /07/114826--2018 /07/11/000175SD -- 27-07-2018
108	2A2	0 - 6.43	0.13	--	--	--	--	2018/0105 /07/114837--2018 /07/11/000176SD -- 27-07-2018
108	8	0 - 2.97	0.06	--	--	--	--	2019/0105 /07/160456--2019 /07/11/000202SD -- 11-01-2019
108	9	0 - 1.31	0.03	--	--	--	--	2019/0105 /07/160459--2019 /07/11/000203SD -- 11-01-2019
109	1A5C4	0 - 0.19	0.0	--	--	--	--	2019/0105 /07/160310--2019 /07/11/000197SD -- 11-01-2019

109	1B2	0 - 0.48	0.01	--	--	--	--	2019/0105 /07/160429--2019 /07/11/000198SD -- 11-01-2019
109	2B1C4	0 - 0.68	0.01	--	--	--	--	2019/0105 /07/160443--2019 /07/11/000200SD -- 11-01-2019
109	4A1A4	0 - 2.40	0.05	--	--	--	--	2019/0105 /07/160450--2019 /07/11/000201SD -- 11-01-2019
111	1A2	0 - 5.76	0.12	--	--	--	--	2018/0105 /07/088146--2018 /07/11/000164SD -- 28-04-2018
115	1B	0 - 2.61	0.05	--	--	--	--	2019/0105 /07/160300--2019 /07/11/000193SD -- 11-01-2019
115	2B	0 - 1.00	0.02	--	--	--	--	2019/0105 /07/160303--2019 /07/11/000194SD -- 11-01-2019
115	3B	0 - 1.50	0.03	--	--	--	--	2019/0105 /07/160306--2019 /07/11/000195SD -- 11-01-2019
115	4B	0 - 1.32	0.03	--	--	--	--	2019/0105 /07/160308--2019 /07/11/000196SD -- 11-01-2019
		0 - 73.06	1.48					

குறிப்பு2 :



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 07/11/210/02569/90002 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 06-05-2022 அன்று 10:21:48 AM நேரத்தில் அச்சடிக்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

அ-பதிவேடு விவரங்கள்

மாவட்டம் : விழுப்புரம்

வட்டம் : மரக்காணம்

கிராமம் : மரக்காணம் (வடக்கு)

1. புல எண்	108	9. மண் வயனமும் ரகமும்	1 - 3
2. உட்பிரிவு எண்	8	10. மண் தரம்	8
3. பழைய புல உட்பிரிவு எண்	108-2B1A1	11. தீர்வை (ரூ - ஹெ)	2.00
4. பகுதி	P	12. பரப்பு (ஹெக்டேர் - ஏர்)	0 - 2.97
5. அரசு / ரயத்துவாரி	ரயத்துவாரி	13. மொத்த தீர்வை (ரூ - பை)	0.06
6. நிலத்தின் வகை	பஞ்சை	14. பட்டா எண்	2569
7. பாசன ஆதாரம்	-	15. குறிப்பு	-
8. இரு போகமா	-	16. பெயர்	1.செயல் அலுவலர்

குறிப்பு 1:



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 80002 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

அ-பதிவேடு விவரங்கள்

மாவட்டம் : விழுப்புரம்

வட்டம் : மரக்காணம்

கிராமம் : மரக்காணம் (வடக்கு)

1. புல எண்	108	9. மண் வயனமும் ரகமும்	1 - 3
2. உட்பிரிவு எண்	9	10. மண் தரம்	8
3. பழைய புல உட்பிரிவு எண்	108-2C1J	11. தீர்வை (ரூ - ஹெ)	2.00
4. பகுதி	P	12. பரப்பு (ஹெக்டேர் - ஏர்)	0 - 1.31
5. அரசு / ரயத்துவாரி	ரயத்துவாரி	13. மொத்த தீர்வை (ரூ - பை)	0.03
6. நிலத்தின் வகை	பஞ்சை	14. பட்டா எண்	2569
7. பாசன ஆதாரம்	-	15. குறிப்பு	-
8. இரு போகமா	-	16. பெயர்	1.செயல் அலுவலர்

குறிப்பு 1:



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 80002 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

அ-பதிவேடு விவரங்கள்

மாவட்டம் : விழுப்புரம்

வட்டம் : மரக்காணம்

கிராமம் : மரக்காணம் (வடக்கு)

1. புல எண்	108	9. மண் வயனமும் ரகமும்	1 - 3
2. உட்பிரிவு எண்	10	10. மண் தரம்	8
3. பழைய புல உட்பிரிவு எண்	108-2C2F	11. தீர்வை (ரூ - ஹெ)	2.00
4. பகுதி	P	12. பரப்பு (ஹெக்டேர் - ஏர்)	0 - 1.27
5. அரசு / ரயத்துவாரி	ரயத்துவாரி	13. மொத்த தீர்வை (ரூ - பை)	0.03
6. நிலத்தின் வகை	பஞ்சை	14. பட்டா எண்	2569
7. பாசன ஆதாரம்	-	15. குறிப்பு	-
8. இரு போகமா	-	16. பெயர்	1.செயல் அலுவலர்

குறிப்பு 1:



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 80002 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

அ-பதிவேடு விவரங்கள்

மாவட்டம் : விழுப்புரம்

வட்டம் : மரக்காணம்

கிராமம் : மரக்காணம் (வடக்கு)

1. புல எண்	109	9. மண் வயனமும் ரகமும்	14 - 3
2. உட்பிரிவு எண்	1A5C4	10. மண் தரம்	8
3. பழைய புல உட்பிரிவு எண்	109-1A5C	11. தீர்வை (ரூ - ஹெ)	2.00
4. பகுதி	P	12. பரப்பு (ஹெக்டேர் - ஏர்)	0 - 0.19
5. அரசு / ரயத்துவாரி	ரயத்துவாரி	13. மொத்த தீர்வை (ரூ - பை)	0.0
6. நிலத்தின் வகை	பஞ்சை	14. பட்டா எண்	2569
7. பாசன ஆதாரம்	-	15. குறிப்பு	-
8. இரு போகமா	-	16. பெயர்	1.செயல் அலுவலர்

குறிப்பு 1:



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 80002 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

அ-பதிவேடு விவரங்கள்

மாவட்டம் : விழுப்புரம்

வட்டம் : மரக்காணம்

கிராமம் : மரக்காணம் (வடக்கு)

1. புல எண்	109	9. மண் வயனமும் ரகமும்	14 - 3
2. உட்பிரிவு எண்	1B2	10. மண் தரம்	8
3. பழைய புல உட்பிரிவு எண்	109-1B	11. தீர்வை (ரூ - ஹெ)	2.00
4. பகுதி	P	12. பரப்பு (ஹெக்டேர் - ஏர்)	0 - 0.48
5. அரசு / ரயத்துவாரி	ரயத்துவாரி	13. மொத்த தீர்வை (ரூ - பை)	0.01
6. நிலத்தின் வகை	பஞ்சை	14. பட்டா எண்	2569
7. பாசன ஆதாரம்	-	15. குறிப்பு	-
8. இரு போகமா	-	16. பெயர்	1.செயல் அலுவலர்

குறிப்பு 1:



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 80002 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

அ-பதிவேடு விவரங்கள்

மாவட்டம் : விழுப்புரம்

வட்டம் : மரக்காணம்

கிராமம் : மரக்காணம் (வடக்கு)

1. புல எண்	109	9. மண் வயனமும் ரகமும்	14 - 3
2. உட்பிரிவு எண்	2B1C4	10. மண் தரம்	8
3. பழைய புல உட்பிரிவு எண்	109-2B1C	11. தீர்வை (ரூ - ஹெ)	2.00
4. பகுதி	P	12. பரப்பு (ஹெக்டேர் - ஏர்)	0 - 0.68
5. அரசு / ரயத்துவாரி	ரயத்துவாரி	13. மொத்த தீர்வை (ரூ - பை)	0.01
6. நிலத்தின் வகை	புஞ்சை	14. பட்டா எண்	2569
7. பாசன ஆதாரம்	-	15. குறிப்பு	-
8. இரு போகமா	-	16. பெயர்	1.செயல் அலுவலர்

குறிப்பு 1:



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 80002 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

அ-பதிவேடு விவரங்கள்

மாவட்டம் : விழுப்புரம்

வட்டம் : மரக்காணம்

கிராமம் : மரக்காணம் (வடக்கு)

1. புல எண்	109	9. மண் வயனமும் ரகமும்	1 - 3
2. உட்பிரிவு எண்	4A1A4	10. மண் தரம்	8
3. பழைய புல உட்பிரிவு எண்	109-4A1A	11. தீர்வை (ரூ - ஹெ)	2.00
4. பகுதி	P	12. பரப்பு (ஹெக்டேர் - ஏர்)	0 - 2.40
5. அரசு / ரயத்துவாரி	ரயத்துவாரி	13. மொத்த தீர்வை (ரூ - பை)	0.05
6. நிலத்தின் வகை	பஞ்சை	14. பட்டா எண்	2569
7. பாசன ஆதாரம்	-	15. குறிப்பு	-
8. இரு போகமா	-	16. பெயர்	1.செயல் அலுவலர்

குறிப்பு 1:



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 80002 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

அ-பதிவேடு விவரங்கள்

மாவட்டம் : விழுப்புரம்

வட்டம் : மரக்காணம்

கிராமம் : மரக்காணம் (வடக்கு)

1. புல எண்	115	9. மண் வயனமும் ரகமும்	1 - 3
2. உட்பிரிவு எண்	1B	10. மண் தரம்	8
3. பழைய புல உட்பிரிவு எண்	115-1	11. தீர்வை (ரூ - ஹெ)	2.00
4. பகுதி	P	12. பரப்பு (ஹெக்டேர் - ஏர்)	0 - 2.61
5. அரசு / ரயத்துவாரி	ரயத்துவாரி	13. மொத்த தீர்வை (ரூ - பை)	0.05
6. நிலத்தின் வகை	புஞ்சை	14. பட்டா எண்	2569
7. பாசன ஆதாரம்	-	15. குறிப்பு	-
8. இரு போகமா	-	16. பெயர்	1.செயல் அலுவலர்

குறிப்பு 1:



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 80002 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

அ-பதிவேடு விவரங்கள்

மாவட்டம் : விழுப்புரம்

வட்டம் : மரக்காணம்

கிராமம் : மரக்காணம் (வடக்கு)

1. புல எண்	115	9. மண் வயனமும் ரகமும்	14 - 3
2. உட்பிரிவு எண்	2B	10. மண் தரம்	8
3. பழைய புல உட்பிரிவு எண்	115-2	11. தீர்வை (ரூ - ஹெ)	2.00
4. பகுதி	P	12. பரப்பு (ஹெக்டேர் - ஏர்)	0 - 1.00
5. அரசு / ரயத்துவாரி	ரயத்துவாரி	13. மொத்த தீர்வை (ரூ - பை)	0.02
6. நிலத்தின் வகை	புஞ்சை	14. பட்டா எண்	2569
7. பாசன ஆதாரம்	-	15. குறிப்பு	-
8. இரு போகமா	-	16. பெயர்	1.செயல் அலுவலர்

குறிப்பு 1:



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 80002 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

அ-பதிவேடு விவரங்கள்

மாவட்டம் : விழுப்புரம்

வட்டம் : மரக்காணம்

கிராமம் : மரக்காணம் (வடக்கு)

1. புல எண்	115	9. மண் வயனமும் ரகமும்	14 - 3
2. உட்பிரிவு எண்	3B	10. மண் தரம்	8
3. பழைய புல உட்பிரிவு எண்	115-3	11. தீர்வை (ரூ - ஹெ)	2.00
4. பகுதி	P	12. பரப்பு (ஹெக்டேர் - ஏர்)	0 - 1.50
5. அரசு / ரயத்துவாரி	ரயத்துவாரி	13. மொத்த தீர்வை (ரூ - பை)	0.03
6. நிலத்தின் வகை	பஞ்சை	14. பட்டா எண்	2569
7. பாசன ஆதாரம்	-	15. குறிப்பு	-
8. இரு போகமா	-	16. பெயர்	1.செயல் அலுவலர்

குறிப்பு 1:



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 80002 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

அ-பதிவேடு விவரங்கள்

மாவட்டம் : விழுப்புரம்

வட்டம் : மரக்காணம்

கிராமம் : மரக்காணம் (வடக்கு)

1. புல எண்	115	9. மண் வயனமும் ரகமும்	14 - 3
2. உட்பிரிவு எண்	4B	10. மண் தரம்	8
3. பழைய புல உட்பிரிவு எண்	115-4	11. தீர்வை (ரூ - ஹெ)	2.00
4. பகுதி	P	12. பரப்பு (ஹெக்டேர் - ஏர்)	0 - 1.32
5. அரசு / ரயத்துவாரி	ரயத்துவாரி	13. மொத்த தீர்வை (ரூ - பை)	0.03
6. நிலத்தின் வகை	புஞ்சை	14. பட்டா எண்	2569
7. பாசன ஆதாரம்	-	15. குறிப்பு	-
8. இரு போகமா	-	16. பெயர்	1.செயல் அலுவலர்

குறிப்பு 1:



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 80002 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

கிராம நிர்வாக அலுவலரின் சான்று

மாவட்டம் : விழுப்புரம்

தாலுக்கா : மரக்காணம்

கிராம எண் : 42

கிராமம் : மரக்காணம் வடக்கு

விழுப்புரம் மாவட்டம், மரக்காணம் வட்டம், நெ 42 மரக்காணம் வடக்கு கிராம எல்லைக்கு உட்பட்ட சர்வே எண்கள்,

சர்வே எண்	பட்டா எண்	பட்டாதாரர் பெயர்
154/9	298	மாதவ பிள்ளை
156/18B	275	பூபதி நாயுடு
157/2	595	கோவிந்தராஜ் நாயுடு, பூபதி, துரைசாமி, கனகராஜி
158/1,	298	மாதவ பிள்ளை
158/7A	2014	குணசுந்தரி
201	-	அரசு புறம்போக்கு
121/2	-	அரசு புறம்போக்கு
116,	-	அரசு புறம்போக்கு

மேற்கண்ட சர்வே எண்கள் ECR சாலையிலிருந்து வசவன்குப்பத்திற்கு செல்லும் தார் சாலையாகும்

சர்வே எண்	பட்டா எண்	பட்டாதாரர் பெயர்
108/8,9,10	2569	செயல் அலுவலர் (பேரூராட்சி)
109/1A5C4, 1B2, 2B1C4, 4A1A4	2569	செயல் அலுவலர் (பேரூராட்சி)
115/1B,2B,3B,4B	2569	செயல் அலுவலர் (பேரூராட்சி)

மேற்கண்ட சர்வே எண்கள் வசவன்குப்பத்திலிருந்து மயானத்திற்கு செல்லும் மண் பாதை ஆகும்

இது கிராம பொது மக்களின் பொது பயன்பாட்டில் உள்ளது என்பதும் கிராம விசாரணையின்-படியும் கிராம கணக்குகளின்-படியும் தெரியவருகின்றது என்று சான்றளிக்கப்படுகிறது.


 கிராம நிர்வாக அலுவலர்
 கிராம நிர்வாக அலுவலர்
 மரக்காணம் வட்டம்
 42, மரக்காணம் வட்டம்
 மரக்காணம் வட்டம்.

அனுப்புதல்

திரு.மொ.ராஜலி,
செயல் அலுவலர்,
பேரூராட்சி அலுவலகம்,
மரக்காணம்.

பெறுதல்

மாவட்ட ஆட்சியர்,
மாவட்ட ஆட்சியரகம்,
விழுப்புரம்.

ந.க.எண்.அ1/33/2019 நாள்.23.02.2019

அய்யா,

பொருள்:

நிலம் ஒப்படைப்பு - விழுப்புரம் மாவட்டம் - மரக்காணம் பேரூராட்சி - மரக்காணம் வடக்கு கிராமம் - வார்டு எண்.1 வசவன்குப்பம் - பகுதி மக்களுக்காக சுடுகாடு செல்லும் பாதைக்காக நிலம் பேரூராட்சிக்கு தானமாக ஒப்படைத்தது - விவரம் பணிந்து தெரிவித்தல் - தொடர்பாக.

பார்வை:

1) மாவட்ட ஆட்சியர் தலைவர் தமிழ்நாடு மாசுக்கட்டுப்பாட்டு வாரியம், விழுப்புரம் அலுவலகம் கடிதம் எண். DEE/TNPCB/VPM/ F:0270/CRZ/2019 நாள்.19.02.2019.

2) மாவட்ட ஆட்சித்தலைவர், அவர்களின் தலைமையில் 21.02.2019ம் தேதியின்று விழுப்புரம் மாவட்ட ஆட்சியரகத்தில் நடைபெற்ற ஆய்வுக்கூட்ட அறிவுரைகள்.

3) தொடர்புடைய ஆவணங்கள்.

விழுப்புரம் மாவட்ட ஆட்சியர் அலுவலகத்தில் நடைபெற்ற ஆய்வுக்கூட்ட அறிவுரைகளில் தெரிவிக்கப்பட்டதற்கிணங்க, மரக்காணம் வட்டம், மரக்காணம் பேரூராட்சி, வார்டு எண்.1 வசவன்குப்பம் கிராம பொது மக்களுக்காக சுடுகாட்டுக்கு செல்லும் பாதைக்காக கீழ்க்கண்ட விவரப்படி உள்ள நிலம் திரு.டி.ஹரிச்சுமார், பங்குதாரர், M/S.D.S.PROPERTIEI என்ற நிறுவனம் மூலம், மரக்காணம் சார் பதிவாளர் அலுவலக ஆவண எண்.44/2019 நாள்.10.01.2019ல் பேரூராட்சிக்கு தானமாக ஒப்படைக்கப்பட்டுள்ளது.

1. சாவே எண்.108/2B1A1, 108/2C1J, 108/2C2F - 400 x 15 அடி = 6000 சதுர அடி
2. சாவே எண்.109/1A5C, 109/1B, 109/2B1C, 109/4A1A - 265x15அடி = 3975 சதுர அடி
3. சாவே எண்.115/1,2,3,4. - 457 x 15அடி = 6855 சதுர அடி

மேலும், ஒப்படைக்கப்பட்ட சாலைக்கான நிலம் இவ்வலுவலக 2018-2019ம் ஆண்டு அசையா சொத்து பதிவேடு பக்கம் எண்.14 மற்றும் 15ல் பேரூராட்சிக்கு சொத்தாக கொண்டுவரப்பட்டுள்ளது என்பதனை மிகவும் பணிவுடன் தெரிவித்துக்கொள்கிறேன்.

M.R.ஜெ.
செயல் அலுவலர்,
மரக்காணம் பேரூராட்சி,
விழுப்புரம் மாவட்டம்.

இணைப்பு:- சொத்தாக்க பதிவேடு பதிவு நகல் - 1

நகல்: பேரூராட்சிகளின் உதவி இயக்குனர், கடலூர் மண்டலம், கடலூர் அவர்களுக்கு தகவலுக்காக பணிந்து அனுப்பப்படுகிறது.

14
பி. சி. சிவசுப்பிரமணியன்
செயலகம்

பி. சி. சிவசுப்பிரமணியன்

பி. சி. சிவசுப்பிரமணியன்

5

பி. சி. சிவசுப்பிரமணியன்

செயலகம்

பி. சி. சிவசுப்பிரமணியன்

செயலகம்

செயலகம்

பி. சி. சிவசுப்பிரமணியன்

செயலகம்

செயலகம்

செயலகம்

108/201A1, 108/201J,

108/201F

109/1B, 109/2B1C,

109/4A1A

115/1, 2, 3, 4

பி. சி. சிவசுப்பிரமணியன்

செயலகம்
மரக்காணம் பேரூர், டி.சி.
விழுப்புரம் மாவட்டம்.

4
23/11/15

செயலகம்

12004

DTCP ~~...~~
...

...

15

...

31/33/50

...

...

...

44/2019

29/3/2019

21/10

...

3975

6855

6835

...

...

23/11/19

கிராம நிர்வாக அலுவலரின் சான்று

மாவட்டம் : விழுப்புரம்
 தாலுக்கா : மரக்காணம்
 கிராம எண் : 42
 கிராமம் : மரக்காணம் வடக்கு

விழுப்புரம் மாவட்டம், மரக்காணம் வட்டம், நெ.42, மரக்காணம் வடக்கு
 எல்லைக்கு உட்பட்ட புல எண்கள்,

Original Survey Nos. (at the time of Purchase) By D.S. Propertiei	Sub-Divided Survey Nos. (at the time of executions of gift deed) By D.S. Propertiei	Present Survey Nos. (Sub-Divided after gift deed)	Present Patta No (In the Name of Executive Officer, Marakanam Town Panchayat)
108/2B	108/2B1A1	108/8	2569
108/2C1	108/2C1J	108/9	2569
108/2C2	108/2C2F	108/10	2569
109/1A	109/1A5C	109/1A5C4	2569
109/1B	109/1B	109/1B2	2569
109/2B	109/2B1C	109/2B1C4	2569
109/4	109/4A1A	109/4A1A4	2569
115/1	115/1	115/1B	2569
115/2	115/2	115/2B	2569
115/3	115/3	115/3B	2569
115/4	115/4	115/4B	2569

மேற்கண்ட அணைத்து புல எண்களும் ஒரே புலஎண்களில் இருந்து உட்பிரிவு செய்யப்பட்டது ஆகும் என்பதும் கிராம கணக்குகளின்படியும் தெரியவருகின்றது என்று சான்று அளிக்கப்படுகிறது.


 கிராம நிர்வாக அலுவலர்
 நெ. 42, மரக்காணம் கிராமம் (வடக்கு)
 மரக்காணம் வட்டம்,
 விழுப்புரம் மாவட்டம்.